

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 530 of 2023

IN RE:

Anuj Kumar

... Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

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Respondent

Delhi

Dated :- 26/02/2024



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Reply/ Objections on behalf of Respondent No. 7 & 8

- Kindly See reply filed in OA 495/2023 with this response.
- Kindly See Report of NSI, Kanpur dated 03.01.2024

Answering respondent have gone through the averments and allegations contained in the Original Application and Answering respondent deny the same, save those which are specifically admitted hereunder and puts the Applicant to the strict proof of the same. Answering respondent state that the basis for filing the Original Application is far from convincing.

PRELIMINARY OBJECTIONS:

1. That who are the Applicant? Applicant neither are environmentalist nor having knowledge of advance technology which is used in distillery. Further applicant is himself confused and misguided.
2. That last crushing session was over on 21st may 2023 and the present OA has been filed on 18.08.2023 after 3 months. This clearly establishes that the applicant didn't have any knowledge or information about the true and correct facts because 2/3 FIR closed earlier and lately on 28.06.2023 much before filing the present Application and had falsely levied the allegations against the respondent No. 7 and 8 which amounts criminal

defamation. Further, looks like/appears that the present application is ill motivated & sponsored application for some consideration.

3. That under public pressure FIRs have been registered against the answering Respondents to pacify public sentiments without collection of any sample. This is nothing but to harass and defame answering Respondents who has been granted all environmental consent for operation of the units and who is providing employment/work to the farmers at large in Haridwar districts.
4. That the main allegations and averments in the OA are on the following points, which are without any valid supportive data and documents but only misrepresentation of the facts. Applicant are making such false allegations and raised 'Substantial questions related to the Environment' must discharge its primary onus by giving some tangible material and verified data. Such allegations are of generic in nature and are not related to our operations. Hence, the OA deserves to be dismissal at threshold.
5. At the very outset it is submitted that the Applicant have not come with clean hands before this Hon'ble Tribunal as the Applicant have filed this application without sufficient knowledge of true and correct facts. As such the application deserves dismissal at the very beginning on account of misleading the Hon'ble Tribunal.
6. That the present Application is not maintainable being wholly misconceived, groundless, frivolous and vexatious and is not sustainable in the eyes of law as the same is cooked up and has been filed against the answering respondent no. 7 & 8 without any justified cause or reason simply with a view to drag in litigation, harass, defame, blackmail and extort illegal consideration/sum from the answering respondent no. 7 & 8 and hence the Application is liable to be dismissed.

7. That the present Application is totally false and baseless which has been synthesized on the basis of unscientific layman conjectures, misbelieves, assumptions and presumptions. In the present case, the answering respondent no. 7 & 8 have installed modern technologies in their unit to minimize/stop all possible pollutants.
8. That the Applicant have not approached to this Hon'ble Tribunal with clean hands and suppressed the material facts from this Hon'ble Tribunal. It is submitted that the Applicant have deliberately suppressed and concealed relevant and material particulars which are necessary for proper appreciation of facts and adjudication of the matter in controversy and on this ground alone the Application ought to be dismissed with costs.
9. That no cause of action has arisen in favor of the Applicant because answering respondents operational as per CCA.
10. That the present Application is the glaring example of falsehood as Applicant in order to obtain favorable order from this Hon'ble Tribunal not only concealed vital information but also making false and frivolous averments in the Application and has suggested total falsehood solely to suit their convenience. On this ground alone the Application ought to be dismissed with costs."

Preliminarily Submissions:

- Laksar Sugar Mill was established in 1932. Approx 57705 farmers have supplied the Sugarcane to the answering respondent.
- Distillery unit established in the year 2014 with all environmental clearance.
- That the answering respondent is playing significant role to provide direct and indirect employment to the people of

Uttarakhand & Uttar Pradesh and is one of the growth engine for the development of both the states and received many awards.

Annexure R/1: Copy of News Paper Cutting of Uttarakhand Best Mill Award.

- Electricity is produced about 30 MW by bagasse based co-generation plant in the sugar mill premises and surplus electricity is supplied to the Uttarakhand state grid.
- 120 KLPD Ethanol is the production capacity established in the Distillery/Ethanol plant of the unit.
- Ethanol is produced and supplied to oil companies, 23,339,000 BL was supplied last year, which will promote the production and use of biofuel in the country, along with this, there is also a lot of benefits in the field of energy and foreign exchange. At the same time it is helping in reducing and controlling pollution.
- Bio-compost and potash fertilizer are produced from the distillery and distributed to the farmers as subsidy for land treatment. Due to which regional farmers are benefited and help in increasing productivity.
- Being a responsible industry answering respondents spends huge amount of money every year in CSR (public service) like construction of roads connecting villages in rural areas, provides free ambulance services, distribution of blankets to the poor in winters. Providing continuous support to orphanage and other places of worship etc.
- Applicant are abusing process of law to threat Respondent No. 7 & 8 by using this type of frivolous applications before this Hon'ble Tribunal. Respondents qua the distillery fulfill all the norms as consented for betterment of environment.

- In this present Application, Applicant has made vague allegations against the answering respondents. Specifically against distillery. It is relevant to mention here that works in both the distillery and sugar mill units are quite different.
- That the two Joint Committees constituted by the Hon'ble Tribunal in OA No. 495/ 2023 & OA No. 530 /2023 on 14.08.2023 & 23.08.2023 respectively and as per the directions of the Hon'ble Tribunal members of the joint committee visited the site on 14-15 September 2023 & 13-14 December 2023. **(Kindly see the reports of Joint Committees)**
- That the answering respondents are famous in this reason, because this industry belongs to farmer, and has very soft target of self –motivated activist for any environmental issues for the reasons best known to them only. Continuous FIRs/complaints are disturbing day to day working of the industries.
- It is relevant to mention here that after thorough investigation nothing has been found against the answering respondents hence, Final/Closer Report of FIRs submitted by the Investigation Officers (OI).
- As per the recommendations of Joint Committee and Regional Officer's Letter No. UKPCB/ ROR/ S147(53)/ 2023/1513 dated 07.02.2024, answering respondents approached to National Sugar Institute (NSI), Kanpur, Uttar Pradesh which is under Ministry of Consumer Affairs, Food & Public Distribution for independent inspection of Distillery Unit. NSI team visited to the Distillery and Sugar Mill Unit on 19th & 20th December 2023 on that time unit was operational and inspection was conducted for Validation of ETP (Effluent Treatment Plants) performance.

NSI team conducted inspections under 9 heads in Distillery and Sugar Unit and found all measures up to the mark as per standard norms prescribed.

After inspection Junior Technical Officer (Sugar Technology) Mr. Vivek Pratap Singh concluded the report and made recommendations as under:

1. The MEE of capacity 840 m³/day (each) to concentrate the generated spent wash are found adequate for 120 KLPD distillery.
2. The factory has condensate polishing unit (Conventional + Anaerobic) of capacity 1050 m³/day which is adequate for 120 KLPD distillery, however to enhance the quality of treated water the tertiary equipment's (MGF and ACF) followed by RO and UV may be installed.
3. The factory has drying of spent wash near about 80% in spent wash drier followed by bio-methanation and remaining part 20% of spent wash sent to the bio-composting.
4. The factory has concentrated spent wash drier instead of incineration boiler for ZLD purposes.

Annexure R/2: Copy of detailed report regarding distillery of National Sugar Institute (NSI), Kanpur dated 19/20.12.2023 & compliance letter to CPCB & UKPCB dated 08.02.2024.

Parawise Reply of OA:-

Answering Respondent deny all the allegations made by the Applicant which are totally false and incorrect. Nothing shall be construed as accepted simply because it was not responded to unless admitted clearly.

1. With regard averments made in paragraph 1 of the OA is denied as false and misconceived. It is submitted that Answering Respondent No. 7 is Sugar Mill and Distillery is an important component/unit within the premises. All environmental consents from the concerned departments have already been taken and norms of the same have been complied

with utmost sincerity using advance technology available, there is no question of pollution causing by the answering Respondent. Hence, there is no scope of badly affecting to the Applicant and other Residents of the locality.

2. With regard to the averments made in paragraph 2 of the OA is matter of record and hence there are no remarks. However there is no concern with the answering Respondent regarding the averments mentioned in paragraph.
3. With regard averments made in paragraph 3 of the OA is denied as false and misconceived. It is submitted that answering Respondent is not degrading environment as the unit is using latest and advance technology and this fact is already proved by the joint committee in its reports. Respondent no. 8 is director of respondent no.7 is a matter of record.
4. With regard averments made in paragraph 4 of the OA is denied as false and misconceived.

As per fresh Joint Committee Report submitted by CPCB dated 24.01.2024 to Hon'ble Green Tribunal the unit has already obtained Consolidated Consent & Authorization (CCA) issued by UKPCB dated 06.10.2023 valid up to 31.03.2024. It is also pertinent to mention that to achieve ZLD (Zero Liquid Discharge) the unit has already installed dryers, which is the part of ZLD system and the details of dryers are mention in section 2.1.1-C-IV.

(Kindly see Para 3(a) of Page 143 of JC Report dated 24.01.2024)

It is also pertinent to mention that to achieve ZLD (Zero Liquid Discharge) in Distillery the unit has already installed dryers for making dry powder from Conc. Spent wash, which is further provided to third party for potash granulation, **hence installation of incineration boiler shall not be require.**

(Kindly see Para 9 of Page 144 of JC Report dated 24.01.2024)

5. With regard averments made in paragraph 5 of the OA is misrepresentation of the conditions enunciated CPCB direction on dated 07.12.2015 however the reply in above paragraph 4 may be read as reply of this paragraph too. It is relevant to mention here that Applicant repeatedly asked for installation of incineration boiler however there is no need to install this technology in current scenario which is confirmed by the Joint Committee.
6. The contents of paragraph 6 of OA is replied in this way that as per fresh Joint Committee Report submitted by CPCB dated 24.01.2024 to Hon'ble Green Tribunal the unit has already obtained Consolidated Consent & Authorization (CCA) issued by UKPCB dated 06.10.2023 valid up to 31.03.2024.
7. The contents of paragraph 6 of OA is replied in this way that the unit is having total 50 hectare of land, out of which 8-hectare is used as agricultural land area, 27 hectares is covered area and cane yard area and the remaining **15 hectare land is used for green belt which is approximately 35.71%** of total land area. As per the information available, the unit has approx. 5000 nos. of big trees and approx. 18000 nos. of small trees inside the premises. The description of area along with the green belt developed is annexed at Annexure-2.
(Kindly see Para II of Page 124 of JC Report dated 24.01.2024)
8. The contents of paragraph 8 of OA is replied in this way that adoption of rain water harvesting system not applicable at the unit as clearly mentioned in **Entry No. 41 of Page 129 of JC Report** dated 24.01.2024. Hence the averments made in this para are vague, false and trying to distract the Hon'ble tribunal just to get the favorable order in favor of Applicant.

9. With regard averments made in paragraph 9 of the OA is misrepresentation and mere repetition of the conditions however the reply in above paragraph 4 may be read as reply of this paragraph too. It is relevant to mention here that Applicant repeatedly asked same issue. It is apt to mention here that answering respondent is compiled the directions for ZLD to protect water bodies. Hence there is no question of withdraw the consent to operate/authorization (CCA) issued to the unit by the UEPPCB.
10. With regard averments made in paragraph 10 with all bullet points of the OA is denied as misconceived and mere repetition. Answering respondent is much responsible industry in the locality and connected with the farmers who are backbone of the Bhartiya Economy. Joint Committee which was constituted as per the direction of this Hon'ble Tribunal on 22.11.2023 reported that installation of incineration boiler shall not be required for the unit.
(Kindly see Para 9 of Page 144 of JC Report dated 24.01.2024)
11. With regard averments made in paragraph 11 with all bullet points of the OA is denied. It is submitted that unit complied all the consented measured which is proved by the report of NSI, Kanpir. It is relevant to mention here that the distance between Respondents No.7 & 8 unit and Shukartal Ganga Ghat is approx. 45 to 50 kilometers. Many Nalas from Kehda, Khanaza, Akondha, Khedi Mubarkpur, Bijopura, Pondvali, Deripo, Mohnewala, Khanpur meets in Banganga near Idrishpur than how applicant reached on firm conclusion that respondent No. 7 polluted Banganga.
12. The contents of paragraph 12 & 13 of OA is replied in this way that the unit

“The Laksar drain originates from Laksar town in Uttarakhand and carries storm water along with the untreated sewage of Laksar town. From origin to confluence with River Banganga,

Laksar drain carry untreated sewage of several villages in the catchment. The drain traverses a distance of approximately 20.37 kilometers before confluence with River Banganga near Idrishpur village in Uttarakhand.”

That many villages are located near the drain flowing nearby the Respondent No. 7. The Gram Pradhans of many villages, have given in writing and verified that no spent water is released directly however treated water being released by the sugar mill and she has never seen any fish dead in the drain last many years.

(Annexure R/3: Copy of letters of Gram Pradhans)

13. The contents of paragraph 14 of OA is replied in this way that Applicant tried to mislead this Hon'ble Tribunal in the light of very old NOC letter dated 12.02.2002 when ZLD technology was not available, but at present ZLD technology is available and latest NOC granted to the unit on the basis of ZLD technology wherein no need to develop concrete Nala and installation of incineration boiler at all. It is pertinent to mention here that Consolidated Consent to Operate and Authorization hereinafter referred to us the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the (Water (Prevention & Control of Pollution) Act., 1974" and under Section - 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016 "notified under "Environment (Protection) Act, 1986"as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules renewed time to time.

Annexure R/4: Copy of letter of renewal of Consolidated Consent & Authorization dated 06.10.2023

14. The contents of paragraph 15 of OA is replied in this way that targeted FIRs lodged against the answering respondent again and again in the pressure of influential persons. It is painfully to mentioned here that the distance between the unit and Shukrtal Ghat is about 52-53 kilometers and many untreated

effluents discharging bodied from various locations merged through Nalas in the tributaries of Holy Ganga River. However each and every time R.B.N Sugar Mill is forced to become scapegoat and unnecessary harass and tortured by the false FIRs and bogus litigation just to grab wrongful consideration. It is revelent to mention here that 5 FIRs closed and latest one has been closed with the final report No. 35 dated 28.06.2023. Nothing has been found for investigation which shows that the sugar mill releasing any kind of contaminated water into the drain and no fishes dead due to sugar mill.

Annexure R/5: Copy of FIR Closer Report dated 28.06.2023

The Applicant/Petitioner has ill-motive and malafide intention behind filling false Complaints/applications against answering Respondent with ulterior motives.

15. The contents of paragraph 16 of OA is replied in this way that nothing much to explain but kindly see photograph 24 on page no 147 of Joint Committee Report. It is further note that unit operational as “Zero Liquid Discharge” and all lagoons are made by RCC.

Regional Officer vide letter No. UKPCB/ROR/Sa-147(53)/2024/1544 dated 17.02.2024 through which directed answering respondent to explain compliance as per Hon'ble NGT order on following issues:

1. The unit shall install flow meters at the abstraction points on both the bore wells of sugar and distillery unit.
2. The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-compositing and entire spent wash shall be totally disposed through spray dryer.
3. The unit shall consume the concentrate spent wash stored spent stored in lagoons of capacity 1925m³ and 1375 m³ in dryer in environmentally sound manner thereafter, unit shall dismantle all the 02 lagoons.
4. After completion of the bio-compositing cycle. The unit shall sell all the bio-compost and after that the unit shall clean

the bio-compost area and shall submit photographic evidence to UKPCB.

Annexure R/6: Copy of Regional officer's letter dated 17.02.2024.

In response of the above said letter answering respondents sent their reply vide letter GM/1097 dated 23.02.2024 to Regional officer as under

1. The Unit already installed Borewell water flow meter at the sugar mill and distillery unit at water using point. However we shall install flow meter at the abstraction point upto end of March, 2024. Both flow meter purchase order already placed (copy enclosed)
2. After December, 2023, Unit is not disposing fresh concentrated spent wash through bicomposting. Unit is totally concentrated spent wash is disposing through spray drier.
3. The Unit will consume all the concentrate spent wash stored in Lagoons through Dryer. The Unit shall dismantle the lagoon upto June, 2024.
4. The Unit sell all the Bio compost upto June, 2024 after that unit shall clean the Biocompost area and send the photographic evidence to UKPCB.

Annexure R/7: Copy of GM's letter to RO dated 23.02.2024.

16. The contents of paragraph 17 is matter of record.
17. The contents of paragraph 18 of OA is replied that averments made in para under reply are vague, evasive and absolutely false hence denied in toto. However Sugar mill spends huge amount of money every year in CSR (public service) like construction of roads connecting villages in rural areas, provides free ambulance services, distribution of blankets to the poor in winters. Organized health camps in villages and unit premises. Providing continuous support to orphanage and other places of worship etc.

18. The contents of paragraph 19 of OA is replied that averments made in para under reply are vague, evasive and absolutely false hence denied in toto. However the Hon'ble Tribunal may apply its judicial mind to adjudicate false and bogus applications rather not to come under influence of habitual litigants just to gain publicity by way targeting any reputed industry and derails development.

That the Grounds paragraph 20 to 31 under heading (D) Ground in the original Application are baseless, misleading and false. Further based on old records and guidelines which have been complied by the unit and old technology replaced by the technological advancement which more beneficial for human lifestyle and environment.

In view of the above stated facts and circumstance the prayer clause has no merits hence OA deserves dismissal with exemplary cost which discourage bogus litigation.

It is prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application and thus render justice.



Delhi

Dated - 26/02/2024

Manish Jain

Manish Jain & Vikash Kumar Verma
Advocates for Respondents
Chamber No. 222, Civil Side,
Tis Hazari Courts, Delhi - 110054
Email: manish.bk09@gmail.com
9911092646, 7042983890

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IN RE:

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Versus

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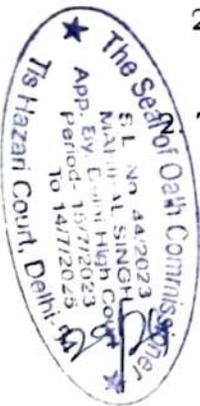
AFFIDAVIT

I, S. P. Singh S/O Late Shri Hukum Singh Age 66 Authorized Representative Office/at R.B.N.S Sugar Mill Pvt. Ltd & R.B.N.S Distillery Pvt. Ltd, Shekhpuri, Laksar, Utrakhand - 247663, presently at Delhi do hereby solemnly affirm and states:

1. That deponent is serving as General Manager - Unit Head - of Respondent No. 7 ~~and~~. As such, well conversant with the facts of the case as per the records available and competent to swear this affidavit being authorized through board resolution dated 20.10.2023. **Copy of board resolution dated 20.10.2023.**

That the statements of facts in the accompanying reply are true to my knowledge and/or are true to the records of the case/ Respondent No.7. Rest of the statements are in the nature of submissions to this Hon'ble Tribunal on the basis of advice received and believed to be correct.

3. That the annexures to the accompanying reply are true copies of the respective originals.



4. That the statements made above are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

[Signature]
DEPONENT



VERIFICATION:

Verified at Delhi on this 26 FEB 2024 day of February, 2024 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT

Mansu Jain
Identifying the Deponent who has Signed in my Presence

CERTIFIED THAT THE DEPONENT
Shri/Smt./Km. S.P. Singh
S/o W/o Do. CF Hukan Singh
R/o. presently at Delhi
Identified Shri Mansu Jain
has sole before me at
Delhi on 26 FEB 2024 2976
that the contents of the affidavit which have
been read and the same are true and
correct to his knowledge.

[Signature]
Oath Commissioner, Delhi

26 FEB 2024

लक्सर शुगर मिल के अधिकारी सम्मानित



लक्सर में शुगर मिल के महाप्रबंधक को सम्मानित करते किसान। - संवाद

संवाद न्यूज एजेंसी

लक्सर। भारतीय किसान यूनियन क्रांति के पदाधिकारियों ने लक्सर शुगर मिल के अधिकारियों को उत्तराखंड बेस्ट मिल अवार्ड से सम्मानित किया।

शुक्रवार को आयोजित समारोह कार्यक्रम में यूनियन के राष्ट्रीय अध्यक्ष विकास सैनी व जिला अध्यक्ष सुनील चौधरी ने मिल के महाप्रबंधक एसपी सिंह का स्वागत कर बेस्ट मिल अवार्ड से सम्मानित किया। उन्होंने कहा कि प्रदेश की सभी चीनी मिलों

में लक्सर शुगर मिल गन्ना भुगतान के मामले में अग्रणी चीनी मिल है। जनपद की अन्य मिलों को भी समय पर किसानों का भुगतान करना चाहिए।

महाप्रबंधक एसपी सिंह ने कहा कि देश में किसान ही ऐसे हैं जो अपनी फसल को पहले दे देते हैं और उन्हें पैसा बाद में प्राप्त होता है। इस मौके पर डॉ. बीएस तोमर जीएम केन, विजेंद्र राठी, अर्जुन सैनी, पंकज सैनी, अनंत कुमार, इमरान, मोहित चौधरी, कार्तिक सैनी, प्रणव सैनी व निसार अली आदि मौजूद रहे।

ETP VALIDATION REPORT OF SUGAR UNIT**चीनी इकाई की ईटीपी सत्यापन रिपोर्ट****(During Season 2023-24)****(वर्ष 2023-24)**

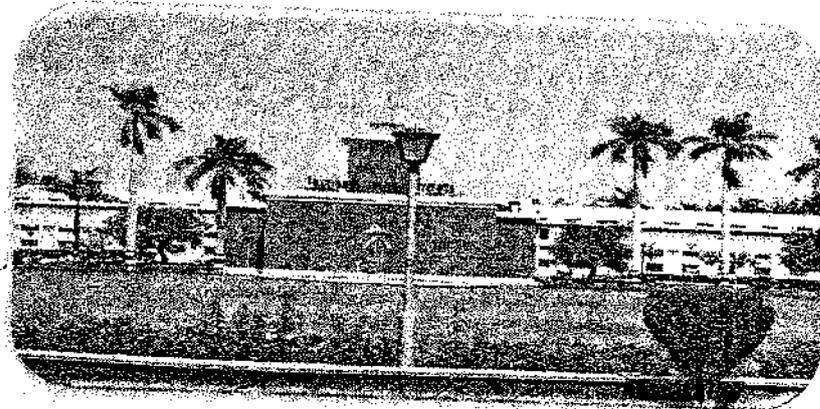
FOR

M/s Rai Bahadur Narain Singh Sugar
Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह
शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:

निर्मित द्वारा :

**NATIONAL SUGAR INSTITUTE**

राष्ट्रीय शर्करा संस्थान

Government of India

भारत सरकार

Ministry of Consumer Affairs, Food & Public Distribution

उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण

Department of Food & Public Distribution

खाद्य एवं सार्वजनिक वितरण विभाग

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**VISIT REPORT SUGAR FACTORY DURING SEASON 2023-24
TO ASSESS THE PERFORMANCE OF EFFLUENT TREATMENT PLANT**

1. GENERAL INFORMATION

1	Name and address of the factory	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., Laksar, Distt. Haridwar	
2	License capacity of sugar factory (TCD)	10,000 TCD, Plantation White Sugar	
3	Average actual crush rate (TCD)	7800 TCD	
4	Co-generation plant capacity (MW)	29.6 MW	
5	ETP installed capacity (KLPD)	2500 KLPD	
6	Period of visit	19.12.2023 to 20.12.2023	
7	NSI officials visited	Designation	Contact No & e-mail
	1. Vivek Pratap Singh	J.T.O (Sugar Technology)	07895755501 vivek83nsi@gmail.com
	2.Mohit Kumar	Sr. Technical Assistant	09451839769 Mahi.chauhan01@gmail.com
8	Factory officials interacted	Designation	Contact No & e-mail
	1. Sh. S.P Singh	General Manager	7830778880 edprbns@yahoo.com
	2.Sh. Rambir Singh	Sr. DGM (P)	8077757035

2. OPERATIONAL INFORMATION

S.NO.	PARTICULAR	STATUS/ QUANTITY	REMARK
1	Fresh water abstraction		
	a. No & capacity of bore well	01 nos., 1x 180 m ³ /hr	
	b. Installation of flow meters	Yes	
	c. Recording & maintaining of log books of water abstraction	Yes,	
	d. Measurement facility of fresh water used in sugar plant & maintaining of log books	Yes,	16.25 m ³ /hr
	e. Measurement facility of fresh water used at co-generation & maintaining of log books	Yes	
	f. Measurement facility of fresh water used for human needs, residential buildings & maintaining of log books	Yes,	
	(photocopy of log books to be enclosed)	Average fresh water consumption : 50 litre/ton of cane @7800 TCD crush rate	Annexure 1
2	Measurement of Cold water usage		
	a. Power turbine	Yes,	565.00 m ³ /hr
	b. Fibrizer & other cane preparatory devices	Yes,	
	c. Mills & drives	Yes,	
	d. DM/RO plant at boilers	Yes,	Records not provided
	f. SO ₂ gas cooling	Yes,	20 m ³ /hr
	g. B & C massecuites cooling	No	
	(photocopy of log books to be enclosed)		Annexure 2
3	Measurement of hot water usage		
	a. Imbibition water at mills	Yes,	130 m ³ /hr
	b. Filter cake wash water	Yes,	16.6 m ³ /hr
	c. Pan boiling, molasses conditioning	Yes,	15 m ³ /hr
	d. Wash water at B & C centrifugal machine	Yes,	18.75 m ³ /hr
	e. Wash water at A centrifugal machine	Yes,	15.40 m ³ /hr
	(photocopy of log books to be enclosed)		Annexure 3
4	Measurement of effluent generation		
	a. From mill house	No separate flow meter available	
	b. From boiling house		
	c. From steam generation		

	d. Spray pond/ Cooling tower over flow (Treated Separate in SRS System)	Magnetic flow meter	8.5 m ³ /hr
	e. Gross effluent generation at ETP inlet (photocopy of log books to be enclosed)	Ultrasonic V – notch flow meter	48 m ³ /hr Annexure 4
5	Cooling arrangement & recirculation of cooling water		
	a. at Power turbine	Yes,	Arrangement of cooling of recirculation water is being done by the spraying the water through cooling tower 500 m ³ /hr in cold water UGR's (250 +625 m ³).
	b. at Mill drives & mill bearings	Yes	
	c. . at Fibrizer & other cane preparatory devices	Yes	
	d. at SO ₂ gas coolers	Yes,	Separate 02 no.FRP cooling tower of capacity 50m ³ /hr installed in series in 500 m ³ other cold water UGR.
	e. at B & C Masecuite cooling	Yes,	
	f. Surplus condensate	Yes,	
6	Construction of small pits near various pumps to collect gland cooling water for recirculation	No	
7	Construction of Hazardous tanks of adequate capacity to collect wash water generated during chemical/ mechanical cleaning of evaporators and discharging it in a controlled manner	No	
8	Installation of CPU (Condensate Polishing Unit) and circulation of polished condensate to co-generation plant cooling towers as a makeup water for more than 45kg/cm ² working pressure boilers and to other purposes.	No	
10	Closed loop hot and cold water circulation systems	Yes	
11	Sulphate removal system installed for spray pond/ process CT over flow. (system details with flow diagram to be enclosed	Yes	Drawing attached.

12	Retention/contact time in various units of ETP	48.00 m ³ /hr @ 7800 TCD, i.e 148 litres/ton of cane@ 7800 TCD	61.66 m ³ /hr, i.e 148 litres/ton of cane@ 10000 TCD	Remarks
	a. Bar screen chamber/Skimmer	No bar screen chamber		
	b. Oil & grease trap chamber(2x3x5)=30 m ³	37 min	30 min	Inadequate
	c. Equalization tank without aeration (13x11x3)=429 m ³	8 Hrs.	7 Hrs	Inadequate (Aeration not provided)
	d. pH correction tank	No separate pH correction tank available.		
	e. Primary clarifier Dia.=12 m & depth=3.9 m, Volume=440 m ³	9 hrs.	7 hrs	Adequate
	f. Aeration tank 31x16x3=1488 m ³ , with 04 no's surface aerator.	30 hrs.	24 hrs	Inadequate (Diffused aeration not provided)
	g. Secondary clarifier Dia.=16m & depth=3.9 m, volume=783	16 hrs.	12 hrs	Adequate
	h. Multi grade filter, Dia. =2m, H=2m	15 m ³ /m ² /hr	19.9 m ³ /m ² /hr	Inadequate
	i. Activated carbon filter Dai=2m,H=2m	15 m ³ /m ² /hr	19.9 m ³ /m ² /hr	Inadequate
	j. Sludge drying bed	0.06 m ³ /tch	0.06 m ³ /tch	Adequate

13	ETP Analysis (performance parameters), average value	As per record	As per sample taken during the visit
A	ETP Inlet		
	a. Effluent flow rate (m ³ /hr)	48 m ³ /hr i.e. 148 liters /ton of cane at Avg 7800 TCD.	47.5 m ³ /hr
	b. pH	8.5	7.8
	c. COD (mg/L)	250	350
	d. BOD (mg/L)	130	150
	e. TSS (mg/L)	240	310
	f. TDS (mg/L)	450	560
B	ETP Outlet		
	a. Treated effluent flow rate (m ³ /hr)	45.4 m ³ /hr	44.2 m ³ /hr
	b. pH	7.5	7.1
	c. COD (mg/L)	88	120
	d. BOD (mg/L)	15	29
	e. TSS (mg/L)	13	22
	f. TDS (mg/L)	350	410
C	ETP Analysis (other parameters), average value		
	a. MLSS (mg/L)	3000	2000
	b. DO (mg/L)	1.8	2.5

D	Sulphate removal system analysis		
	Inlet		
	a. Effluent flow rate((m ³ /hr)	09	8 m ³ /hr
	b. Sulphur (mg/L)	120	520
	outlet		
	a. Effluent flow rate((m ³ /hr)	8.5	7.9 m ³ /hr
	b. Sulphur (mg/L)	85	390
14	Storage of treated effluent		
	a. No & size of lagoons	Not available	
	b. Lagoon type- permeable/impermeable	NA	
15	Recirculation of treated effluent in sugar plant		
	consumption points	Quantity consumed	Measured/Estimated
	a. Farmers & Horticulture	No	Not Measured
	b. Molasses tank cooling	Yes	
	c. Makeup cooling tower	Yes	
16	Operation and maintenance staff of ETP (shift wise)		
	Name & designation	Experience	Remark
	1. Bhuvnesh Kumar	17 years	Dy. Manager Chemist Chemist Chemist Operator Operator Operator Operator Helpers
	2. Dinesh kumar	16 years	
	3. Ravindra Kumar	10 years	
	4. Janeshwar	10 years	
	5. Jndrajeet Shah	06 years	
	6. Manoj Kumar	08 years	
	7. Mohit Kumar	08 years	
	8. Anurag Kumar	05 years	
	04 No's		
		STATUS	REMARK
18	Analytical facility (laboratory)	No	
19	Adoption of rainwater harvesting system	No	
20	Dry cleaning of factory floors etc. using bagasse	Yes,	In boiling house

3. OBSERVATIONS AND RECOMMENDATIONS:

1. Although the factory keeps track of the multiple log books correctly, they should be printed in the specified format.
2. At ETP, the bar screen chamber is not available. The same needs to be provided.
3. A well-designed separate pH correction tank and diffused aeration in an equalization tank may be provided at the ETP.

4. For increased efficiency in the ETP, a diffused aeration system may be installed in place of the surface aerators in the aeration tank.
5. The oil and grease removal chambers, equalization, Aeration tank & tertiary treatment (MGF/ACF) unit of the ETP are found to be insufficient capacity, the other ETP units have sufficient capacity at both the running and licensed capacities while taking into account the effluent generation rate of 148 liters/ton of cane.
6. The factory has implemented a sulphate removal system (separate from ETP). A satisfactory system operation was observed.
7. Installation a hazardous tank in the evaporator station with a sufficient capacity for chemical washing collection is recommended.
8. At the ETP site, an analysis laboratory for ETP effluents should be constructed.
9. The plant needs to design an irrigation strategy for utilization of treated effluent and to install a rainwater collection system.
10. The quantity and quality of treated effluent was found with in the norms of CPCB. However, for the proper measurement of total effluent should be measured through the digital volumetric flow meter instead of v-notch.
11. The calibration of all the flow meters and OCEMS should be properly carried out and recorded.

4. DOCUMENTS ATTACHED

1. DMR for period from 03.12.2023 to 18.12.2023.
2. Photocopy of data recorded on log books of fresh water abstraction and consumption.
3. Recorded Analysis Report of ETP & sulphate removal system operational parameters carried out by the factory.
4. OCEMS recorded data e.g. flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit.
5. Spray pond / process CT over flow treatment process details
6. ETP details with flow diagram.
7. Water balance calculation submitted by the factory

Vivek
23/01/2024
(Vivek Pratap Singh)

Junior Technical Officer (Sugar
Technology)

NATIONAL SUGAR INSTITUTE
MINISTRY OF CONSUMER AFFAIRS & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION
KANPUR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar ANX-201

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M ³	Total Water Consume in M ³	Remarks
5/11/23	928024	928362	338	928362	
6/11/23	928362	928706	344	928706	
7/11/23	928706	929042	336	929042	
8/11/23	929042	929377	335	929377	
9/11/23	929377	929721	344	929721	
20/11/23	929721	930066	345	930066	
21/11/23	930066	930398	332	930398	
22/11/23	930398	930746	348	930746	
23/11/23	930746	931086	340	931086	
24/11/23	931086	931433	347	931433	
25/11/23	931433	931783	350	931783	
26/11/23	931783	932137	354	932137	
27/11/23	932137	932477	340	932477	

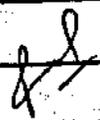
[Signature]

[Signature]
Sr. Manager WR

209 R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M ³	Total Water Consume in M ³	Remarks
28/11/23	932477	932867	390	932867	
29/11/23	932867	933249	382	933249	
30/11/23	933249	933646	397	933646	
01/12/23	933646	934044	398	934044	
02/12/23	934044	934438	394	934438	
03/12/23	934438	934821	383	934821	
04/12/23	934821	935211	390	935211	
05/12/23	935211	935599	388	935599	
06/12/23	935599	935994	395	935994	
07/12/23	935994	936369	395	936369	
08/12/23	936369	936777	388	936777	
09/12/23	936777	937172	395	937172	
10/12/23	937172	937570	398	937570	


 Sr. Manager WR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M ³	Total Water Consume in M ³	Remarks
11/12/23	937570	937966	396	937966	
12/12/23	937966	938354	388	938354	
13/12/23	938354	938800	446	938800	
14/12/23	938800	939230	430	939230	
15/12/23	939230	939628	398	939628	
16/12/23	939628	940016	388	940016	
17/12/23	940016	940408	392	940408	
18/12/23	940408	940797	389	940797	

[Handwritten Signature]

[Handwritten Signature]
Sr. Manager WT

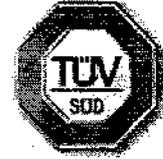
Tube Well Water²⁷¹ Distribution

Date	Total Water (TPD)	Distillery & Bottling (TPD)	Residential (TPD)	Cleaning (TPD)	Boiler (TPD)	For Human & other Uses in Sugar Mills (TPD)
01/12/23	398	14	38	65	244	37
02/12/23	394	13	40	60	241	40
03/12/23	383	12	41	60	238	32
04/12/23	390	12	40	63	240	35
05/12/23	388	12	39	62	240	35
06/12/23	395	13	40	68	242	32
07/12/23	395	14	37	64	242	36
08/12/23	388	12	42	62	238	34
09/12/23	395	13	41	63	242	36
10/12/23	398	14	40	65	240	39

Barewell Flow Meter, Totalizer Reading - 940934



TEST REPORT



South Asia

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31

Issued To : Rai Bahadur Narain Singh Sugar Mills Ltd.
 RBNS Sugar Mill,
 Haridwar Road, Laksar,
 Haridwar - 247663,
 Uttarakhand, India.

Attention : Mr. M.P. Singh,

Customer Ref. No. : Test Request Form, Dated 2023-05-23

Sample Particulars

Sample Name : Raw Water

Sample No. : GGN/F(C/M)/23/008695

Batch No. / Lot No. / Mfg. : Not Available

Date / Best Before Date :

Sample Package / Quantity : Sterilized PET Bottle / 1 Ltr X 3 No's + 5 Ltr X 2 No's | Pet Bottle:-
 5 Ltr. X 2 No's + 1 Ltr.

Sampled by : Representative of TUV SUD South Asia Pvt. Ltd. (Mr. Prahlad)

Sampling Location : Borewell No. 1 at RBNS Sugar Mill Haridwar Road, Laksar
 Haridwar - 247663, Uttarakhand, India. | Sampling Date and Time:-
 23.05.2023 & 04:30 pm to 05:10 pm.

Sampling Protocol : LAB_P_SOP_42

Sample Condition : Received in Controlled Condition

Date of Sample Receipt : Received on 2023-05-24

Date of Analysis : 2023-05-25

Date of Completion : 2023-05-30

By accepting this document the customer hereby agrees and accepts the 'Terms & Conditions' and the relevant 'Testing & Certification Regulations' of TUV SUD South Asia Pvt. Ltd. which are available at Company's website at the link-<https://www.tuvsud.com/en-in/terms-and-conditions>

Note: The test report is electronically generated. Hence original signature is not required. For any technical query, please contact Dwivedi Shiva Kant at ShivaKant.Dwivedi@tuvsud.com and for any complaint please contact Ashima Sapra at Ashima.Sapra@tuvsud.com.

Note: (1) The results relate only to the items tested, (2) the test report shall not be reproduced except in full without the written approval of the laboratory, (3) Any use for advertising purposes must be granted in writing. This technical report may only be quoted in full. This report is the result of a single examination of the object in question and is not generally applicable for the evaluation of the quality of other products in regular production. For further details, please see testing and certification regulation, chapter A-3.4. (4) The correctness of the information related to sample(s) in the Test Request Form/Customer letterhead/Email is the customer's responsibility. The laboratory reports the said information in the test report and is not liable for the same.

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TEST REPORT

ULR-TC578723200008955F

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31



Test Results - Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
Analytical :					
Water- IS 10500-2012 (Residues)					
1	Dibromochloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
2	Bromodichloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.06	No relaxation	LAB_P_SOP_280
3	Bromoform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
4	Alachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.02	No relaxation	LAB_P_SOP_46
5	Chloroform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.2	No relaxation	LAB_P_SOP_280
6	Malathion, mg/l	Not Detected (LOQ - 0.00001 mg/L)	Max 0.19	No relaxation	LAB_P_SOP_46
7	Dieldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
8	Alpha HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00001	No relaxation	LAB_P_SOP_46
9	Atrazine, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
10	Aldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
11	Endosulfan (alpha, beta, and sulphate), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0004	No relaxation	LAB_P_SOP_46

Laboratory:
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ULR-TC578723200008955F

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TC-5787



South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
12	Ethion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.003	No relaxation	LAB_P_SOP_46
13	2,4- Dichlorophenoxyacetic acid, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
14	DDT (o, p and p, p - Isomers of DDT, DDE and DDD), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
15	Chlorpyrifos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
16	Delta HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
17	Beta HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
18	Butachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.125	No relaxation	LAB_P_SOP_46
19	Polynuclear aromatic hydrocarbons (as PAH), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0001	No relaxation	LAB_P_SOP_46
20	Phorate, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
21	Polychlorinated biphenyls, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0005	No relaxation	LAB_P_SOP_46
22	Methyl parathion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0003	No relaxation	LAB_P_SOP_46

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South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
23	Monocrotophos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
24	Gamma — HCH (Lindane), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
25	Isoproturon, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.009	No relaxation	LAB_P_SOP_46
Metals & Minerals :					
Water- IS 10500-2012 (Metals & Minerals)					
26	Aluminium (as Al), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	Max 0.2	APHA 24th Edition 2023
27	Barium (as Ba), mg/L	0.291	Max 0.7	No relaxation	APHA 24th Edition 2023
28	Zinc (as Zn), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 5	Max 15	APHA 24th Edition 2023
29	Cadmium (as Cd), mg/L	Below Limit of Quantification (LOQ - 0.003 mg/L)	Max 0.003	No relaxation	APHA 24th Edition 2023
30	Selenium (as Se), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
	Silver (as Ag), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.1	No relaxation	APHA 24th Edition 2023
	Iron (as Fe), mg/L	0.388	Max 1.0	No relaxation	APHA 24th Edition 2023
	Manganese (as Mn), mg/L	0.018	Max 0.1	Max 0.3	APHA 24th Edition 2023

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TC-5787



South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
34	Boron (as B), mg/L	Below Limit of Quantification (LOQ - 0.03 mg/L)	Max 0.5	Max 1.0	APHA 24th Edition 2023
35	Copper (as Cu), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	Max 1.5	APHA 24th Edition 2023
36	Uranium as U, mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_352
37	Total arsenic (as As), mg/L	0.020	Max 0.01	No relaxation	APHA 24th Edition 2023
38	Total chromium (as Cr), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	APHA 24th Edition 2023
39	Molybdenum (as Mo), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.07	No relaxation	APHA 24th Edition 2023
40	Nickel (as Ni), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.02	No relaxation	APHA 24th Edition 2023
41	Lead (as Pb), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
42	Mercury (as Hg), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	No relaxation	APHA 24th Edition 2023
Microbiology :					
43	MS2 (Viruses)/1000ml	Absent	Absent	Absent	USEPA 1602 :2001
	Water- IS 10500-2012 (Chemical)				
44	Colour, (Hazen Units)	< 1.0	Max 5	Max 15	IS 3025 (Part 4) : 2021
45	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018

Laboratory:
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TEST REPORT

ULR-TC578723200008955F

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TC-5787



South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
46	pH value, @ 25°C	7.59	6.5-8.5	No relaxation	IS:3025 (Part-11) : 2022
47	Taste	^	Agreeable	Agreeable	IS 3025 (Part 8) : 1984
48	Turbidity, NTU	Below Limit of Quantification (LOQ - 1.0 NTU)	Max 1	Max 5	IS 3025 (Part 10) : 1984
49	Total dissolved solids, mg/L	564.0	Max 500	Max 2000	IS 3025 Part 16:2023
50	Ammonia (as total ammonia-N), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.5	No relaxation	IS 3025 (P-34) : 1988 by Colourimetric Method
51	Anionic detergents (as MBAS), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.2	Max 1.0	Annexure K of IS 13428: 2005
52	Calcium (as Ca), mg/L	94.02	Max 75	Max 200	IS 3025: Part 40 : 1991
53	Chloramines (as Cl ₂), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 4	No relaxation	IS 3025(P-26) : 2021
54	Chloride (as Cl), mg/L	24.72	Max 250	Max 1000	IS 3025 (Part 32) : 1988 clause 2.0 (By Argentometric Method)
55	Fluoride (as F), mg/L	1.17	Max 1.0	Max 1.5	APHA 24th Edition-2023 4500 F-D
56	Free residual chlorine, mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Min 0.2	Min 1.0	IS 3025 (Part 26) : 2021
57	Magnesium, mg/L	43.48	Max 30	Max 100	IS 3025 (Part 46) : 1994
58	Mineral oil, mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 1.0	No relaxation	IS 3025 : Part 39 : 2021
59	Nitrate (as NO ₃), mg/L	Below Limit of Quantification (LOQ - 1.0 mg/L)	Max 45	No relaxation	IS 3025 (Part 34) : 1988 Chromotropic acid method,

Laboratory:
TUV SUD South Asia Pvt. Ltd.
Plot No.373, Udyog Vihar Phase-II,
Gurugram-122016, Haryana.

Phone :0091 124 6199699
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E-Mail :ShivaKant.Dwivedi@tuv-sud.com
Url : www.tuv-sud.in
ControlNo:15390250.250523.035

Regd. Office:
TUV SUD South Asia Pvt. Ltd.
Off Saki Vihar Road, Saki
naka, Andheri (East),
Mumbai-400072, India

TUV®
Page 6 of 9

TEST REPORT

ULR-TC578723200008955F

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31



S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
60	Phenolic compounds (as C6 H5 OH), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	Max 0.002	IS 3025 : Part 43 : Sec 1 : 2022
61	Sulphate (as SO4), mg/L	63.0	Max 200	Max 400	IS 3025 : Part 24 : Sec 1 : 2022 (By Turbidity Method)
62	Sulphide (as H2 S), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	IS : 3025 (Part 29) - 1996 by clause 3 . Methylene Blue Method
63	Total alkalinity as calcium Carbonate, mg/L	427.41	Max 200	Max 600	IS 3025 (Part 23) : 1986
64	Total Hardness (as CaCO3), mg/L	413.83	Max 200	Max 600	IS 3025 (Part 21) : 2009
65	Cyanide (as CN), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	APHA 24th Edition-2023 4500 CN-E
Water- IS 10500-2012 (Microbiology)					
66	Coliform Count/100 ml	Absent	Absent	Absent	IS : 15185 : 2016
67	E.Coli/Thermotolerant Coliform Bacteria/100 ml	Absent	Absent	Absent	IS : 15185 : 2016

TEST REPORT



South Asia

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31

Test Results - Non-Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
Analytical :					
Radioactive Residues					
68##	Alpha Emitters, Bq/l	< 0.1	Max 0.1	No relaxation	IS : 14194 (P2) - 2013
69##	Beta Emitters, Bq/l	< 1.0	Max 1.0	No relaxation	IS : 14194 (P1) - 2013
Microbiology :					
Water- IS 10500-2012 (Microbiology)					
70#	Microscopic Organism- Algae, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
71#	Microscopic Organisms- Zooplanktons, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
72#	Microscopic Organisms- Flagellates, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
73#	Microscopic Organisms- Other Parasites, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
74#	Toxin producing organisms, per 10 litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
75#	Parasites-Cryptosporidium, per 10 litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR
76#	Parasites-Giardia, per litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR

NOTE : Unless otherwise agreed upon, Pass or Fail or Statement of compliance verdicts are given based on the measured values without any considerations of measurement uncertainties. Every test method has a measurement uncertainty which has been evaluated by the laboratory and are available on request. By taking measurement uncertainties into account it might happen that measured values can neither be assessed as Pass nor as Fail.

Tests subcontracted to other accredited TUV SUD laboratory.

Tests subcontracted to ISO/IEC 17025 approved laboratory.

LOQ-Limit of Quantification.

Remark: The submitted sample does not conform to the requirement of IS :10500-2012 (Reaffirmed 2018) with respect to Arsenic parameter only.

^ Taste test has not been performed as the sample failed in the parameter of Arsenic.

Laboratory:
TUV SUD South Asia Pvt. Ltd.
Plot No.373, Udyog Vihar Phase-II,
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naka, Andhari (East),
Mumbai-400072, India

TUV®

Page 6 of 9

TEST REPORT

Test Report No. : GGN/F(C/M)/23/008695
 Dated 2023-05-31



South Asia

Authorised By

Arti Trivedi
 (Asst. Manager - PS Food)

Authorised By

Neelima Gupta
 (Team Leader)

Authorised By

Himanshu Gupta
 (Senior executive (Lab))

Authorised By

Vaban Pal Singh
 (Assistant Manager)

- END OF TEST REPORT -

PAN MOVEMENT WATER.



15009

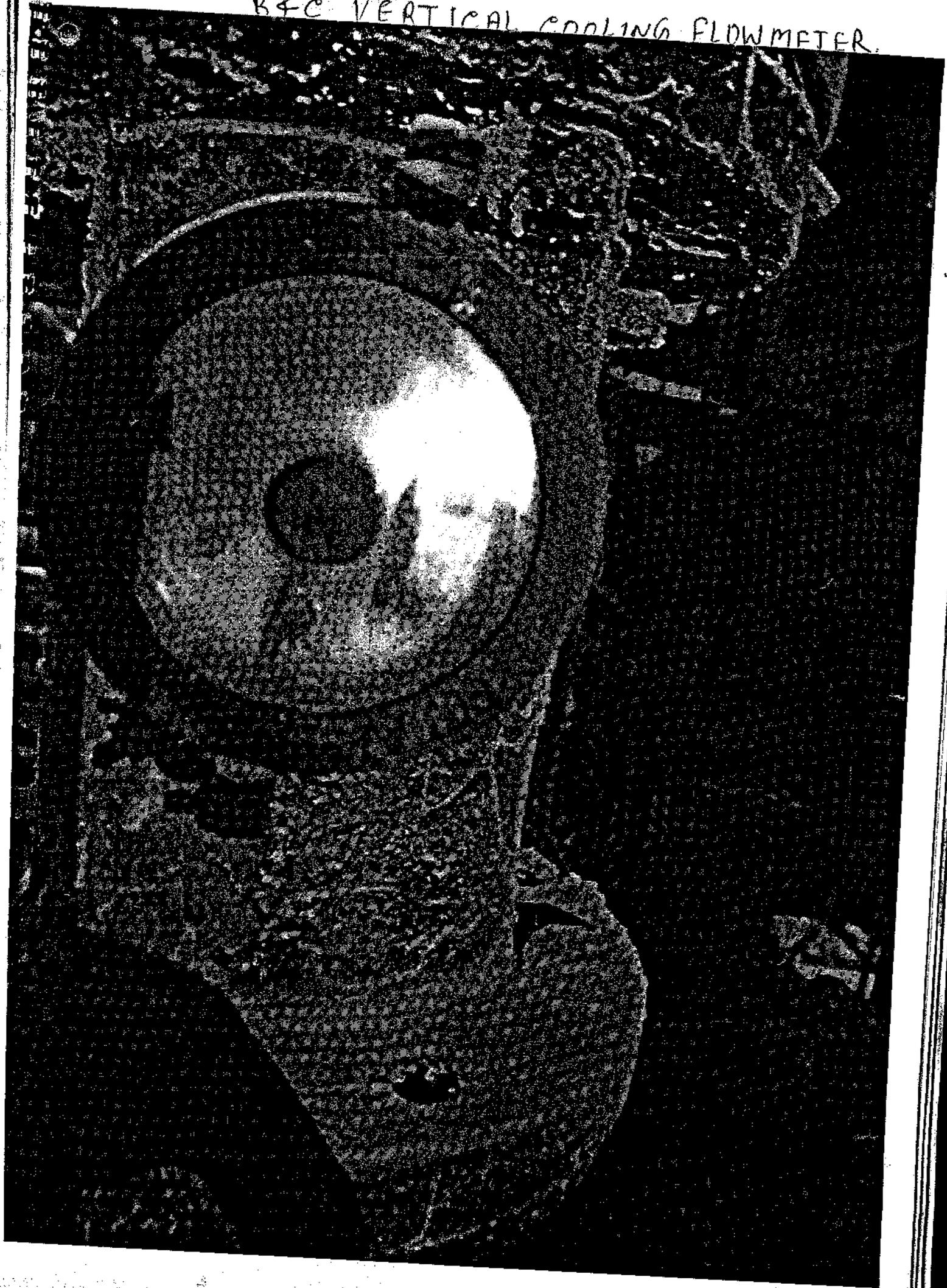
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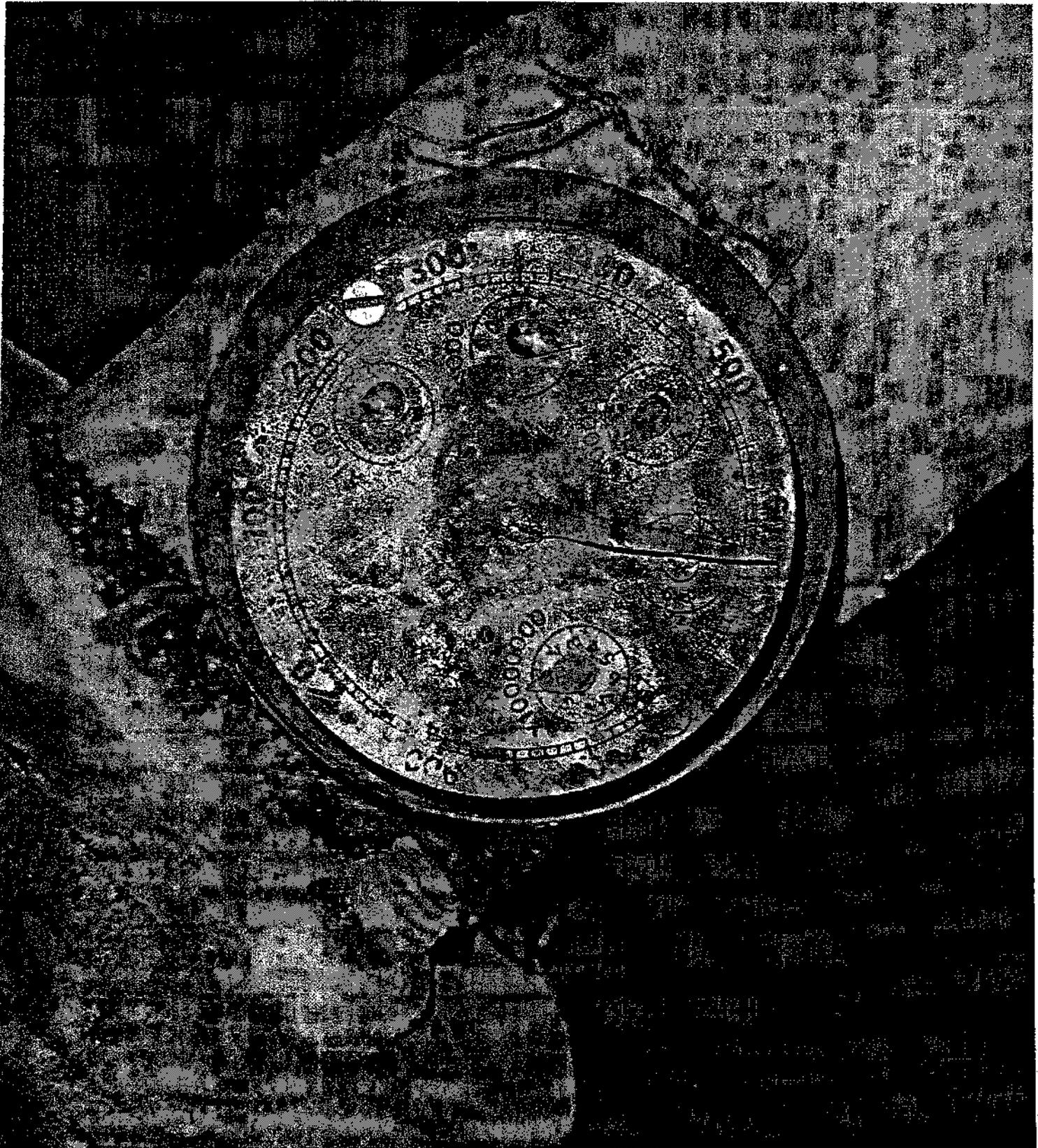
IMBIBITION WATER FLOW

227

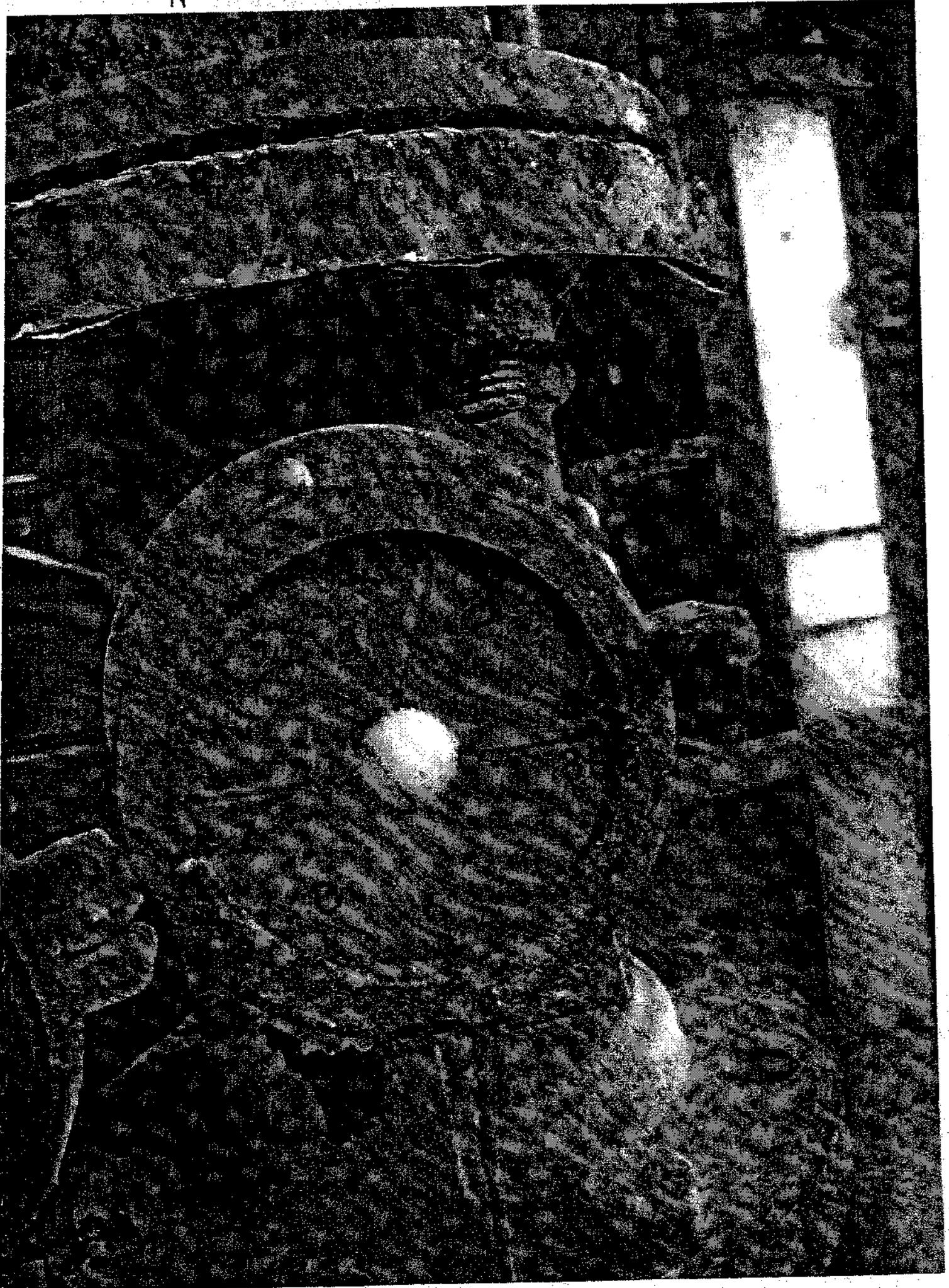
B&C VERTICAL COOLING FLOWMETER.



B & C CENTRIFUGAL MACHINE



A CENTRIFUGAL MACHINE



1008V

masibus

EP

STOP

START

WP

←

ENTER

AL2

AL1

TXD

RXD

↓

INDEX

TOTAL

FLOW RATE



232
R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)
E.T.P. LOG BOOK

ANX-24

1. Date	17/11/23	18/11/23	19/11/23	20/11/23	21/11/23	22/11/23	23/11/23
2. Energy Meter Reading	448642	448751	448874	448993	449113	449226	449314
3. Flow Meter Reading	250521	251036	251757	252489	253343	254257	255179
4. Temp. of Equalization Tank	28°C	29°C	30°C	28°C	29°C	30°C	31°C
5. pH of Equalization Tank	8.5	7.8	8.0	7.8	8.5	8.2	8.5
6. MLSS in Process	12%	12%	10%	12%	12%	15%	15%
7. pH of Secondary clarifire	7.8	7.5	7.6	7.6	7.5	7.5	7.6
8. Temp. of Treated Water	18°C	17°C	18°C	17°C	18°C	19°C	18°C
9. B.O.D. of Treated Water	17.8	16.8	16.1	15.6	15.8	18.4	16.8
10. C.O.D. of Treated Water	90.2	92.3	91.8	88.4	92.5	90.2	92.5
11. T.S.S. of Treated Water	14.0	13.0	13.0	12.8	13.0	12.0	11.0
12. Quantity of Raw Effluent	0485	0515	0721	0732	0854	0914	0922
13. Quantity of Treated Water	0480	0510	0715	0730	0845	0905	0910
UREA	5kg						
DAP	3kg						
LIME	100kg	50kg	50kg	50kg	100kg	100kg	100kg
Microbial culture	5kg	3kg	3kg	3kg	3kg	3kg	3kg

Remarks :-

Dinesh
 Signature of Chemist

Authorized Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	24/11/23	25/11/23	26/11/23	27/11/23	28/11/23	29/11/23	30/11/23
2. Energy Meter Reading	449436	449551	449664	449782	449899	450003	450120
3. Flow Meter Reading	256266	257297	258325	259386	260429	261465	262520
4. Temp. of Equalization Tank	30°C	31°C	29°C	32°C	30°C	28°C	31°C
5. pH of Equalization Tank	8.0	7.8	7.6	7.8	7.7	7.8	8.5
6. MLSS in Process	15%	15%	15%	18%	18%	18%	20%
7. pH of Secondary clarifier	7.5	7.6	7.6	7.5	7.6	7.5	7.6
8. Temp. of Treated Water	17°C	16°C	17°C	16°C	17°C	16°C	16°C
9. B.O.D. of Treated Water	17.5	16.8	17.2	15.8	18.1	16.0	15.5
10. C.O.D. of Treated Water	91.2	88.6	92.4	85.4	90.2	87.2	89.4
11. T.S.S. of Treated Water	13.0	11.0	12.0	13.0	12.0	12.0	13.0
12. Quantity of Raw Effluent	1093	1031	1028	1058	1043	1036	1055
13. Quantity of Treated Water	1080	1025	1020	1050	1035	1025	1045
UREA	5 kg						
DAP	3 kg						
Microbial culture	3 kg						
LIME	100 kg	50 kg	150 kg	100 kg	150 kg	100 kg	100 kg

Remarks :-

Signature of Chemist

Authorised Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	01/12/23	02/12/23	03/12/23	04/12/23	05/12/23	06/12/23	07/12/23
2. Energy Meter Reading	450242	450363	450484	450611	450750	450865	451000
3. Flow Meter Reading	263547	264612	265674	266847	268000	269012	270154
4. Temp. of Equalization Tank	29°C	32°C	30°C	32°C	30°C	32°C	28°C
5. pH of Equalization Tank	8.0	7.8	8.2	8.0	7.8	8.5	8.0
6. MLSS in Process	20%	20%	20%	20%	20%	20%	20%
7. pH of Secondary clarifire	7.5	7.6	7.5	7.4	7.5	7.5	7.6
8. Temp. of Treated Water	15°C	14°C	15°C	14°C	14°C	13°C	14°C
9. B.O.D. of Treated Water	16.1	15.8	16.4	17.2	15.5	17.1	15.1
10. C.O.D. of Treated Water	92.4	86.8	90.8	95.4	91.6	94.5	88.6
11. T.S.S. of Treated Water	14.0	13.0	13.0	13.0	14.0	13.0	12.0
12. Quantity of Raw Effluent	1027	1065	1062	1173	1153	1012	1142
13. Quantity of Treated Water	1020	1050	1050	1160	1140	1000	1130
UREA	5kg						
DAP	3kg						
microbial culture	3kg						
LIME	100kg	150kg	100kg	150kg	100kg	100kg	150kg

Remarks :-

Dinesh
Signature of Chemist

K
Authorized Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	08/12/23	9/12/23	10/12/23	11/12/23	12/12/23	13/12/23	14/12/23
2. Energy Meter Reading	451225	451321	451419	451517	451686	451821	451965
3. Flow Meter Reading	271308	272370	273520	274705	275723	276844	278037
4. Temp. of Equalization Tank	32°C	30°C	28°C	27°C	28°C	26°C	27°C
5. pH of Equalization Tank	8.5	8.0	7.8	8.5	8.0	7.8	8.5
6. MLSS in Process	20%	20%	20%	20%	20%	20%	20%
7. pH of Secondary clarifire	7.5	7.6	7.5	7.6	7.5	7.5	7.5
8. Temp. of Treated Water	13°C	13°C	14°C	14°C	13°C	14°C	13°C
9. B.O.D. of Treated Water	17.4	18.0	17.8	16.5	15.8	17.5	16.0
10. C.O.D. of Treated Water	85.8	82.6	88.6	82.2	81.4	80.2	82.4
11. T.S.S. of Treated Water	12.0	13.0	13.0	12.0	12.0	13.0	13.0
12. Quantity of Raw Effluent	1154	1062	1050	1185	1018	1121	1193
13. Quantity of Treated Water	1140	1050	1140	1170	1000	1110	1180
UREA	5kg	5kg	5kg	5kg	5kg	5kg	5kg
DAP	3kg	3kg	3kg	3kg	3kg	3kg	3kg
MICRO BIAL CULTURE	3kg	3kg	3kg	3kg	3kg	3kg	3kg
LIME	100kg	150kg	150kg	150kg	100kg	100kg	100kg

Remarks :-

Signature of Chemist

Authorised Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	15/12/23	16/12/23	17/12/23				
2. Energy Meter Reading	452110	452242	452395				
3. Flow Meter Reading	279192	280241	281394				
4. Temp. of Equalization Tank	27°C	28°C	29°C				
5. pH of Equalization Tank	8.6	8.2	8.5				
6. MLSS in Process	20%	20%	20%				
7. pH of Secondary clarifire	7.5	7.6	7.5				
8. Temp. of Treated Water	14°C	13°C	14°C				
9. B.O.D. of Treated Water	17.9	16.5	17.5				
10. C.O.D. of Treated Water	78.5	80.4	78.1				
11. T.S.S. of Treated Water	14.0	13.0	12.0				
12. Quantity of Raw Effluent	1155	1049	1153				
13. Quantity of Treated Water	1140	1040	1140				
UREA	5 kg	5 kg	5 kg				
DAP	3 kg	3 kg	3 kg				
MICRO BIAL CULTURE	3 kg	3 kg	3 kg				
LIME	150 kg	100 kg	150 kg				

Remarks :-

Signature of Chemist

Authorised Signature

R.B.N.S. SUGAR MILLS LTD. LAKSAR

SPRAY POND OVER FLOW WATER TREATMENT SYSTEM

Date	Flow Meter Initial Reading	Flow Meter Final Reading	Flow M ³ /Hr.	pH Inlet	Sulphate Inlet in Mg/Ltr.	Sulphate Outlet in Mg/Ltr.
18/11/23	36736	36880	6.0	9.8	110	70
19/11/23	36880	37048	7.0	10.0		
20/11/23	37048	37204	6.5	10.0		
21/11/23	37204	37327	7.1	10.2		
22/11/23	37327	37521	8.1	10.1		
23/11/23	37521	37717	8.2	10.0		
24/11/23	37717	37909	8.0	10.1		
25/11/23	37909	38105	8.2	10.2		
26/11/23	38105	38301	8.2	10.0	100	70
27/11/23	38301	38505	8.5	10.2		
28/11/23	38505	38733	9.5	10.0		
29/11/23	38733	39977	10.2	10.3		
30/11/23	39977	40248	11.3	10.0		
01/12/23	40248	40435	7.8	10.1		
2/12/23	40435	40615	7.5	10.2		
3/12/23	40615	40787	7.2	10.1		
4/12/23	40787	40997	8.7	10.2		
5/12/23	40997	41193	8.2	10.2	120	80
6/12/23	41193	41399	8.5	10.0		
7/12/23	41399	41579	7.5	10.2		

BAILY MANUFACTURING REPORT OF C. H. S. SUGAR MILLS LTD., LAKSAR
 DATE 18-DEC-23 COOP DAY 23 CANNING BEASON 2023 2024 DAY FROM 18-DEC-23 TO 18-DEC-23

	ON-DATE	TO-DATE	ON-DTZ	TO-DTZ	UNIT	QTY	PURITY	FIBRE %	MOID
1. CANE CRUSH (OTLS.)	73400.00	2572463.94	100.00	100.00	1 CANE	12.67	12.60	49.70	
(1) EARLY	73302.56	2572463.94	0.00	0.00	1 CANE	2.12	1.02		
(2) GENERAL	0.00	0.00	0.00	0.00	1 CANE	10.57	10.58	81.38	
(3) UN-APPROVD	0.00	0.00	0.00	0.00	1 CANE	13.37	1.00	71.07	
(4) BURNT CANE	0.00	0.00	0.00	0.00	1 CANE	1.01	1.19		
2. RECOVERY % CANE	4.38	9.95			1 CANE	13.41	11.17	07.92	
3. SUGAR BAGGED OTLS	7300.00	232000			1 CANE	63.95	52.00	02.69	
4. SUGAR BAGGED % CANE	10.40	9.17			1 CANE	63.74	32.60	02.86	
5. Syrup Diversion of	0.00	0.00			1 CANE	23.97	10.95	07.77	
6. Sugar Lost in Syrup	0.00	0.00			1 CANE	01.79	02.67	74.71	
7. NET JUICE % CANE	75.10	91.71			1 CANE	75.55	70.00	72.10	
8. CAPACITY UTILISATION	16.03	0.99			1 CANE	91.24	45.70	50.87	
9. CANE TANK	0.97	0.99			1 CANE	71.24	45.76	50.87	
10. MIXED JUICE % CANE	110.93	110.59			1 CANE	0.00	0.00	0.00	
11. ADDED WATER % CANE	37.83	37.24			1 CANE	0.00	0.00	0.00	
12. ADDED WATER % FIBRE	299.47	299.69			1 CANE	0.00	0.00	0.00	
13. BAGASSE % CANE	26.31	27.06			1 CANE	0.00	0.00	0.00	
14. MOLASSES % CANE	5.43	4.16			1 CANE	0.00	0.00	0.00	
15. SUGAR LOSSES % CANE					1 CANE	0.00	0.00	0.00	
1. BAGASSES	0.40	0.46			1 CANE	0.00	0.00	0.00	
2. PRESS CANE	0.07	0.07			1 CANE	0.00	0.00	0.00	
3. FINAL MOLASSES	2.48	1.26			1 CANE	0.00	0.00	0.00	
4. Loss in Syrup Div.	0.00	0.00			1 CANE	0.00	0.00	0.00	
5. UNKNOWN	0.02	0.03			1 CANE	0.00	0.00	0.00	
6. TANK LOSSES	2.97	1.82			1 CANE	0.00	0.00	0.00	
TECHNICAL CONTROL FIGURE									
1. CANE CRUSHED/SEASON	73400.00	77951.52							
2. CANE CRUSHED/HOUR	9984.96	92414.64							
3. MILL EXTRACTION	86.75	95.92							
4. S. H. C. (DRER)	96.94	96.03							
5. JAWA RATIO	50.40	79.16							
6. UN-DILUTED JUICE % CANE	82.34	81.05							
7. UN-DILUTED JUICE EXTRA IN MIXED JUICE % CANE	79.35	77.27							
8. UN-DILUTED JUICE LOST BAGASSE % FIBRE	23.59	29.16							
9. BOILED HOUSE EXTRACT	70.73	87.52							
10. REDUCED BOILING MORE	82.43	91.11							

	ON-DATE	TO-DATE
1. CANE CRUSHED/SEASON	73400.00	77951.52
2. CANE CRUSHED/HOUR	9984.96	92414.64
3. MILL EXTRACTION	86.75	95.92
4. S. H. C. (DRER)	96.94	96.03
5. JAWA RATIO	50.40	79.16
6. UN-DILUTED JUICE % CANE	82.34	81.05
7. UN-DILUTED JUICE EXTRA IN MIXED JUICE % CANE	79.35	77.27
8. UN-DILUTED JUICE LOST BAGASSE % FIBRE	23.59	29.16
9. BOILED HOUSE EXTRACT	70.73	87.52
10. REDUCED BOILING MORE	82.43	91.11

	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	5.05	64.05
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	9.40
5. CLEANINGS	0.00	8.00
6. INCL. WEATHER	0.00	0.00
7. MISCELLANEOUS	0.00	0.25
Mill Sanitation	30.00	1098.00

	Centre	TOTAL
CANE (GATE+OC)		
137182.02	1127398.56	2499081.38
51285.15	21997.41	73382.56
1423067.97	1149395.97	2572463.94

GRADEWISE SUGAR PRODUCTION	ON DATE	TO DATE	% TOT. PROD.	% TOT. PROD.
100kg Bags	0	11050	4.68	
50kg Bags	0	0	0.00	
M-31	0	0	0.00	
M-30	0	0	0.00	
S-31	0	0	0.00	
S-30	0	0	0.00	
SWEET	0	0	0.00	
BISS	0	0	0.00	
BROWN SUG	0	0	0.00	
OTHER	0	0	0.00	
L-SUPER	0	0	0.00	
TOTAL	0 15400	7700.00	230000.00	

STEAM % CANE (24 Hrs.)	ON-DATE	TO-DATE
BLEEDING PRO TDN/Hrs.	0.00	0.00

STORE CONSUMPTION	ON-DATE	TO-DATE	TO-DATE	TO-DATE
1 Gunny Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Otl.)	145.00	0.00	4472.50	0.10
3 Sulphur (Otl.)	60.00	0.00	2000.00	0.00
4 Plastic 50 KG Bags	15000.00	11.53	47090.00	10.54
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	5000.00	0.19
7 Caustic Soda (Kg.)	0.00	0.00	0.00	0.00
8 Bleaching Powder (Kg.)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	20.00	0.00	750.00	0.03
11 Ammonium RFF (Kg.)	0.00	0.00	0.00	0.00
12 Bicicida (Kg.)	0.00	0.00	1150.00	0.04
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	424.00	0.59	17433.00	0.68
15 Grease (Kg.)	2.00	0.00	2000.00	0.07

DAILY STOPPAGE DETAILS
 S.No. Duration
 1 0.10
 2 0.35
 4th Mill taken in line
 Cane jamming at pusher, 3rd Mill juice tray jamming & 4th Mill bypass
 Assl. No. (OC)
 Sr. DyGN (Prod.)

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DATE 17-DEC-23 CRUSH DAY 17-DEC-23 TO 18-DEC-23

ON-DATE	TO-DATE	ON-DATE	TO-DATE	PRTY	POL	PURITY	FIBRE %	MOIS
1. CANE CRUSH TOTALS	99300.00	249900.00	100.00	1 CANE	12.29		12.67	49.60
(1) EARLY	99301.21	249901.38	0.00	2 BAGASSE	2.13	15.34	48.27	
(2) GENERAL	0.00	0.00	0.00	3 PRIMARY JUICE	10.63	15.34		
(3) UN-APPROVED	0.00	0.00	0.00	4 MIXED JUICE	13.31	19.75		
(4) BURNT CANE	0.00	0.00	0.00	5 LIGHT MILL JUICE	1.67	1.17		
2. RECOVERY % CANE	9.33	9.33		6 FILTER CANE POL		1.12		
3. SUGAR BAGGED OTLS	10050.00	10050.00		7 BLEND JUICE	13.95	11.15		
4. SUGAR BAGGED % CANE	10.12	9.14		8 UNSOL. SYRUP	64.82	53.12		
5. Syrup Diversion Qty	0.00	0.00		9 SOL. SYRUP	65.57	52.70		
6. Sugar Loss in Syrup	0.00	0.00		10 A-MASSECUITE	78.20	81.87		
7. NET JUICE RECON	73.14	91.89		11 A-HEAVY MOLASSES	81.70	81.20		
8. CAPACITY UTILIZATION	118.02	91.89		PURITY DROP				
9. CANE/TON	9.14	9.14		12 B-MASSECUITE	76.54	70.14		
10. MIXED JUICE % CANE	109.59	119.50		13 B-HEAVY MOLASSES	90.54	88.00		
11. ADDED WATER % CANE	35.45	39.25		PURITY DROP				
12. ADDED WATER % FIBRE	279.42	278.76		14 C1-MASSECUITE	74.10	74.68		
13. BAGASSE % CANE	26.20	27.09		15 A1-HEAVY MOLASSES	86.72	85.47		
14. MOLASSES % CANE	5.53	4.12		PURITY DROP				
15. SUGAR LOSS % CANE				16 C1-MASSECUITE	0.00	0.00		
1. BAGASSE	0.40	0.47		17 C1-HEAVY MOLASSES	0.00	0.00		
2. PRESS CANE	0.06	0.07		PURITY DROP				
3. FINAL MOLASSES	2.46	1.22		18 C-MASSECUITE	0.00	0.00		
4. Loss in Syrup Div.	0.00	0.00		19 C-HEAVY MOLASSES	0.00	0.00		
5. UNKNOWN	0.02	0.03		PURITY DROP				
6. TOTAL LOSSES	2.94	1.79		20 FIN.MOL. (C-Heavy)	90.54	84.50		
TECHNICAL CONTROL FIGURE				21 A-LIGHT MOLASSES	74.37	65.37		
1. CANE CRUSHED/SEASON D	99300.00	78093.75		22 C-LIGHT MOLASSES	0.00	0.00		
2. CANE CRUSHED/24 HOUR	102503.23	92398.71						
3. MILL EXTRACTION	96.75	95.89						
4. R. M. C. (DEPR)	96.80	96.00						
5. JAW RATIO	80.01	79.13						
6. UNDILUTED JUICE % CANE	81.75	81.01						
7. UNDILUTED JUICE EXTRA	78.74	77.23						
8. UNDILUTED JUICE LOST	23.72	29.32						
IN MIXED JUICE % CANE								
9. UNDILUTED JUICE LOST								
BAGASSE % FIBRE								
10. BOILED HOUSE EXTRACT	78.66	87.81						
10. REDUCED BOILING HOURS	83.73	91.33						

BY TIME	ACCOUNT	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15	
2. MECHANICAL	0.25	59.00	
3. PROCESS	0.00	0.00	TOTAL HOURS 24.00 762.50
4. ELECT. FAULT	0.10	9.40	HOURS ORDERED 21.25 649.10
5. CLEANINGS	0.00	8.00	HOURS LOST 0.35 113.20
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS 1.46 14.85
7. MISCELLANEOUS	0.00	0.25	
Mill Sanitation	30.00	1068.00	

CANE (GATE+CC)	Centre	TOTAL
1314379.36	1035400.81	2399780.17
57303.46	41997.75	99301.21
1271692.82	1127398.56	2499001.38
GRADEWISE SUGAR PRODUCTION		
ON-DATE	TO-DATE	% TOT.
100Kg Bags	500g Bags	PROP.
L-31	0 1100	350 5.47 10550 4.60
L-30	0	0 0.00 0 0.00
M-31	0 17000	9300 94.53 213320 93.44
M-30	0	0 0.00 0 0.00
C-31	0	0 0.00 4430 1.84
C-30	0	0 0.00 0 0.00
SWEEP	0	0 0.00 0 0.00
BISS	0	0 0.00 0 0.00
BROWN SUG	0	0 0.00 0 0.00
OTHER	0	0 0.00 0 0.00
L-SUPER	0	0 0.00 0 0.00
TOTAL	0 20100	10050.00 228300.00

STEAM % CANE (24 Hrs.)	0.00	0.00		
BLEEDING PRD TONVHrs.	0.00	0.00		
#STORE CONSUMPTION#	ON-DATE	XCANE	TO-DATE	XCANE
1 Gunny Bags 100 kg (0.00	0.00	0.00	0.00
2 Lime (Otl.)	170.00	0.19	4925.50	0.19
3 Sulphur (Otl.)	70.00	0.07	1785.00	0.06
4 Plastic 50 KG Bags	20300.00	20.44	661100.00	18.45
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5000.00	0.20
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	20.00	0.03	725.00	0.03
11 Ammonium BPF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	0.00	0.00	1150.00	0.05
13 Spirit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	9.00	0.01	17804.00	0.59
15 Grease (Kg.)	0.00	0.00	2418.50	0.10

DAILY STOPPAGE DETAILS:
 1 0.10 Grid braker trip
 2 0.25 3rd Mill chute jamming & Cane jamming at Chopper
 Total 0.35

Asst. Mgr (QC) Sr. DyGM (Prod.)

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DAILY MANUFACTURING REPORT OF R. M. S. SUGAR MILLS LTD., LAKEBAR
 DATE 16-DEC-23 CRUSHING SEASON 2023-2024 DAY FROM 9 AM 16-DEC-23 TO 9 AM 17-DEC-23

ON-DATE	TO-DATE	ON-DTZ	TO-DTZ	DRIX	POL	PURITY	FIBRE %	MOIS
1. CANE CRUSH (DTLS.)	95300.00	2399700.00	100.00	100.00	1	CANE	12.67	49.70
(1) EARLY	95201.69	2399700.17	0.00	0.00	2	BAGASSE	2.17	1.52
(2) GENERAL	0.00	0.00	0.00	0.00	3	PRIMARY JUICE	18.62	19.21
(3) UN-APPROVED	0.00	0.00	0.00	0.00	4	MIXED JUICE	13.44	10.76
(4) BURNT CANE	0.00	0.00	0.00	0.00	5	LAST MILL JUICE	1.71	1.20
2. RECOVERY % CANE	9.23	9.56			6	FILTER CAKE POL		1.14
3. SUGAR BAGGED DTLS	8400.00	210250			7	CLEAR JUICE	13.54	11.04
4. SUGAR BAGGED % CANE	0.81	0.00			8	URDUL. SYRUP	64.58	52.42
5. Syrup Diversion Qty	0.00	0.00			9	MUL. SYRUP	64.31	52.11
6. Sugar Loss in Syrup	0.00	0.00			10	A-MASSECUITE	93.02	81.73
7. NET JUICE % CANE	73.11	91.07			11	A-HEAVY MOLASSES	01.93	69.93
8. CAPACITY UTILIZATION	112.12	8.77				PURITY DROP		13.49
9. CANE/TANK	9.17	110.67			12	B-MASSECUITE	93.60	79.16
10. MIXED JUICE % CANE	109.46	38.36			13	B-HEAVY MOLASSES	92.60	43.31
11. ADDED WATER % CANE	35.35	299.49				PURITY DROP		26.30
12. ADDED WATER % FIBRE	270.96	27.12			14	A1-MASSECUITE	94.00	74.60
13. BAGASSE % CANE	26.33	4.06			15	A1-HEAVY MOLASSES	76.27	43.70
14. MOLASSES % CANE	5.38					PURITY DROP		19.37
15. SUGAR LOSSES % CANE					16	C1-MASSECUITE	0.00	0.00
1. BAGASSES	0.40	0.07			17	C1-HEAVY MOLASSES	0.00	0.00
2. PRESS CAKE	0.06	1.17				PURITY DROP		0.00
3. FINAL MOLASSES	2.34	0.00			18	C-MASSECUITE	0.00	0.00
4. Loss in Syrup Div.	0.00	0.03			19	C-HEAVY MOLASSES	0.00	0.00
5. UNKNOWN	0.02	1.74				PURITY DROP		0.00
6. TOTAL LOSSES	2.82				20	FIN. MOL. (C-Heavy)	92.40	43.51
TECHNICAL CONTROL FIGURE					21	A-LIGHT MOLASSES	74.23	65.67
1. CANE CRUSHED/SEASON D	95300.00	77409.68			22	C-LIGHT MOLASSES	0.00	0.00
2. CANE CRUSHED/24 HOUR	101632.33	92032.18						
3. MILL EXTRACTION	96.68	95.85						
4. R. M. E. (DEER)	96.74	95.97						
5. JAWA RATIO	79.34	79.04						
6. UNDILUTED JUICE % CAN	81.36	80.92						
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.30	77.13						
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	24.17	29.55						
9. BOILED HOUSE EXTRACT	79.29	88.22						
10. REDUCED BOILING HOU	89.13	91.69						

TIME	ACCOUNTS	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15	
2. MECHANICAL	1.10	58.35	
3. PROCESS	0.00	0.00	TOTAL HOURS 24.00 739.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED 22.50 625.45
5. CLEANINGS	0.00	0.00	HOURS LOST 1.10 112.45
6. INCL. WEATHER	0.00	0.00	*TOTAL HOURS 4.58 15.23
7. MISCELLANEOUS	0.00	0.25	TO TOTAL HOURS
Mill Sanitation	32.00	1038.00	

CANE (GATE+OC)	Centre	TOTAL
1262328.58	1042169.90	2304498.48
52050.78	43230.91	95281.69
1314379.36	1005400.81	2399780.17

GRADEWISE SUGAR PRODUCTION	ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
100kg Bag	50kg Bags			
L-31	0 1000	300	5.95	10000
L-30	0	0	0.00	0
M-31	0 15000	7900	74.05	203820
M-30	0	0	0.00	0
S-31	0	0	0.00	4430
S-30	0	0	0.00	0
SWEET	0	0	0.00	0
BISS	0	0	0.00	0
BROWN SUG	0	0	0.00	0
OTHER	0	0	0.00	0
L-SUPER	0	0	0.00	0
TOTAL	0 16800	8400.00	218250.00	

STEAM % CANE (24 Hrs.)	0.00	0.00
BLEEDING PRD TON/Hrs.	0.00	0.00

STORE CONSUMPTION	ON-DATE	% CANE	TO-DATE	% CANE
1 Bunny Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Dtl.)	190.00	0.20	4635.50	0.19
3 Sulphur (Dtl.)	75.00	0.08	1875.00	0.08
4 Plastic 50 KG Bags	16800.00	17.63	448000.00	18.37
5 Bagasse (Dtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5000.00	0.21
8 Bleaching Powder (K)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	700.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	0.00	0.00	1150.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	0.00	0.01	15995.00	0.71
15 Grease (Kg.)	0.00	0.00	240.50	0.10

S.No.	Duration	**DAILY STOPPAGE DETAILS*
1	0.05	Cane Jamming at Chopper
2	1.05	Bagasse jamming at Main bagasse carrier & Return Bagasse carrier
Total	1.10	

Asst. Mgr (OC) Sr. DyGM (Prod.)

DATE 15-DEC-23 CROP DAY 30 242 DAY FROM 8 AM 15-DEC-23 TO 8 AM 16-DEC-23

ON-DATE	TO-DATE	ON-DTZ	TO-DTZ	DRIX	POL	PURITY	FIBRE	% MOIS
1. CANE CRUSH (OTLS.) 102000.00	2304490.00	100.00	100.00	1	CANE		12.60	49.70
(1) EARLY 162027.43	2304490.49	0.00	0.00	2	BAGASSE	2.15	11.99	
(2) GENERAL 0.00	0.00	0.00	0.00	0.003	PRIMARY JUICE	10.61	15.17	81.52
(3) UN-APPROVED 0.00	0.00	0.00	0.00	0.004	MIXED JUICE	13.67	10.95	79.97
(4) BURNT CANE 0.00	0.00	0.00	0.00	0.005	LAST MILL JUICE	1.70	1.20	70.59
2. RECOVERY % CANE 9.10	9.57			6	FILTER CAKE POL		1.07	
3. SUGAR BAGGED DTLS 9250.00	207050			7	CLEAR JUICE	15.45	11.10	81.32
4. SUGAR BAGGED % CANE 9.07	9.11			8	UNGLUL. SYRUP	59.52	48.21	81.00
5. Syrup Diversion Qty 0.00	0.00			9	SUL. SYRUP	59.25	47.92	80.88
6. Sugar Loss in Syrup 0.00	0.00			10	A-MASSECUITE	73.77	82.43	87.91
7. NET JUICE % CANE 73.15	90.37			11	A-HEAVY MOLASSES	80.77	59.13	73.21
8. CAPACITY UTILIZATION 120.00	0.98				PURITY DROP			14.70
9. CANE/TANK 9.40	110.76			12	B-MASSECUITE	76.18	69.43	72.24
10. MIXED JUICE % CANE 105.84	30.49			13	B-HEAVY MOLASSES	89.60	42.76	47.72
11. ADDED WATER % CANE 32.67	300.33				PURITY DROP			24.52
12. ADDED WATER % FIBRE 257.71	27.15			14	A1-MASSECUITE	94.50	73.53	77.74
13. BAGASSE % CANE 26.34	4.01			15	A1-HEAVY MOLASSES	80.07	49.07	62.23
14. MOLASSES % CANE 5.65					PURITY DROP			15.66
15. SUGAR LOSSES % CANE				16	C1-MASSECUITE	0.00	0.00	0.00
1. BAGASSES 0.40	0.07			17	C1-HEAVY MOLASSES	0.00	0.00	0.00
2. PRESS CAKE 0.05	1.12				PURITY DROP			0.00
3. FINAL MOLASSES 2.42	0.00			18	C-MASSECUITE	0.00	0.00	0.00
4. Loss in Syrup Div. 0.00	0.03			19	C-HEAVY MOLASSES	0.00	0.00	0.00
5. UNKNOWN 0.02	1.69				PURITY DROP			0.00
6. TOTAL LOSSES 2.89				20	FIN.MOL. (C-Heavy)	89.60	42.76	47.72
TECHNICAL CONTROL FIGURE				21	A-LIGHT MOLASSES	74.03	64.43	87.03
1. CANE CRUSHED/SEASON D 102000.00	76813.33			22	C-LIGHT MOLASSES	0.00	0.00	0.00
2. CANE CRUSHED/24 HOUR 102000.00	91785.91							
3. MILL EXTRACTION 96.66	95.81							
4. R. M. E. (DEER) 96.72	95.93							
5. JAWA RATIO 79.04	78.99							
6. UNDILUTED JUICE % CANE 80.92	80.89							
7. UNDILUTED JUICE EXTRA 77.86	77.04							
8. UNDILUTED JUICE LOST 24.00	29.80							
9. BOILED HOUSE EXTRACT 78.54	88.62							
10. REDUCED BOILING HOUS 84.69	91.95							

TIME ACCOUNTS		ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15	
2. MECHANICAL	0.00	57.25	
3. PROCESS	0.00	0.00	TOTAL HOURS 24.00 714.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED 24.00 662.55
5. CLEANINGS	0.00	0.00	HOURS LOST 0.00 111.35
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS 0.00 15.59
7. MISLENIUS	0.00	0.25	TO TOTAL HOURS

Mill Sanitation 30.00 1006.00

CANE (GATE-DC)	Centre	TOTAL
1213001.78	989469.27	2202471.05
49326.80	52700.63	102027.43
1262328.58	1042169.90	2304498.48

STEAM % CANE, (24 Hrs.) 0.00 0.00
BLEEDING PRD TON/Hrs. 0.00 0.00

GRADEWISE SUGAR PRODUCTION	ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
100kg Bag 50kg Bags Qty.				
L-31 0 1100 550		5.95	9500	4.53
L-30 0		0.00	0	0.00
M-31 0 17400 8700		94.05	195920	93.36
M-30 0		0.00	0	0.00
S-31 0		0.00	4430	2.11
S-30 0		0.00	0	0.00
SWEEP 0		0.00	0	0.00
BISS 0		0.00	0	0.00
BROWN SUG 0		0.00	0	0.00
OTHER 0		0.00	0	0.00
L-SUPER 0		0.00	0	0.00
TOTAL	0 18900 9250.00		207050.00	

STORE CONSUMPTION	ON-DATE	% CANE	TO-DATE	% CANE
1 Gunny Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Otl.)	200.00	0.20	4445.50	0.19
3 Sulphur (Otl.)	80.00	0.08	1020.00	0.08
4 Plastic 50 KG Bags	18500.00	18.14	42400.00	18.40
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5000.00	0.22
8 Bleaching Powder (K)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.02	675.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	100.00	0.10	1150.00	0.05
13 Spirit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	0.00	0.01	14987.00	0.74
15 Grease (Kg.)	4.50	0.00	2410.50	0.10

S.No. Duration **DAILY STOPPAGE DETAILS*
0 0.00 Mill
Total 0.00

Asst. Mgr (UC) Sr. DyGM (Prod.)

DAILY MANUFACTURING REPORT OF R. P. M. E. SUGAR MILLS LTD., LAKE SAH
 DATE 14-DEC-23 14-DEC-23 CROP DAY 20 CRUSHING SEASON 20-2-2023 DAY FROM 8 AM 14-DEC-23 TO 8 AM 15-DEC-23

ON-DATE	TO-DATE	ON-DTZ	TO-DTZ	QTY	POL	PURITY	FIBRE %	MOIS
1. CANE CRUSH (OTLS.)	01000.00	2202400.00	100.00	100.00	1	CANE	11.84	
(1) EARLY	80981.74	2202471.00	0.00	0.00	2	BAGASSE	12.72	49.20
(2) GENERAL	0.00	0.00	0.00	0.00		PRIMARY JUICE	48.13	
(3) UN-APPROVED	0.00	0.00	0.00	0.00		MIXED JUICE	14.94	81.22
(4) BURNY CANE	0.00	0.00	0.00	0.00		LAST MILL JUICE	10.67	79.75
2. RECOVERY X CANE	10.25	9.99			5	LAST MILL JUICE	1.74	72.75
3. SUGAR BAGGED OTLS	9000.00	200000			6	FILTER CAKE POL	1.25	
4. SUGAR BAGGED X CANE	11.11	9.11			7	CLEAR JUICE	12.47	10.05
5. SYRUP DIVERTION QTY	0.00	0.00			8	BAGUL. SYRUP	56.32	45.44
6. Sugar Loss in Syrup	0.00	0.00			9	SUL. SYRUP	56.85	45.13
7. NET JUICE YORNE	72.97	89.35			10	A-MASSECUITE	93.87	82.23
8. CAPACITY UTILIZATION	95.29	89.26			11	B-HEAVY MOLASSES	88.98	59.98
9. CANE/TAN	9.35	110.99				PURITY DROP	13.86	13.86
10. MIXED JUICE X CANE	106.28	39.76			12	B-MASSECUITE	95.38	69.28
11. ADDED WATER X CANE	33.31	302.28			13	B-HEAVY MOLASSES	85.63	43.43
12. ADDED WATER X FIBRE	26.20	27.19				PURITY DROP	21.72	21.72
13. BAGASSE X CANE	3.90	3.93			14	A1-MASSECUITE	95.83	72.38
14. MOLASSES X CANE					15	A1-HEAVY MOLASSES	79.38	48.88
15. SUGAR LOSSES X CANE						PURITY DROP	15.88	15.88
1. BAGASSES	0.52	0.48			16	C1-MASSECUITE	0.00	0.00
2. FRESS CAKE	0.07	0.07			17	C1-HEAVY MOLASSES	0.00	0.00
3. FINAL MOLASSES	1.00	1.04				PURITY DROP	0.00	0.00
4. Loss in Syrup Div.	0.00	0.00			18	C-MASSECUITE	101.59	53.58
5. UNKNOWN	0.02	0.04			19	C-HEAVY MOLASSES	94.02	25.62
6. TOTAL LOSSES	1.61	1.65				PURITY DROP	25.46	25.46
TECHNICAL CONTROL FIGURE					20	FIN. MOL. (C-Heavy)	94.02	25.62
1. CANE CRUSHED/SEASON D	81098.00	75944.83			21	A-LIGHT MOLASSES	74.33	64.63
2. CANE CRUSHED/24 HOUR	99437.34	91362.20			22	C-LIGHT MOLASSES	78.60	52.68
3. MILL EXTRACTION	95.62	95.77						
4. R. M. E. (DEFR)	95.70	95.89						
5. JAWA RATIO	79.28	78.93						
6. UNDILUTED JUICE X CANE	81.05	80.82						
7. UNDILUTED JUICE EXTRA IN MIXED JUICE X CANE	77.20	76.96						
8. UNDILUTED JUICE LOST BAGASSE X FIBRE	30.14	30.05						
9. BOILED HOUSE EXTRACT	90.41	89.13						
10. REDUCED BOTTLING HOUS	93.10	92.29						

TIME ACCOUNT		ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15	
2. MECHANICAL	4.05	57.25	
3. PROCESS	0.00	0.00	TOTAL HOURS 24.88
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED 19.55
5. CLEANINGS	0.00	0.00	HOURS LOST 4.85
6. INCL. WEATHER	0.00	0.00	TOTAL HOURS 16.88
7. MISLENIOUS	0.00	0.25	
Mill Sanitation	31.00	976.00	

CANE (GATE+OC)	Centre	TOTAL
1168187.38	953301.93	2121489.31
44814.40	36167.34	80981.74
1213001.78	989469.27	2202471.05

GRADEWISE SUGAR PRODUCTION	ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
100kg Bag				
50kg Bags				
L-31	590	5.56	8950	4.46
L-30	0	0.00	0	0.00
M-31	8150	90.56	187220	93.33
M-30	0	0.00	0	0.00
S-31	350	3.89	4430	2.21
S-30	0	0.00	0	0.00
BWEEP	0	0.00	0	0.00
RIES	0	0.00	0	0.00
BROWN SUB	0	0.00	0	0.00
OTHER	0	0.00	0	0.00
L-SUPER	0	0.00	0	0.00
TOTAL	9000.00		200600.00	

STEAM X CANE (24 Hrs.)	0.00	0.00
BLEEDING PRD TON/Hrs.	0.00	0.00

STORE CONSUMPTION	ON-DATE	X CANE	TO-DATE	X CANE
1 Gunny Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Otl.)	160.00	0.20	4245.38	0.19
3 Sulphur (Otl.)	60.00	0.07	1720.00	0.08
4 Plastic 50 KG Bags	18100.00	22.35	405500.00	18.41
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5820.00	0.23
8 Bleaching Powder (K)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	650.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	0.00	0.00	1050.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	10.00	0.02	16979.00	0.77
15 Grease (Kg.)	0.00	0.00	2414.00	0.11

S.No.	Duration	**DAILY STOPPAGE DETAILS*
1	0.15	3rd Mill taken in line
2	3.50	3rd Mill problem attended
Total	4.05	

Asst. Mgr (QC) Sr. DyGM (Prod.)

DAILY MANUFACTURING REPORT
 DATE 12-DEC-23 CROP DAY 27 CRUSHING SEASON
 DAILY MANUFACTURING REPORT
 DATE 13-DEC-23 CROP DAY 28 CRUSHING SEASON

R. P. N. S. SUGAR MILLS LTD., LAKSAR
 2023-2024
 R. P. N. S. SUGAR MILLS LTD., LAKSAR
 2023-2024
 DAY FROM 8 AM 13-DEC-23 TO 8 AM 14-DEC-23

	ON-DATE	TO-DATE	ON-DTY	TO-DTY
1. CANE CRUSH (DTL.)	90400.00	2121400.00		
(1) EARLY	90469.99	2121489.31	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00
(4) BURNT CANE	0.00	0.00	0.00	0.00
2. RECOVERY % CANE	19.15	19.57		
3. SUGAR BAGGED DTLS	9100.00	191600		
4. SUGAR BAGGED % CANE	10.07	9.03		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE % CANE	72.93			
8. CAPACITY UTILIZATION	100.35	89.10		
9. CANE/TANK	9.44	8.90		
10. MIXED JUICE % CANE	105.35	111.17		
11. ADDED WATER % CANE	32.42	38.97		
12. ADDED WATER % FIBRE	285.15	303.79		
13. BAGASSE % CANE	26.90	27.22		
14. MOLASSES % CANE	3.86	3.93		
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.44	0.47		
2. PRESS CAKE	0.07	0.07		
3. FINAL MOLASSES	0.99	1.06		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.52	1.64		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON D	90400.00	75764.29
2. CANE CRUSHED/24 HOUR	93115.88	91079.79
3. MILL EXTRACTION	96.23	95.78
4. R. M. E. (DEER)	96.30	95.90
5. JAWA RATIO	79.17	78.90
6. UNDILUTED JUICE % CANE	81.06	80.78
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.53	76.97
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	27.40	30.06
9. BOILED HOUSE EXTRACT	90.40	89.07
10. REDUCED BOILING HOURS	93.10	92.24

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.67		12.71	
2 BAGASSE	2.37	1.66		47.94	49.67
3 PRIMARY JUICE	16.16	14.74	81.17		
4 MIXED JUICE	15.57	10.66	79.73		
5 LIGHT MILL JUICE	1.71	1.19	69.59		
6 FILTER CANE POL		1.29			
7 CLEAR JUICE	15.44	10.66	69.20		
8 UNSOL. SYRUP	58.13	44.89	59.60		
9 SOL. SYRUP	57.86	46.55	59.60		
10 A-HASSECUITE	73.63	61.83	67.49		
11 A-HEAVY MOLASSES	82.97	60.50	73.01		
PURITY DROP			14.59		
12 B-HASSECUITE	95.58	69.64	72.11		
13 B-HEAVY MOLASSES	88.70	44.70	50.29		
PURITY DROP			21.71		
14 A1-HASSECUITE	90.24	74.64	79.07		
15 A1-HEAVY MOLASSES	77.99	47.10	60.46		
PURITY DROP			17.91		
16 C1-HASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-HASSECUITE	103.10	54.30	52.67		
19 C-HEAVY MOLASSES	94.20	25.61	27.19		
PURITY DROP			23.46		
20 FIN. MOL. (C-Heavy)	94.20	25.61	27.19		
21 A-LIGHT MOLASSES	71.87	61.57	85.62		
22 C-LIGHT MOLASSES	61.73	54.83	66.94		

	TIME	ACCOUNT	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15		
2. MECHANICAL	0.30	53.20		
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00 646.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED	23.50 599.00
5. CLEANINGS	0.00	8.00	HOURS LOST	0.50 137.30
6. INCL. WEATHER	0.00	0.00	TOTAL HOURS	1.25 16.10
7. MISCLEANOUS	0.00	0.25	TO TOTAL HOURS	
Mill Sanitation	31.00	945.00	ON-DATE	TO-DATE

CANE (GATE+OC)	Centre	TOTAL
1118369.05	912649.97	2031019.32
49816.03	40651.96	90469.99
1168187.38	953301.93	2121489.31

STEAM % CANE (24 Hrs.) 0.00 0.00
 BLEEDING PRD TON/Hrs. 0.00 0.00

GRADEWISE SUGAR PRODUCTION		ON DATE	% TOT. PRD.	TO DATE	% TOT. PRD.
100kg Bag	50kg Bags	Qty.			
L-31	0 800	400	4.40	8450	4.41
L-30		0	0.00	0	0.00
M-31	0 17400	8700	95.60	179070	93.46
M-30		0	0.00	0	0.00
S-31		0	0.00	4000	2.13
S-30		0	0.00	0	0.00
SWEET		0	0.00	0	0.00
BISS		0	0.00	0	0.00
BROWN SUS		0	0.00	0	0.00
OTHER		0	0.00	0	0.00
L-SUPER		0	0.00	0	0.00
TOTAL	0 10200	9100.00		191600.00	

STORE CONSUMPTION		ON-DATE	% CANE	TO-DATE	% CANE
1	Gunny Bags 100 Kg	0.00	0.00	0.00	0.00
2	Lime (Dtl.)	180.00	0.20	4093.50	0.19
3	Sulphur (Dtl.)	70.00	0.08	1660.00	0.08
4	Plastic 50 Kg Bags	18200.00	20.13	397400.00	18.24
5	Bagasse (Dtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7	Caustic Soda (Kg.)	2002.00	2.21	5000.00	0.24
8	Bleaching Powder (K)	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	423.00	0.03
11	Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	50.00	0.05	1050.00	0.05
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	420.00	0.47	16941.00	0.80
15	Grease (Kg.)	0.00	0.00	2414.00	0.11

5.No. Duration ##DAILY STOPPAGE DETAILS#
 1 0.10 Juice tank level high
 2 0.20 2nd Mill Chute Jamming
 Total 0.30

Asst. Mgr (OC) Sr. DyGM (Prod.)

DAILY MANUFACTURING REPORT
 DATE 12-DEC-23 CROP DAY 27 CRUSHING SEASON 2023-2024
 R. M. S. SUGAR HILLS LTD., LAKSAR
 DAY FROM 9 AM 12-DEC-23 TO 8 AM 13-DEC-23

	ON-DATE	TO-DATE	ON-DTY	TO-DTY
1. CANE CRUSH (OTLS.)	97700.00	2031000.00		
(1) EARLY	97703.93	2031019.37	100.00	
(2) GENERAL	0.00	0.00	0.00	
(3) UN-APPROVED	0.00	0.00	0.00	
(4) BURNT CANE	0.00	0.00	0.00	
2. RECOVERY % CANE	10.10	9.54		
3. SUGAR BAGGED OTLS	9280.00	182300		
4. SUGAR BAGGED % CANE	9.42	8.99		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE SCANE	72.85			
8. CAPACITY UTILIZATION	114.94	80.00		
9. CANE/TANE	9.55	8.93		
10. MIXED JUICE % CANE	104.10	111.43		
11. ADDED WATER % CANE	31.14	37.26		
12. ADDED WATER % FIBRE	243.59	303.94		
13. BAGASSE % CANE	24.47	27.28		
14. MOLASSES % CANE	3.85	3.94		
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.45	0.48		
2. PRESS CAKE	0.07	0.08		
3. FINAL MOLASSES	0.98	1.07		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.52	1.67		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON D	97700.00	75222.22
2. CANE CRUSHED/24 HOUR	101947.83	91059.22
3. MILL EXTRACTION	96.13	95.76
4. R. M. E. (DEER)	96.21	95.88
5. JAWA RATIO	79.16	78.87
6. UN-DILUTED JUICE % CANE	80.85	80.76
7. UN-DILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.48	76.89
8. UN-DILUTED JUICE LOST BAGASSE % FIBRE	26.53	30.16
9. BOILED HOUSE EXTRACT	90.44	89.01
10. REDUCED BOILING HOUS	93.10	92.25

CANE (GATE-OC)	Centre	TOTAL
1062202.53	871012.84	1933315.37
56066.82	41637.13	97703.93
1118349.35	912649.97	2031019.32

GRADEWISE SUGAR PRODUCTION

	ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0 1020	3.43	8050	4.41
L-30	0	0.00	0	0.00
M-31	0 17400	94.57	170370	93.35
M-30	0	0.00	0	0.00
S-31	0	0.00	0	0.00
S-30	0	0.00	4000	2.24
SNEEP	0	0.00	0	0.00
BISS	0	0.00	0	0.00
BROWN SUG	0	0.00	0	0.00
OTHER	0	0.00	0	0.00
L-SUPER	0	0.00	0	0.00
TOTAL	0 18400	7200.00	182500.00	

	PRIX	POU	PURITY	FIBRE	% MOIS
1 CANE		11.62		12.73	
2 BAGASSE	2.31	1.70		48.09	49.60
3 PRIMARY JUICE	18.07	14.60	81.24		
4 MIXED JUICE	13.45	10.73	79.78		
5 LAST MILL JUICE	2.36	1.74	73.73		
6 FILTER CAKE POU		1.30			
7 CLEAR JUICE	13.39	10.82	80.80		
8 UNSUL. SYRUP	54.98	52.34	96.63		
9 SUL. SYRUP	64.59	51.97	80.49		
10 A-MASSECUITE	93.07	82.10	87.46		
11 A-HEAVY MOLASSES	82.77	69.40	72.97		
PURITY DROP			14.49		
12 B-MASSECUITE	96.25	89.65	72.34		
13 B-HEAVY MOLASSES	82.00	62.60	81.57		
PURITY DROP			20.77		
14 A1-MASSECUITE	96.28	76.86	79.17		
15 A1-HEAVY MOLASSES	78.68	47.70	69.69		
PURITY DROP			18.48		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	101.70	54.32	53.37		
19 C-HEAVY MOLASSES	93.78	29.48	27.19		
PURITY DROP			26.18		
20 FIN.MOL. (C-Heavy)	93.70	23.43	27.19		
21 A-LIGHT MOLASSES	73.53	64.63	87.93		
22 C-LIGHT MOLASSES	79.73	53.87	66.56		

TIME ACCOUNT

	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	1.00	52.50
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	9.38
5. CLEANINGS	0.00	8.00
6. INCL. WEATHER	0.00	0.00
7. MISCLANIOUS	0.00	0.25
Mill Sanitation	37.00	914.00
TOTAL HOURS	24.00	642.30
HOURS CRUSHED	23.00	533.30
HOURS LOST	1.00	107.00
%TOTAL HOURS	4.17	16.66
TO TOTAL HOURS		

STEAM % CANE (24 Hrs.) 0.00 0.00
 BLEEDING PRD TON/Hrs. 0.00 0.00

STORE CONSUMPTION

	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Otl.)	200.00	0.20	3903.50	0.19
3 Sulphur (Otl.)	80.00	0.08	1590.00	0.08
4 Plastic 50 KG Bags	18000.00	18.94	269200.00	13.18
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	2000.00	0.15
8 Bleaching Powder (K)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafinc (Kg.)	20.00	0.03	600.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	30.00	0.03	1000.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	429.00	0.44	16533.00	0.81
15 Grease (Kg.)	4.00	0.00	2414.00	0.12

S.No. Duration **DAILY STOPPAGE DETAIL**
 1 0.20 3rd Mill chute jamming & bypass
 2 0.40 2nd, 3rd Mill juice tray jammed & 3rd Mill taken on line
 Total 1.00

Asst. Mg (BC) Sr. DyGM (Prod.)

DAILY MANUFACTURING REPORT OF R. O. N. S. SUGAR MILLS LTD., LAKSAR
 DATE 11-DEC-23 CROP DAY 26 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 11-DEC-23 TO 8 AM 12-DEC-23

ON-DATE	TO-DATE	ON-DTZ	TO-DTZ	DRIX	POL	PURITY	FIBRE %	MOIS
193300.00	1933300.00	100.00	100.00	1	CANE	2.36	11.51	
1. CANE CRUSH (QTLs.)	91300.00	1933310.37	0.00	2	BAGASSE	17.93	14.56	81.20
(1) EARLY	91309.28	0.00	0.00	3	PRIMARY JUICE	12.74	19.16	79.75
(2) GENERAL	0.00	0.00	0.00	4	MIXED JUICE	1.93	1.39	72.02
(3) UN-APPROVED	0.00	0.00	0.00	5	LAST MILL JUICE		1.25	
(4) BURNT CANE	0.00	9.52		6	FILTER CAKE POL	12.72	10.28	80.82
2. RECOVERY % CANE	10.00	173300		7	CLEAR JUICE	62.27	30.15	80.54
3. SUGAR BAGGED QTLs	9300.00	8.94		8	UNGUL. SYRUP	61.76	49.78	80.34
4. SUGAR BAGGED % CANE	10.41	0.00		9	SUL. SYRUP	93.20	81.93	87.91
5. Syrup Diversion Qty	0.00	0.00		10	A-MASSECUITE	81.37	59.31	73.14
6. Sugar Loss in Syrup	0.00			11	A-HEAVY MOLASSES			14.77
7. NET JUICE % CANE	72.93	87.48			PURITY DROP	97.75	70.93	72.56
8. CAPACITY UTILIZATION	107.41	8.90		12	B-MASSECUITE	86.20	43.70	50.70
9. CANE/TANK	9.13	111.80		13	B-HEAVY MOLASSES			21.87
10. MIXED JUICE % CANE	100.06	39.67			PURITY DROP	0.00	0.00	0.00
11. ADDED WATER % CANE	35.93	309.01		14	A1-MASSECUITE	0.00	0.00	0.00
12. ADDED WATER % FIBRE	202.13	27.29		15	A1-HEAVY MOLASSES	0.00	0.00	0.00
13. BAGASSE % CANE	26.45	3.94			PURITY DROP	0.00	0.00	0.00
14. MOLASSES % CANE	3.91			16	C1-MASSECUITE	0.00	0.00	0.00
15. MOLASSES % CANE				17	C1-HEAVY MOLASSES	0.00	0.00	0.00
1. BAGASSES	0.45	0.48			PURITY DROP	101.84	53.99	53.01
2. PRESS CAKE	0.07	0.08		18	C-MASSECUITE	93.97	25.47	27.10
3. FINAL MOLASSES	0.97	1.07		19	C-HEAVY MOLASSES			25.91
4. Loss in Syrup Div.	0.00	0.00			PURITY DROP	93.97	25.47	27.10
5. UNKNOWN	0.02	0.04		20	FIN. MOL. (C-Heavy)	72.23	62.83	83.88
6. TOTAL LOSSES	1.51	1.67		21	A-LIGHT MOLASSES	78.67	54.23	68.93
				22	C-LIGHT MOLASSES			

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON D	91300.00	74357.69
2. CANE CRUSHED/24 HOUR	99600.00	90570.37
3. MILL EXTRACTION	96.09	95.74
4. R. M. E. (DEER)	96.18	95.87
5. JAWA RATIO	79.05	78.82
6. UNDILUTED JUICE % CAN	80.81	80.74
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.36	76.86
8. UNDILUTED JUICE LOST BAGASS % FIBRE	27.35	30.36
9. BOILED HOUSE EXTRACT	90.44	88.94
10. REDUCED BOILING HOURS	93.11	92.16

TIME ACCOUNTS

	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	2.00	51.50
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	9.30
5. CLEANINGS	0.00	0.00
6. INCL. WEATHER	0.00	0.00
7. MISLENIOUS	0.00	0.25
MILL Sanitation	36.00	877.00
TOTAL HOURS	24.00	618.30
HOURS CRUSHED	22.00	512.30
HOURS LOST	2.00	106.00
%TOTAL HOURS	8.33	17.14
TO TOTAL HOURS		

CANE (GATE+CC)	Centre	TOTAL
1004276.37	837729.72	1842006.09
58026.16	33283.12	91309.28
1062302.53	871012.84	1933315.37

STEAM % CANE, (24 Hrs.)	0.00	0.00
BLEEDING PRD TON/Hrs.	0.00	0.00

GRADEWISE SUGAR PRODUCTION

ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
100kg Bag	0 1100	550	5.79
50kg Bags	0	0	0.00
L-31	0	0	0.00
L-30	0	0	0.00
M-31	0 17900	8950	74.21
M-30	0	0	0.00
S-31	0	0	0.00
S-30	0	0	0.00
SWEET	0	0	0.00
BISS	0	0	0.00
BROWN SUG	0	0	0.00
OTHER	0	0	0.00
L-SUPER	0	0	0.00
TOTAL	0 19000	9500.00	173300.00

STORE CONSUMPTION

ON-DATE	%CANE	TO-DATE	%CANE
1 Sunny Bags 100 kg	0.00	0.00	0.00
2 Lime (Qtl.)	180.00	0.20	3705.50
3 Sulphur (Qtl.)	70.00	0.00	1510.00
4 Plastic 50 kg Bags	19100.00	20.92	350700.00
5 Bagasse (Qtl.)	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	3000.00
7 Caustic Soda (Kg.)	0.00	0.00	0.00
8 Bleaching Powder (K)	0.00	0.00	0.00
9 Phos. Acid (Kg.)	25.00	0.03	375.00
10 Magnafloc (Kg.)	0.00	0.00	0.00
11 Ammonium BFF (Kg.)	30.00	0.03	950.00
12 Biocide (Kg.)	0.00	0.00	0.00
13 Sprit (Ltr.)	2049.00	2.24	16104.00
14 Oil (Ltr.)	0.00	0.00	2410.00
15 Grease (Kg.)			0.12

DAILY STOPPAGE DETAILS
 1 Duration 1.00 Vacuum problem at Evaporator & Condenser Jall cleaning
 2 Duration 1.00 4th Mill bagasse jamming problem
 Total Duration 2.00

Asst. Mgr (QC) *[Signature]*
 Sr. DyGM (Prod.)

DATE: 13 SEP 1968
 ON-DRAW: 100000.00
 TO-DRAW: 100000.00
 BALANCE: 0.00

DESCRIPTION	ON-DRAW	TO-DRAW	BALANCE	DESCRIPTION	ON-DRAW	TO-DRAW	BALANCE
1. CANE CRUSHED/SEASON 1	80000.00	100000.00	20000.00	1. CANE SHORTAGE	0.00	28.15	28.15
(1) EARLY	80000.00	100000.00	20000.00	2. MECHANICAL	0.00	27.50	27.50
(2) GENERAL	0.00	0.00	0.00	3. PROCESS	0.00	1.00	1.00
(3) UN-APPROVED	0.00	0.00	0.00	4. ELECT. FAULT	0.15	0.15	0.15
(4) FUGANT CANE	0.00	0.00	0.00	5. CLEANINGS	0.00	0.00	0.00
2. RECOVERY & CANE	0.00	0.00	0.00	6. INCL. WEATHER	0.00	0.00	0.00
3. SUGAR BAGGERS (1)	0.00	0.00	0.00	7. MISCELLANEOUS	0.00	0.25	0.25
4. SUGAR BAGGERS (2)	0.00	0.00	0.00				
5. SUGAR BAGGERS (3)	0.00	0.00	0.00				
6. SUGAR LOSS IN SYRUP	0.00	0.00	0.00				
7. NET JUICE LOSS	0.00	0.00	0.00				
8. CAPACITY UTILIZATION	0.00	0.00	0.00				
9. DENSITIES	0.00	0.00	0.00				
10. MIXED JUICE & CANE	0.00	0.00	0.00				
11. DILUTED WATER & CANE	0.00	0.00	0.00				
12. DILUTED WATER & FIBRE	0.00	0.00	0.00				
13. DILUTED W. CANE	0.00	0.00	0.00				
14. DILUTED W. CANE	0.00	0.00	0.00				
15. DILUTED W. CANE	0.00	0.00	0.00				
16. DILUTED W. CANE	0.00	0.00	0.00				
17. DILUTED W. CANE	0.00	0.00	0.00				
18. DILUTED W. CANE	0.00	0.00	0.00				
19. DILUTED W. CANE	0.00	0.00	0.00				
20. DILUTED W. CANE	0.00	0.00	0.00				
21. DILUTED W. CANE	0.00	0.00	0.00				
22. DILUTED W. CANE	0.00	0.00	0.00				
23. DILUTED W. CANE	0.00	0.00	0.00				
24. DILUTED W. CANE	0.00	0.00	0.00				
25. DILUTED W. CANE	0.00	0.00	0.00				
26. DILUTED W. CANE	0.00	0.00	0.00				
27. DILUTED W. CANE	0.00	0.00	0.00				
28. DILUTED W. CANE	0.00	0.00	0.00				
29. DILUTED W. CANE	0.00	0.00	0.00				
30. DILUTED W. CANE	0.00	0.00	0.00				
31. DILUTED W. CANE	0.00	0.00	0.00				
32. DILUTED W. CANE	0.00	0.00	0.00				
33. DILUTED W. CANE	0.00	0.00	0.00				
34. DILUTED W. CANE	0.00	0.00	0.00				
35. DILUTED W. CANE	0.00	0.00	0.00				
36. DILUTED W. CANE	0.00	0.00	0.00				
37. DILUTED W. CANE	0.00	0.00	0.00				
38. DILUTED W. CANE	0.00	0.00	0.00				
39. DILUTED W. CANE	0.00	0.00	0.00				
40. DILUTED W. CANE	0.00	0.00	0.00				
41. DILUTED W. CANE	0.00	0.00	0.00				
42. DILUTED W. CANE	0.00	0.00	0.00				
43. DILUTED W. CANE	0.00	0.00	0.00				
44. DILUTED W. CANE	0.00	0.00	0.00				
45. DILUTED W. CANE	0.00	0.00	0.00				
46. DILUTED W. CANE	0.00	0.00	0.00				
47. DILUTED W. CANE	0.00	0.00	0.00				
48. DILUTED W. CANE	0.00	0.00	0.00				
49. DILUTED W. CANE	0.00	0.00	0.00				
50. DILUTED W. CANE	0.00	0.00	0.00				
51. DILUTED W. CANE	0.00	0.00	0.00				
52. DILUTED W. CANE	0.00	0.00	0.00				
53. DILUTED W. CANE	0.00	0.00	0.00				
54. DILUTED W. CANE	0.00	0.00	0.00				
55. DILUTED W. CANE	0.00	0.00	0.00				
56. DILUTED W. CANE	0.00	0.00	0.00				
57. DILUTED W. CANE	0.00	0.00	0.00				
58. DILUTED W. CANE	0.00	0.00	0.00				
59. DILUTED W. CANE	0.00	0.00	0.00				
60. DILUTED W. CANE	0.00	0.00	0.00				
61. DILUTED W. CANE	0.00	0.00	0.00				
62. DILUTED W. CANE	0.00	0.00	0.00				
63. DILUTED W. CANE	0.00	0.00	0.00				
64. DILUTED W. CANE	0.00	0.00	0.00				
65. DILUTED W. CANE	0.00	0.00	0.00				
66. DILUTED W. CANE	0.00	0.00	0.00				
67. DILUTED W. CANE	0.00	0.00	0.00				
68. DILUTED W. CANE	0.00	0.00	0.00				
69. DILUTED W. CANE	0.00	0.00	0.00				
70. DILUTED W. CANE	0.00	0.00	0.00				
71. DILUTED W. CANE	0.00	0.00	0.00				
72. DILUTED W. CANE	0.00	0.00	0.00				
73. DILUTED W. CANE	0.00	0.00	0.00				
74. DILUTED W. CANE	0.00	0.00	0.00				
75. DILUTED W. CANE	0.00	0.00	0.00				
76. DILUTED W. CANE	0.00	0.00	0.00				
77. DILUTED W. CANE	0.00	0.00	0.00				
78. DILUTED W. CANE	0.00	0.00	0.00				
79. DILUTED W. CANE	0.00	0.00	0.00				
80. DILUTED W. CANE	0.00	0.00	0.00				
81. DILUTED W. CANE	0.00	0.00	0.00				
82. DILUTED W. CANE	0.00	0.00	0.00				
83. DILUTED W. CANE	0.00	0.00	0.00				
84. DILUTED W. CANE	0.00	0.00	0.00				
85. DILUTED W. CANE	0.00	0.00	0.00				
86. DILUTED W. CANE	0.00	0.00	0.00				
87. DILUTED W. CANE	0.00	0.00	0.00				
88. DILUTED W. CANE	0.00	0.00	0.00				
89. DILUTED W. CANE	0.00	0.00	0.00				
90. DILUTED W. CANE	0.00	0.00	0.00				
91. DILUTED W. CANE	0.00	0.00	0.00				
92. DILUTED W. CANE	0.00	0.00	0.00				
93. DILUTED W. CANE	0.00	0.00	0.00				
94. DILUTED W. CANE	0.00	0.00	0.00				
95. DILUTED W. CANE	0.00	0.00	0.00				
96. DILUTED W. CANE	0.00	0.00	0.00				
97. DILUTED W. CANE	0.00	0.00	0.00				
98. DILUTED W. CANE	0.00	0.00	0.00				
99. DILUTED W. CANE	0.00	0.00	0.00				
100. DILUTED W. CANE	0.00	0.00	0.00				

DESCRIPTION	ON-DRAW	TO-DRAW	BALANCE
1. CANE SHORTAGE	0.00	28.15	28.15
2. MECHANICAL	0.00	27.50	27.50
3. PROCESS	0.00	1.00	1.00
4. ELECT. FAULT	0.15	0.15	0.15
5. CLEANINGS	0.00	0.00	0.00
6. INCL. WEATHER	0.00	0.00	0.00
7. MISCELLANEOUS	0.00	0.25	0.25
Mill Sanitation	25.00	041.00	041.00

DESCRIPTION	ON-DRAW	TO-DRAW	BALANCE
CANE (DATE+DC)	801503.88	792548.31	1742651.97
	42772.87	52691.41	78154.10
	100000.00	00000.00	100000.00
TOTAL	944276.75	845439.72	1742651.97

DESCRIPTION	ON-DRAW	TO-DRAW	BALANCE
1. GUNNY BAGS 100 kg	0.00	0.00	0.00
2. Lime (Otl.)	150.00	0.15	149.85
3. Sulphur (Otl.)	88.00	0.09	87.91
4. Plastic 50 kg Bags	19000.00	20.15	18979.85
5. Bagasse (Otl.)	0.00	0.00	0.00
6. Washing Soda (Kg.)	0.00	0.00	0.00
7. Caustic Soda (Kg.)	0.00	0.00	0.00
8. Bleaching Powder (Kg.)	0.00	0.00	0.00
9. Phos. Acid (Kg.)	0.00	0.00	0.00
10. Magnarlic (Kg.)	25.00	0.01	24.99
11. Ammonium Biphosphate	0.00	0.00	0.00
12. Dioxide (Kg.)	0.00	0.00	0.00
13. Spirit (Ltr.)	0.00	0.00	0.00
14. Oil (Ltr.)	1500.00	1.70	1498.30
15. Grease (Kg.)	348.00	0.58	347.42

DAILY STOPPAGE DETAILS:
 Ord Mill DC Motor trip
 5th Mill DRP Motor trip due to Grid Voltage Fluctuation

Asst. Mgr (DC) Sr. Mgr (Prod.)

DAILY ACCOUNT OF THE WORKING OF THE MILL
 DATE: 02-DEC-23
 UNCLINING SEASON: 1923
 MILL NO. 11
 DAY FROM 9 AM TO 9 AM 02-DEC-23 TO 9 AM 02-DEC-23

NO.	DESCRIPTION	ON-DATE	TO-DATE	ON-DTY	TO-DTY	PRICE	POL.	PURITY	STAGE	% MOIS
1.	CANE CRUSH (OTLS.)	77200.00	145200.00	100.00	100.00	1.00	11.37		12.27	49.75
	(1) EARLY	77200.00	145200.00	0.00	0.00	0.00	1.00		47.00	
	(2) GENERAL	0.00	0.00	0.00	0.00	0.00	0.00	81.11		
	(3) UN-APPROVED	0.00	0.00	0.00	0.00	0.00	0.00	79.69		
	(4) BURNT CANE	0.00	0.00	0.00	0.00	0.00	0.00	76.76		
2.	RECOVERY & FINE	0.00	0.00	0.00	0.00	0.00	0.00			
3.	SUGAR BAGGED OTLS	0.00	0.00	0.00	0.00	0.00	0.00			
4.	SUGAR BAGGED % CANE	0.00	0.00	0.00	0.00	0.00	0.00			
5.	Syrup Disposal Qty.	0.00	0.00	0.00	0.00	0.00	0.00			
6.	Syrup Loss in Syrup	0.00	0.00	0.00	0.00	0.00	0.00			
7.	MIXED JUICE LOSS	0.00	0.00	0.00	0.00	0.00	0.00			
8.	CAPACITY UTILIZATION	0.00	0.00	0.00	0.00	0.00	0.00			
9.	CHUTE LOSS	0.00	0.00	0.00	0.00	0.00	0.00			
10.	MIXED JUICE % CANE	111.77	112.99							
11.	ADDED WATER % CANE	0.00	0.00							
12.	ADDED WATER % FIBRE	0.00	0.00							
13.	BAGASSE % CANE	0.00	0.00							
14.	INCLASSED % CANE	0.00	0.00							
15.	SUGAR LOSSES % CANE	0.00	0.00							
16.	BAGASSES	0.00	0.00							
17.	PRESS LANE	0.00	0.00							
18.	FINAL MOLASSES	0.00	0.00							
19.	Loss in Syrup Div.	0.00	0.00							
20.	UNFUSED	0.00	0.00							
21.	TOTAL LOSSES	1.52	1.49							

TECHNICAL SUMMARY FIGURE

1.	CANE CRUSHED/SEASON	77200.00	71991.33
2.	CANE CRUSHED/24 HOUR	3212.50	2959.92
3.	MILL EXTRACTION	95.84	95.67
4.	R. M. E. (SEAS)	95.10	95.61
5.	JAWA RATIO	70.50	78.77
6.	UNDILUTED JUICE % CANE	80.38	80.70
7.	UNDILUTED JUICE EXTRA	76.79	76.76
8.	UNDILUTED JUICE LOST IN MIXED JUICE % CANE		
9.	UNDILUTED JUICE LOST BAGASSE % FIBRE	59.81	59.81
10.	BOILED HOUSE EXTRACT	89.32	88.65
11.	REDUCED ROLLING HOURS	92.98	91.98

NO.	DESCRIPTION	ON-DATE	TO-DATE
1.	CANE OVERAGE	0.00	36.15
2.	MECHANICAL	0.00	49.50
3.	PROCESS	0.00	0.00
4.	ELECT. FAULT	0.00	0.00
5.	CLEANING	0.00	0.00
6.	INCL. WEATHER	0.00	0.00
7.	MISCELLANEOUS	0.00	0.25

NO.	DESCRIPTION	ON-DATE	TO-DATE
1.	MILL SANITATION	32.00	794.00

CANE (DATE-72)	Centre	TOTAL
895831.42	480494.91	1576316.34
30347.72	48000.27	77205.99
926179.15	727242.18	1653522.33

STEAM % CANE (24 Hrs.) 0.00 0.00
 BLEEDING PRD TON/Hrs. 0.00 0.00

GRADEWISE SUGAR PRODUCTION	ON-DATE	% TOT. PRD.	TO-DATE	% TOT. PRD.
L-31	0	0.00	6150	4.25
L-30	0	0.00	0	0.00
M-31	0	0.00	124770	92.95
M-30	0	0.00	0	0.00
S-31	0	0.00	0	0.00
S-30	0	0.00	0	0.00
SWEET	0	0.00	0	0.00
BISS	0	0.00	0	0.00
BROWN SUG	0	0.00	0	0.00
OTHER	0	0.00	0	0.00
L-SUPER	0	0.00	0	0.00
TOTAL	0 14030	7000.00	145200.00	

NO.	DESCRIPTION	ON-DATE	TO-DATE	REMARKS
1	Gunny Bags 100 Kg	0.00	0.00	0.00
2	Lime (Otl.)	150.00	0.19	2100.50
3	Sulphur (Otl.)	50.00	0.06	1250.00
4	Plastic 50 KG Bags	14100.00	18.26	294200.00
5	Bagasse (Otl.)	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00
7	Caustic Soda (Kg.)	0.00	0.00	1000.00
8	Bleaching Powder (Kg.)	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00
10	Magnesium (Kg.)	20.00	0.03	500.00
11	Ammonium BFF (Kg.)	0.00	0.00	0.00
12	Bicide (Kg.)	0.00	0.00	750.00
13	Sprit (Ltr.)	0.00	0.00	0.00
14	Oil (Ltr.)	0.00	0.01	10469.00
15	Grease (Kg.)	2.00	0.00	54.00

DAILY STOPPAGE DETAILS
 Vacuum problem at Fan
 Clear Juice Pump No. 1
 coupling fitted
 Total 3.20

Asst. Mgr (CC)
 Sr. Dy. Chemist

DAILY CANE CRUSHING REPORT FOR S. P. M. S. SUGAR MILLS LTD., LAKSAK
 DATE 06-DEC-23 TO 07-DEC-23 OPERATING HOURS 24 HOURS
 BAG FROM 6 AM 06-DEC-23 TO 6 AM 07-DEC-23

DESCRIPTION	QTY	UNIT PRICE	TOTAL	DESCRIPTION	QTY	UNIT PRICE	TOTAL
1. CANE CRUSHING	50100.00	149700.00	149700.00	1. CANE	100.00	11.75	1175.00
(1) BARK	0.00	0.00	0.00	2. BARK	2.50	1.50	3.75
(2) BARK	0.00	0.00	0.00	3. PRIMARY JUICE	17.00	14.45	245.65
(3) UN-ADDED	0.00	0.00	0.00	4. BARK JUICE	11.74	7.51	88.19
(4) BARK CANE	0.00	0.00	0.00	5. LAST MILL JUICE	1.70	14.10	23.97
2. RECOVERY & LOSS	9.50	9.50	9.50	6. FILTER CANE PDL	1.20	1.20	1.44
3. SUGAR BARK OIL	0.00	0.00	0.00	7. BLEND JUICE	11.47	9.25	106.32
4. SUGAR BARK OIL	0.00	0.00	0.00	8. B-HEAVY MOLASSES	52.00	24.00	1248.00
5. SUGAR BARK OIL	0.00	0.00	0.00	9. B-LIGHT MOLASSES	62.00	24.00	1488.00
6. SUGAR BARK OIL	0.00	0.00	0.00	10. A-HEAVY MOLASSES	94.00	24.00	2256.00
7. NET JUICE CANE	72.07	72.07	72.07	11. A-HEAVY MOLASSES PURITY DROP	82.33	60.00	4939.80
8. CAPACITY UTILIZATION	61.29	61.29	61.29	12. B-MASSCOUTE	96.00	67.50	6468.00
9. CANE TONN	0.00	0.00	0.00	13. B-HEAVY MOLASSES PURITY DROP	84.67	60.00	5080.20
10. MIXED BARK CANE	114.30	114.30	114.30	14. C-MASSCOUTE	0.00	0.00	0.00
11. LOSS BARK CANE	40.00	40.00	40.00	15. C-HEAVY MOLASSES PURITY DROP	0.00	0.00	0.00
12. LOSS BARK CANE	326.10	326.10	326.10	16. C-MASSCOUTE	0.00	0.00	0.00
13. BARK CANE	27.22	27.22	27.22	17. C-HEAVY MOLASSES PURITY DROP	0.00	0.00	0.00
14. BARK CANE	3.00	3.00	3.00	18. C-MASSCOUTE	101.20	56.10	5687.32
15. SUGAR LOSS CANE	0.00	0.00	0.00	19. C-HEAVY MOLASSES PURITY DROP	93.07	20.00	1861.40
16. BARK CANE	0.46	0.46	0.46	20. FIN. MOL. (C-Heavy)	93.07	20.00	1861.40
17. BARK CANE	0.07	0.07	0.07	21. A-LIGHT MOLASSES	72.00	51.67	3720.24
18. BARK CANE	0.98	0.98	0.98	22. C-LIGHT MOLASSES	79.07	51.67	4086.39
19. LOSS IN SUGAR CANE	0.00	0.00	0.00				
20. UNKNOWN	0.02	0.02	0.02				
21. TOTAL LOSS	1.53	1.53	1.53				

DESCRIPTION	QTY	UNIT PRICE	TOTAL
1. CANE CRUSHING	50100.00	71076.15	71076.15
2. CANE CRUSHING	50580.85	89586.00	89586.00
3. MILL EXTRACTION	93.94	93.60	93.60
4. S. P. M. S. (LOSS)	93.10	93.77	93.77
5. JAW ROLLER	78.41	78.77	78.77
6. UNPULPED JUICE & CANE	80.26	80.73	80.73
7. UNPULPED JUICE EXTRA	74.36	74.72	74.72
8. MIXED JUICE & CANE	20.71	31.09	31.09
9. UNPULPED JUICE LOSS BARKS & FAISE	90.10	80.51	80.51
10. REDUCED BLENDING HOURS	92.96	91.87	91.87

DESCRIPTION	QTY	UNIT PRICE	TOTAL
1. CANE SHORTAGE	0.00	36.15	0.00
2. MECHANICAL	1.50	45.00	67.50
3. PROCESS	0.00	0.00	0.00
4. ELECT. FAULT	0.00	0.00	0.00
5. CLEANINGS	0.00	0.00	0.00
6. INCL. WEATHER	0.00	0.00	0.00
7. MISCELLANEOUS	0.00	0.25	0.25
Hill Sanitation	54.00	727.00	3615.00

Centre	TOTAL
Centre 1	144050.15
Centre 2	52070.81
Centre 3	149268.96

DESCRIPTION	QTY	UNIT PRICE	TOTAL
STEAM % CANE (24 hrs.)	0.00	0.00	0.00
BLEEDING PRO 10MYS.	0.00	0.00	0.00

DESCRIPTION	QTY	UNIT PRICE	TOTAL
L-21	0	0.00	0.00
L-20	0	0.00	0.00
M-21	0	0.00	0.00
M-30	0	0.00	0.00
S-31	0	0.00	0.00
S-30	0	0.00	0.00
SWEEP	0	0.00	0.00
RICE	0	0.00	0.00
BROWN SUG	0	0.00	0.00
OTHER	0	0.00	0.00
1-CUPER	0	0.00	0.00
TOTAL	0 10200	5100.00	131200.00

DESCRIPTION	QTY	UNIT PRICE	TOTAL
1. Gunny Bags 100 kg	0.00	0.00	0.00
2. Lime (Otl.)	100.00	0.10	10.00
3. Sulphur (Otl.)	40.00	0.00	0.00
4. Plastic 50 KG Bags	10700.00	0.00	0.00
5. Bagasse (Otl.)	0.00	0.00	0.00
6. Washing Soda (kg.)	0.00	0.00	0.00
7. Caustic Soda (kg.)	0.00	0.00	0.00
8. Bleaching Powder (kg.)	0.00	0.00	0.00
9. Phos. Acid (kg.)	0.00	0.00	0.00
10. Magnalite (kg.)	0.00	0.00	0.00
11. Ammonium DEF (kg.)	0.00	0.00	0.00
12. Biocide (kg.)	0.00	0.00	0.00
13. Spirit (Ltr.)	0.00	0.00	0.00
14. Oil (Ltr.)	0.00	0.00	0.00
15. Grease (kg.)	0.00	0.00	0.00

S.No. Duration *DAILY STOPPAGE DETAILS*
 1 0.35 Clear Juice pump motor tyre coupling bolt broken
 2 1.15 Low Steam Pressure

ITEM	UNIT	QTY	PRICE	TOTAL
1. CANE CRUSHING				
(1) CANE				
(2) GENERAL				
(3) UN-REFINED				
(4) SUGAR CANE				
2. SUGAR & CANE				
3. SUGAR BAGGED				
4. SUGAR BAGGED				
5. Sugar Disposition				
6. Sugar Loss in				
7. NET SUGAR LOSS				
8. CAPACITY UTILIZATION				
9. CANE CAN				
10. WAXED SUGAR				
11. WHITE SUGAR				
12. REDUCED WAXED SUGAR				
13. REDUCED SUGAR				
14. MOLASSES & CANE				
15. SUGAR LOSS IN FACT				
A. BURNING				
B. BRASS CANE				
C. FINAL MOLASSES				
D. LOSS IN SYRUP DIV.				
E. UNKNOWN				
F. TOTAL LOSS				
TECHNICAL CONTROL FINDING				
1. CANE CRUSHING				
2. CANE CRUSHING				
3. MILL EXTRACTION				
4. S. H. E. LOSS				
5. CANE RATIO				
6. UNBLENDED JUICE % CANE				
7. UNBLENDED JUICE EXTRA				
IN MIXED JUICE & CANE				
8. UNBLENDED JUICE LOST				
BAGS & PIPES				
9. BOILED HOUSE EXTRACT				
10. REDUCED BOILING HOURS				

ITEM	UNIT	QTY	PRICE	TOTAL
1. CANE CRUSHING				
2. SUGAR & CANE				
3. SUGAR BAGGED				
4. SUGAR BAGGED				
5. Sugar Disposition				
6. Sugar Loss in				
7. NET SUGAR LOSS				
8. CAPACITY UTILIZATION				
9. CANE CAN				
10. WAXED SUGAR				
11. WHITE SUGAR				
12. REDUCED WAXED SUGAR				
13. REDUCED SUGAR				
14. MOLASSES & CANE				
15. SUGAR LOSS IN FACT				
A. BURNING				
B. BRASS CANE				
C. FINAL MOLASSES				
D. LOSS IN SYRUP DIV.				
E. UNKNOWN				
F. TOTAL LOSS				
TECHNICAL CONTROL FINDING				
1. CANE CRUSHING				
2. CANE CRUSHING				
3. MILL EXTRACTION				
4. S. H. E. LOSS				
5. CANE RATIO				
6. UNBLENDED JUICE % CANE				
7. UNBLENDED JUICE EXTRA				
IN MIXED JUICE & CANE				
8. UNBLENDED JUICE LOST				
BAGS & PIPES				
9. BOILED HOUSE EXTRACT				
10. REDUCED BOILING HOURS				

ITEM	UNIT	QTY	PRICE	TOTAL
1. CANE SHORTAGE				
2. MECHANICAL				
3. PROCESS				
4. ELECT. FAILY				
5. CLEANINGS				
6. INCL. WEATHER				
7. MISCELLANEOUS				
MILL Excitation				

CANE (DATE+CC)	Centre	TOTAL
771459.75	289272.61	1360732.36
52166.58	22587.27	79835.85
227622.05	61782.16	1449598.15

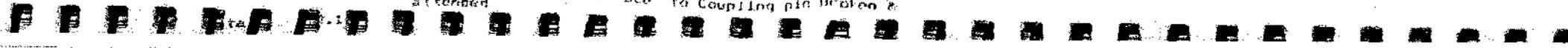
STEAM % CANE (24 hrs.) 0.05
BLEEDING PRO TON/hrs. 0.00

GRADEWISE SUGAR PRODUCTION		ON DATE	% TOT. PRD.	TO DATE	% TOT. PRD.
10Kg Bagg	20Kg Bagg	Qty.			
L-31	0 600	400	4.65	3200	4.12
L-30	0	0	0.00	0	0.00
M-31	0 15400	8200	95.35	116800	92.84
M-30	0	0	0.00	0	0.00
S-21	0	0	0.00	0	0.00
S-30	0	0	0.00	4000	3.24
SWEEP	0	0	0.00	0	0.00
DISS	0	0	0.00	0	0.00
BROWN SUS	0	0	0.00	0	0.00
OTHER	0	0	0.00	0	0.00
L-SUPER	0	0	0.00	0	0.00
TOTAL	0 17200	8600.06		126100.00	

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gummy Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (Otl.)	140.00	0.16	2720.00	0.19
3 Sulphur (Otl.)	50.00	0.06	1140.00	0.08
4 Plastic 50 KG Bags	17500.00	21.92	105000.00	17.72
5 Bagasse (Otl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	2000.00	2.51	10000.00	0.21
8 Bleaching Powder (Kg.)	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	425.00	0.03
11 Ammonium DIF (Kg.)	0.00	0.00	0.00	0.00
12 Bicoido (Kg.)	50.00	0.06	720.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	0.00	0.00	1040.00	0.22
15 Greasu (Kg.)	0.00	0.00	50.00	0.00

DAILY STOPPAGE DETAILS:
 1 0.05
 2 0.10
 3 0.15
 4 1.40
 5th Mill DC Motor trip due to Grid Voltage fluctuation
 Low Steam Pressure low
 10 MW Turbine load fluctuation
 Cane Jamming at Pusher Dec attended
 to Coupling pin broken &

Next Mo (CC)
 Sr. Mgr. Prod. I



DAILY MANUFACTURE REPORT OF E. B. H. CO. MILL NO. 1, CANE
 DATE 04-DEC-33 (Lump) TO 04-DEC-33 TO 04-DEC-33

1. CANE CRUSH (OTLS.)	ON-DATE	TO-DATE	TO-DATE	1. LOSS	TO-DATE	TO-DATE	TO-DATE	TO-DATE
(1) EARLY	0600.00	12400.00	100.00	100.00	11.37	11.37	47.20	90.00
(2) GENERAL	0600.00	12400.00	0.00	0.00	17.27	17.27	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00	11.52	11.52	0.00	0.00
(4) BUNNY CANE	0.00	0.00	0.00	0.00	1.76	1.76	0.00	0.00
2. RECOVERY % CANE	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3. SUGAR BAKING OIL	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4. SUGAR BAGGED & CANE	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5. Syrup Diversion Qty	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6. Sugar Loss in Syrup	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7. NET JUICE CANE	72.00	72.00	0.00	0.00	0.00	0.00	0.00	0.00
8. CAPACITY UTILIZATION	101.00	101.00	0.00	0.00	0.00	0.00	0.00	0.00
9. CANE/TANK	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10. MIXED JUICE % CANE	110.41	110.41	0.00	0.00	0.00	0.00	0.00	0.00
11. ADDED WATER % CANE	43.30	43.30	0.00	0.00	0.00	0.00	0.00	0.00
12. ADDED WATER % FIBRE	350.19	350.19	0.00	0.00	0.00	0.00	0.00	0.00
13. BAGASSE % CANE	27.19	27.19	0.00	0.00	0.00	0.00	0.00	0.00
14. MELASSES % CANE	3.81	3.81	0.00	0.00	0.00	0.00	0.00	0.00
15. SUGAR LOSS % CANE								
1. BAGASSE	0.46	0.49						
2. PRESS CANE	0.00	0.00						
3. FINAL MOLASSES	1.00	1.11						
4. Loss in Syrup Div.	3.00	0.00						
5. UNKNOWN	0.03	0.04						
6. TOTAL LOSSES	1.57	1.72						
TECHNICAL CONTROL FIGURE								
1. CANE CRUSHED/SEASON D	56000.00	71415.79						
2. CANE CRUSHED/24 HRS	50971.42	59714.48						
3. MILL EXTRACTION	95.94	95.60						
4. R. M. E. (BERT)	96.09	95.74						
5. JAW RATIO	78.70	78.81						
6. UNDILUTED JUICE % CANE	80.70	80.79						
7. UNDILUTED JUICE EXTRA	75.98	76.78						
8. UNDILUTED JUICE LOSS	20.62	31.33						
BAGASSE % FIBRE								
9. BOILED HOUSE EXTRACT	89.80	89.36						
10. REDUCED BOILING HOURS	92.66	91.84						

1. CANE SHORTAGE	2.35	26.15	ON-DATE	TO-DATE
2. MECHANICAL	0.25	41.20		
3. PROCESS	0.00	0.00	TOTAL HOURS	21.00
4. ELECT. FAULT	0.00	0.00	HOURS CRASHED	24.00
5. CLEANINGS	0.00	0.00	HOURS LOST	3.00
6. INCL. WEATHER	0.00	0.00	TOTAL HOURS	12.00
7. MISCELLANEOUS	0.00	0.25	TO TOTAL HOURS	
			ON-DATE	TO-DATE

CANE (1041+00)	General	TOTAL
720366.95	553746.91	1274113.89
51642.77	25525.98	86618.67
77149.75	582273.02	1260722.56

STEAM & CANE (24 Hrs.)	0.00	0.00
BLEEDING PRO TONNRS.	0.00	0.00

GRADEWISE SUGAR PRODUCTION	ON DATE	% TOT. PROD.	TO DATE	% TOT. PROD.
100kg bag	250	3.11	4000	4.09
L-30	0	0.00	0	0.00
M-30	7823	98.09	100620	92.44
S-30	0	0.00	0	0.00
S-20	0	0.00	4000	3.47
SWEET	0	0.00	0	0.00
BIGS	0	0.00	0	0.00
BROWN SUG	0	0.00	0	0.00
OTHER	0	0.00	0	0.00
L-SUPER	0	0.00	0	0.00
TOTAL	0 16100	6000.00	117500.00	

STONE CONSUMPTION	ON-DATE	TO-DATE	TO-DATE	ADJING
1 Gummy Bags 100 kg	0.00	0.00	0.00	0.00
2 Lime (0t.)	140.00	0.16	2640.00	0.19
3 Sulphur (0t.)	50.00	0.00	1000.00	0.00
4 Plastic 30 KG bags	16100.00	19.07	207000.00	17.40
5 Bagasse (0t.)	0.00	0.00	0.00	0.00
6 Washing Soda (kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	1000.00	0.00
8 Bleaching Powder (kg.)	0.00	0.00	0.00	0.00
9 Phos. Acid (kg.)	0.00	0.00	0.00	0.00
10 Magnalime (kg.)	20.00	0.00	400.00	0.00
11 Ammonium DNF (kg.)	0.00	0.00	0.00	0.00
12 Biscide (kg.)	0.00	0.00	600.00	0.00
13 Spirit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	0.00	0.01	10421.00	0.27
15 Grease (kg.)	0.00	0.00	0.00	0.00

DAILY STOPPAGE DETAILS
 1 0.20
 2 0.20
 Puffer Coupling pin fitted
 Slow Crush rate due to...

DATE MANUFACTURING PERIOD IN CARBON

BY FROM 0 OF 0. 10.00 TO 0 OF 04-000-007

1.	CR-DATE	TO-DATE	QTY	10-DT2
1. CANE CRUSH (OTIG.)	85300.00	127413.89	100.00	100.00
(1) EARLY	85124.78	127413.89	0.00	0.00
(2) GENERAL	0.00	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00
(4) BUNNY CANE	0.00	0.00	0.00	0.00
2. RECOVERY X CANE	9.24	9.24		
3. SUGAR BAGGED MILLS	10950.00	10950.00		
4. SUGAR BAGGED X CANE	11.00	0.00		
5. Syrup Division Qty	0.00	0.00		
6. Syrup Loss in Syrup	0.00	0.00		
7. MIX JUICE LOSS	72.00			
8. CANEITY UTILIZATION	100.74	93.07		
9. CANEITY	0.00	0.00		
10. MIXED JUICE X CANE	116.78	111.00		
11. ADDED WATER X CANE	44.00	39.00		
12. ADDED WATER X FIBRE	341.20	367.00		
13. BAGASSE X CANE	27.24	27.00		
14. MOLASSES X CANE	3.00	4.00		
15. CANE LOSSES X CANE				
1. BAGASSES	0.00	0.00		
2. FINE CANE	0.00	0.00		
3. FINE MOLASSES	1.00	1.10		
4. Loss in Syrup Div.	0.00	0.00		
5. WYNNON	0.00	0.00		
6. TOTAL LOSSES	1.50	1.70		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON	85200.00	70703.33
2. CANE CRUSHED/24 HOUR	100200.24	87149.88
3. MILL EXTRACTION	95.00	95.50
4. F. N. C. LOSS	98.00	95.71
5. JAW RATIO	78.00	70.00
6. UNMILLED JUICE X CANE	80.00	80.75
7. UNMILLED JUICE EXTRA IN MIXED JUICE X CANE	77.10	76.70
8. UNMILLED JUICE LOST BAGASSE X FIBRE	28.00	31.00
9. BOILED HOUSE EXTRACT	87.71	80.26
10. REDUCED BOILING HOURS	92.00	91.70

CANE (GATE-CC)	Centre	TOTAL
600248.41	520721.40	1180969.80
50000.00	30000.00	80000.00
70000.00	553748.91	127413.89

GRADENISE SUGAR PRODUCTION

ON DATE	% TOT. PRD.	TO DATE	% TOT. PRD.
100kg Bag	350	4500	4.16
20kg Bags	0	0	0.00
L-31	0	0	0.00
L-30	0	0	0.00
M-31	9400	100000	92.12
M-30	0	0	0.00
S-31	0	4000	3.73
S-30	0	0	0.00
SWEEP	0	0	0.00
MISS	0	0	0.00
BROWN SUG	0	0	0.00
OTHER	0	0	0.00
L-SUPER	0	0	0.00
TOTAL	9 26100	10000.00	107400.00

1.	CR-DATE	TO-DATE	QTY	10-DT2	BLK	PR	PRD	FIBRE	%	PRD
1. CANE	11.00	11.00						12.90		58.17
2. PRIMARY JUICE	17.70	17.70					87.47			
3. MIXED JUICE	11.70	11.70								
4. LAST MILL JUICE	1.77	1.77								
5. FINE CANE	0.00	0.00								
6. FINE CANE	0.00	0.00								
7. FINE CANE	0.00	0.00								
8. FINE CANE	0.00	0.00								
9. FINE CANE	0.00	0.00								
10. FINE CANE	0.00	0.00								
11. FINE CANE	0.00	0.00								
12. FINE CANE	0.00	0.00								
13. FINE CANE	0.00	0.00								
14. FINE CANE	0.00	0.00								
15. FINE CANE	0.00	0.00								
16. FINE CANE	0.00	0.00								
17. FINE CANE	0.00	0.00								
18. FINE CANE	0.00	0.00								
19. FINE CANE	0.00	0.00								
20. FINE CANE	0.00	0.00								
21. FINE CANE	0.00	0.00								
22. FINE CANE	0.00	0.00								

BY I M E A C E D I M T I

1. CANE SHORTAGE	3.00	30.40							
2. MECHANICAL	0.10	40.00							
3. PROCESS	0.00	0.00							
4. ALBT. FAULT	0.00	0.00							
5. CLEANINGS	0.00	0.00							
6. INCL. WEATHER	0.00	0.00							
7. UNCLEANOUS	0.05	0.05							
Mill Sanitation	97.00	596.00							

STEAM X CANE (24 Hrs.)	0.00	0.00
BLEEDING PRD TON/hrs.	0.00	0.00

STORE CONSUMPTION

	ON-DATE	TO-DATE	QTY	PRD
1. Bunny Bags 100 kg	0.00	0.00	0.00	0.00
2. Lime (Qtl.)	100.00	0.10	2500.00	0.20
3. Sulphur (Qtl.)	70.00	0.00	1000.00	0.00
4. Plastic 50 KG bags	2000.00	21.71	21700.00	17.00
5. Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6. Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7. Caustic Soda (Kg.)	0.00	0.00	1000.00	0.00
8. Bleaching Powder (K)	0.00	0.00	0.00	0.00
9. Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10. Magnafloc (Kg.)	25.00	0.01	375.00	0.00
11. Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12. Biocide (Kg.)	0.00	0.00	600.00	0.00
13. Sprit (Ltr.)	0.00	0.00	0.00	0.00
14. Oil (Ltr.)	0.00	0.01	1000.00	0.00
15. Grease (Kg.)	4.00	0.00	857.00	0.00

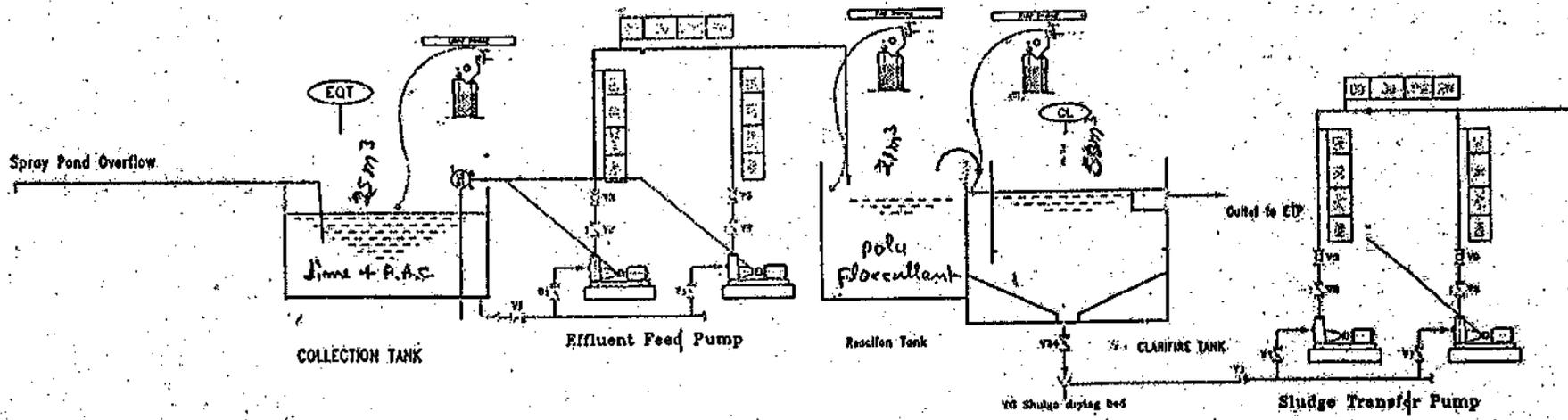
DAILY STOPPAGE DETAILS

1. 0.05	2nd Mill bypass due to water cooler checked
2. 0.05	2nd Mill taken on line
3. 0.10	2nd Mill Juice Tray jamming
4. 0.00	Slow Crush rate due to Cane availability problem

Ass. Mgr (OC)

Sp. Dy M (Prod.)

AR 2-07



Spray Pond ETP SYSTEM

Drawing Submitted to Laksar Sugar

RBNS SUGAR MILLS LTD. LAKSAR

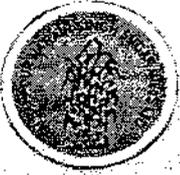
R.B.N.S.SUGAR MILLS LTD., LAKSAR (HARIDWAR) U.K.
SPRAY POOND OVERFLOW WATER TREATMENT PLANT
CHEMICAL PRECIPITATION TECHNOLOGY PROCESS
TANK DETAILS

S.No.	PARTICULARS	VOLUME APPROX
1	Equalization tank	25M3 (M.S.)
2	Reaction tank	21M3 (M.S.)
3	Clarifier	50M3 (M.S.)
4	Sludge Dry Bed	20M2

CONSIDERED INLET PARAMETERS

S.No.	PARTICULARS	PARAMETERS
1	Flow	500-600M3/day
2	pH	7.1 - 7.6
3	Conductivity	1000
4	COD	300-400 Mg/ltr.
5	Sulphate	600 - 700 Mg/ Ltr.

- 1 Chemical precipitation process will be done in single stage only.
- 2 It will reduce COD 30-50% or more but during design consideration 30% reduction be being considered
- 3 Sulphate removal will be 30 - 50%
- 4 Reduction of inlet parameters depends on quality and quantity of chemicals used.
- 5 Process operation also helps to achieve maximum parameters
- 6 Lime, P.A.C. and Poly flocculant dose will be required accordingly to quality of spray pond water.



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655,254460
 E-mail: edprbns@yahoo.com
 CIN:U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

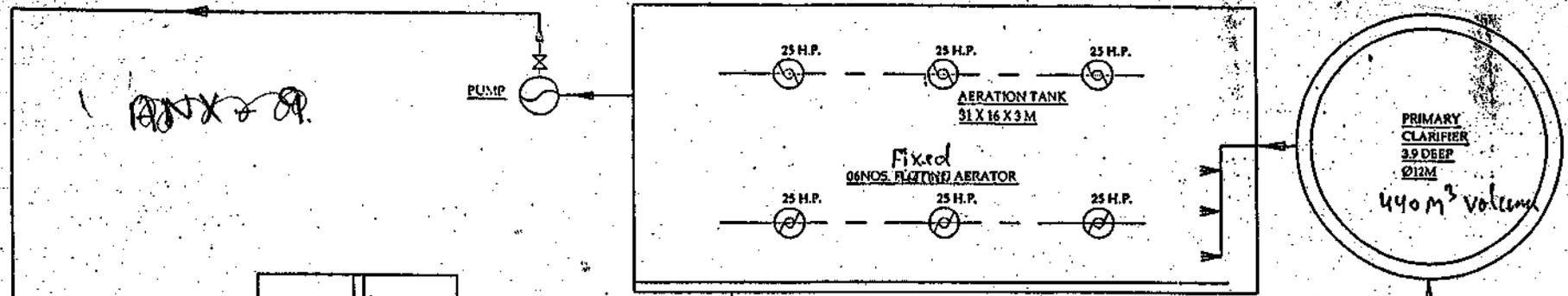
Laksar – 247663 (Distt. Haridwar) Uttarakhand

E.T.P. STAFF LIST

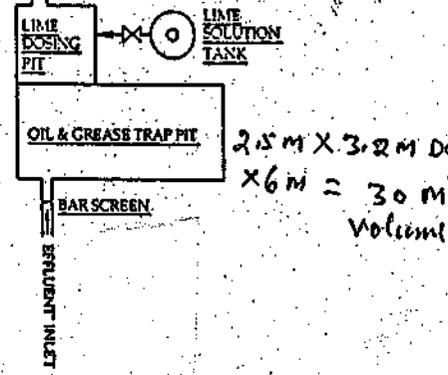
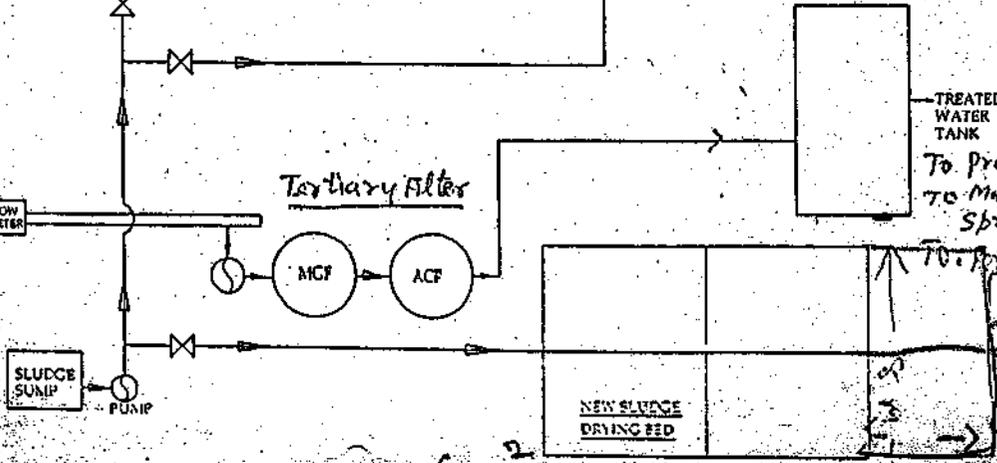
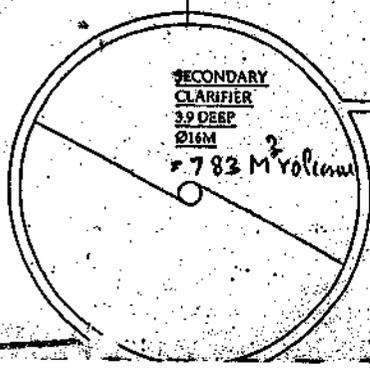
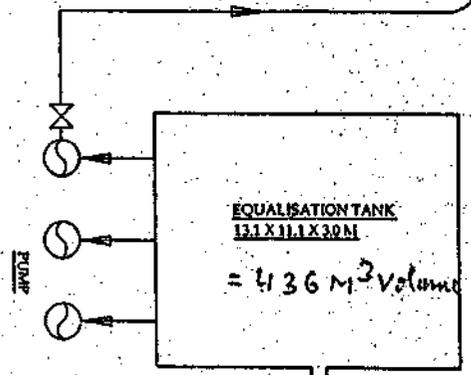
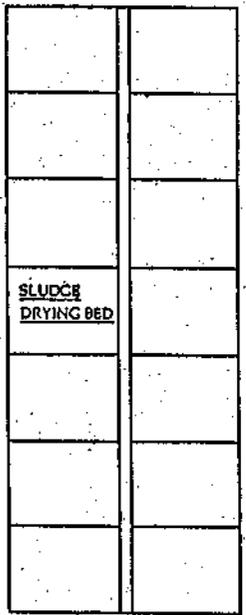
S.No.	Name	Designation	Experience
1	Bhuvnesh Kumar	Dy. Manager	17 years
2	Dinesh Kumar	Chemist	16 years
3.	Ravindra Kumar	Chemist	10 years
4	Janeshwar	Chemist	10 years
5	Indrajeet Shah	Operator	6 years
6	Manoj Kumar	Operator	8 years
7	Mohit Kumar	Operator	8 years
8	Anurag Kumar	Operator	5 years
9	Helpers	04 nos.	


 (S.P. Singh)
 General Manager

$31 \text{ M} \times 16 \text{ M} \times 3.0 = 1488 \text{ M}^3 \text{ Volume}$

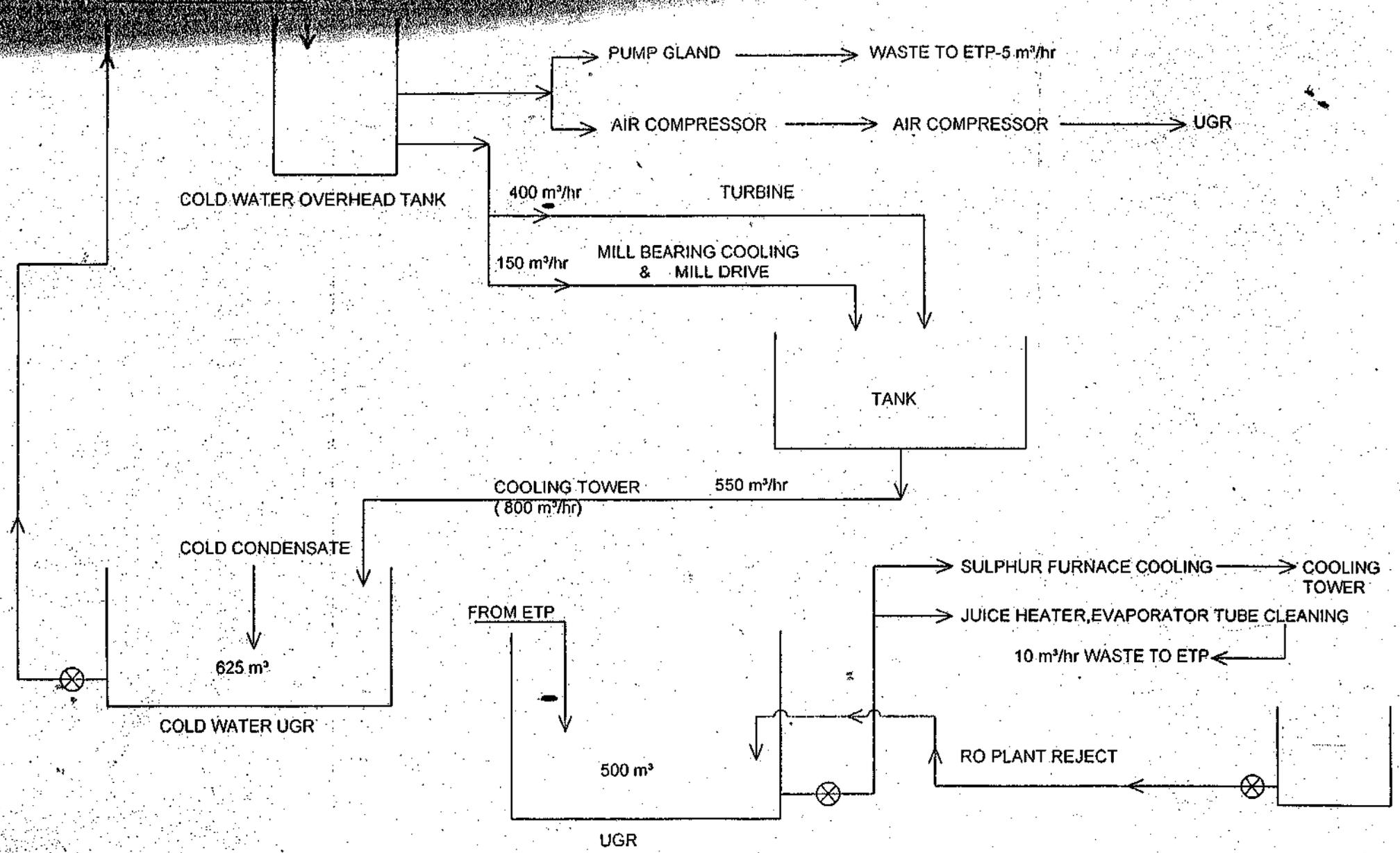


$4 \text{ M} \times 25 \text{ M} \times 14 = 140 \text{ M}^3$
 $+ \frac{560}{8} = 140 \text{ M}^3$
Total = 580 M³

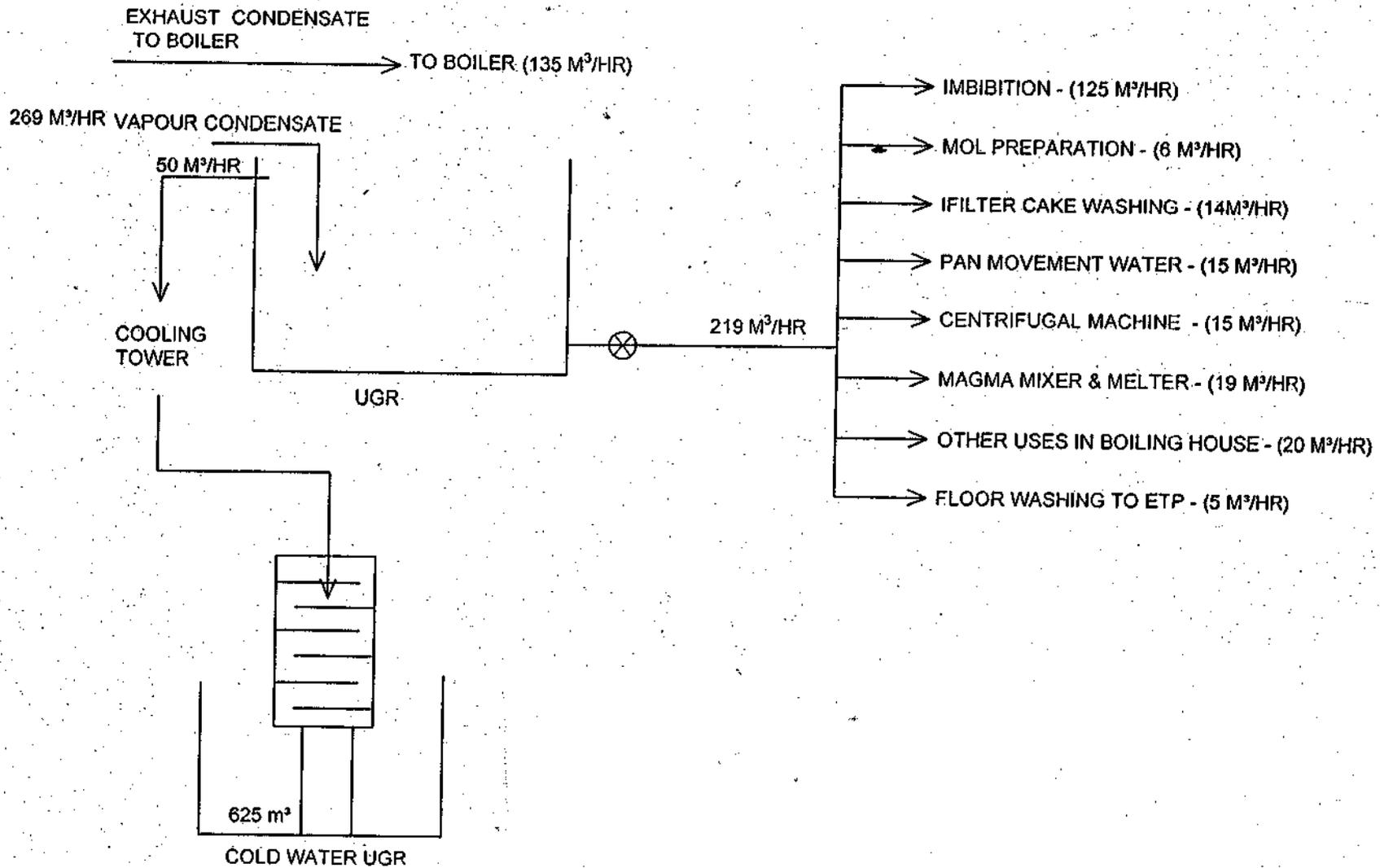


R.B.N.S. SUGAR MILLS LTD. LAKSAR, HARIDWAR
 MODIFIED/UPGRADED FLOW DIAGRAM OF E.T.
 Approved By *[Signature]*

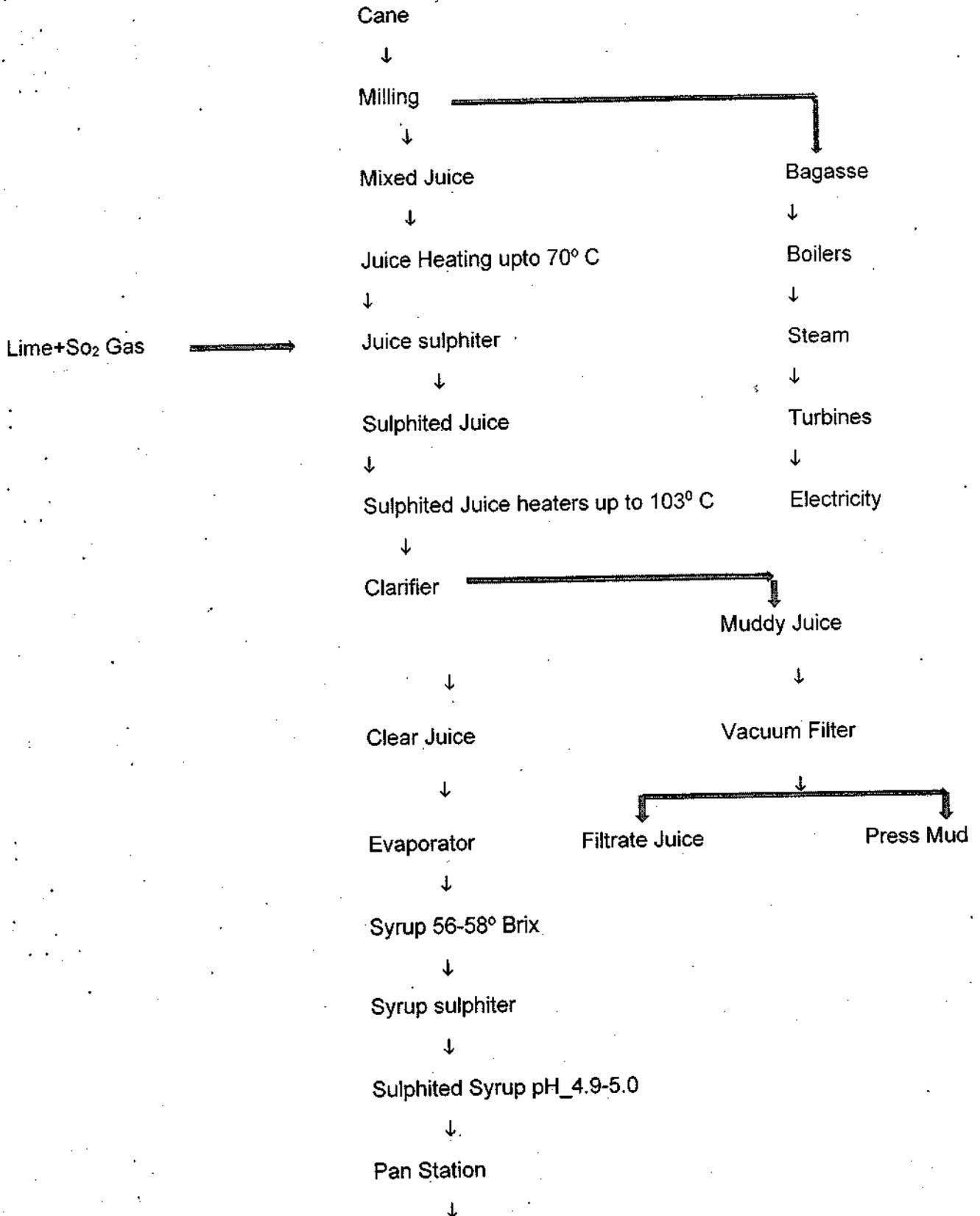
FLOW DIAGRAM OF COLD WATER

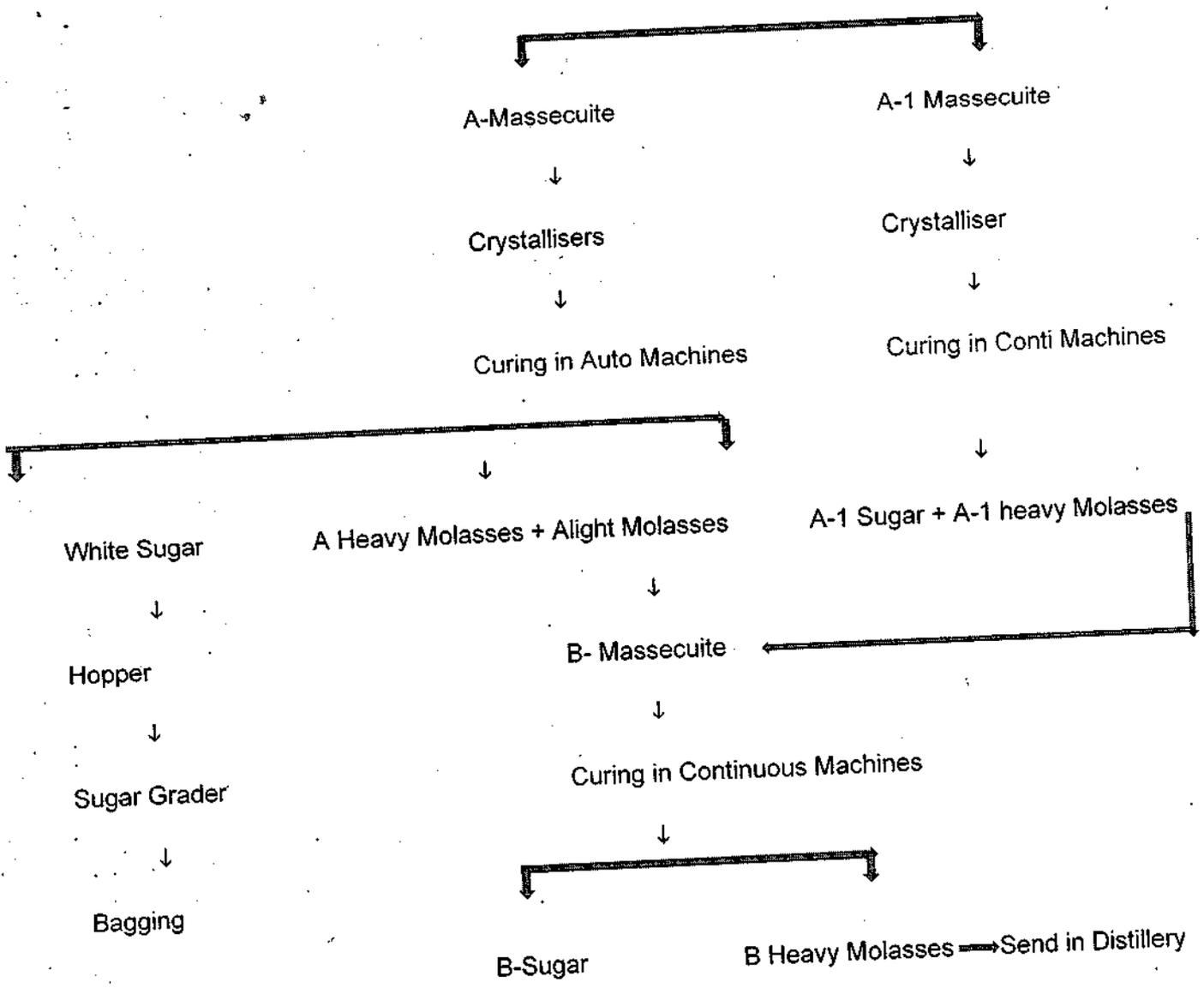


FLOW DIAGRAM OF HOT WATER



ANX-8

PROCESS FLOW CHART OF R.B.N.S. LAKSAR



CAPACITY OF UGR (COLD & HOT) & LAGOONS

$$\begin{aligned} \text{Cold water UGR} &= 10 \times 25 \times 2.5 \\ &= 625 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Cold water UGR} &= 10 \times 10 \times 2.5 \\ &= 250 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Cold water UGR} &= 39.5 \times 5.0 \times 2.5 \\ &= 493.75 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Hot water UGR (A)} &= 19.6 \times 5.0 \times 2.5 \\ &= 686 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Hot water UGR (B)} &= 19.6 \times 5.0 \times 2.5 \\ &= 686 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Lagoon No 1} &= 32 \times 9.4 \times 1.8 \\ &= 542 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{Lagoon No 2} &= 16 \times 7.5 \times 2.0 \\ &= 240 \text{ m}^3 \end{aligned}$$

$$\begin{aligned} \text{New lagoon} &= 40 \times 25 \times 3.5 \\ &= 3500 \text{ m}^3 \end{aligned}$$

$$\text{Cooling Tower capacity} = 500 \text{ m}^3/\text{hr}$$

$$\text{Mini Cooling Tower capacity} = 50 \text{ m}^3/\text{hr} = 2 \text{ NH}$$

$$\begin{aligned} \text{Hazardous waste tank} &= 2.8 \times 1.6 \\ &= 9.85 \text{ m}^3 \end{aligned}$$

ETP

Rbns Sugar Mills Ltd
RBNS Sugar Mills, Laksar Haridwar-247663

~~RBNS~~

15UK592_ETP_Rbns Sugar Mills_Haridwar
Sugar
Parameters: BOD COD FLOW pH TSS
Performance(s): N/A
Set Log

15UK592_ETP_Rbns Sugar Mills_Haridwar - Live

BOD 11.87 COD 49.78 FLOW 23.96 pH 7.85 TSS 12.84

Sent to CPCB: 2023-12-19 11:00:00

Full Screen (Realtime)

Range: 15/Nov/2023 - 19/Dec/2023 Data Frequency (per std): 15 Minutes Update

Reports
Nov 2023 22:57 - 19 Dec 2023 10:57

BOD

Unit: 50 mg/l

11.57 mg/l
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
0	500	26.77	93.1%

COD

Unit: 250 mg/l

48.81 mg/l
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
38.6	119.02	70.75	93.1%

FLOW

Unit: 70 m³/hr

31.17 m³/hr
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
0	100	48.96	93.1%

pH

Unit: 5.5 - 8.5 pH

7.66 pH
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
5.91	9.06	7.44	93.1%

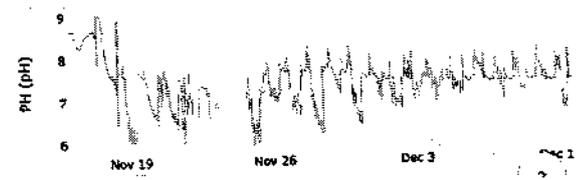
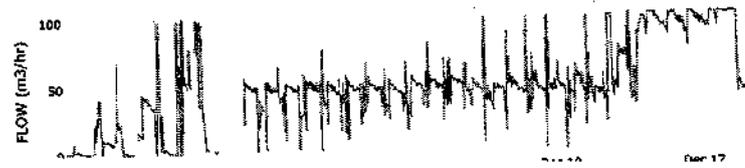
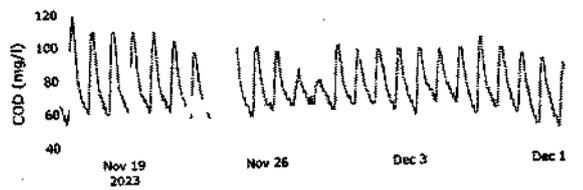
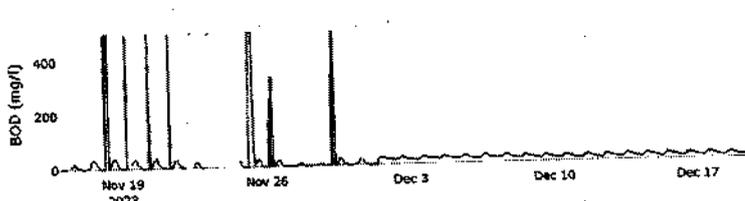
TSS

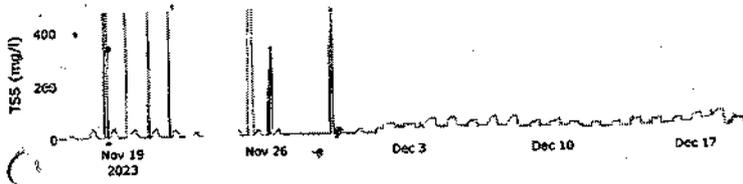
Unit: 100 mg/l

12.84 mg/l
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
0	500	31.83	93.1%

15UK592_ETP_Rbns Sugar Mills_Haridwar





Yes | SPCB: Yes (CPCB) | ZLD: No | SMS Alerts: Yes
Numbers: | Email: raj_sabhad@rediffmail.com
: rshasmi |
Technical Support: 9811669482 9810630342 7428687771 7303368836

15UK592_ETP_Rbns Sugar Mills_Haridwar:15/Nov/2023 - 19/Dec/2023

Timestamp	pH(pH)	BOD(mg/l)	COD(mg/l)	TSS(mg/l)	FLOW(m3/hr)
19-Dec-2023 10:45	7.66	11.57	48.81	12.84	31.17
19-Dec-2023 10:30	7.65	11.46	48.91	12.84	27.66
19-Dec-2023 10:15	7.65	12.09	48.08	12.84	67
19-Dec-2023 10:00	7.64	11.78	46.52	13.47	46.17
19-Dec-2023 09:45	7.63	10.42	46.1	13.57	20.25
19-Dec-2023 07:00	7.38	10.21	42.98	33.78	98.75
19-Dec-2023 06:45	7.36	10.21	42.98	33.78	0
19-Dec-2023 06:30	7.26	10.21	42.87	33.78	39.52
19-Dec-2023 06:15	7.45	10.32	42.98	33.99	40.85
19-Dec-2023 06:00	7.48	10.21	44.02	33.78	38.6
19-Dec-2023 05:45	7.45	10.21	45.37	33.78	39.54
19-Dec-2023 05:30	7.42	10.11	45.58	33.88	41.62
19-Dec-2023 05:15	7.29	10.11	45.79	34.09	40.1
19-Dec-2023 05:00	7.28	10.63	46	33.88	39.54
19-Dec-2023 04:45	7.44	11.67	46.31	33.47	40.85
19-Dec-2023 04:30	7.33	12.3	46.42	33.57	40.06
19-Dec-2023 04:15	7.22	11.78	46.73	33.99	42.62
19-Dec-2023 04:00	7.21	11.57	48.5	33.78	44.79
19-Dec-2023 03:45	7.19	11.36	48.91	33.88	43.21
19-Dec-2023 03:30	7.12	11.78	48.6	33.88	42.44
19-Dec-2023 03:15	7.08	11.67	48.81	33.78	43.42
19-Dec-2023 03:00	7.38	11.67	49.44	33.57	42.21
19-Dec-2023 02:45	7.45	11.78	49.33	33.57	42.23
19-Dec-2023 02:30	7.34	12.82	50.58	33.47	42.02
19-Dec-2023 02:15	7.18	12.92	53.29	33.47	41.46
19-Dec-2023 02:00	7.08	12.71	52.77	33.47	43.79
19-Dec-2023 01:45	7.25	12.61	52.46	33.36	40.46
19-Dec-2023 01:30	7.5	12.71	52.46	33.68	41.06
19-Dec-2023 01:15	7.23	12.92	52.25	33.05	42.42
19-Dec-2023 01:00	7.09	12.82	52.66	33.47	43.21
19-Dec-2023 00:45	7.16	12.71	53.19	33.36	43.4
19-Dec-2023 00:30	7.18	12.92	52.98	33.47	43.4
19-Dec-2023 00:15	7.24	12.82	53.5	33.26	43
19-Dec-2023 00:00	7.26	13.03	53.4	33.26	43.21
18-Dec-2023 23:45	7.35	13.55	55.27	32.94	43
18-Dec-2023 23:30	7.36	13.86	57.56	32.94	42.81
18-Dec-2023 23:15	7.47	13.96	55.79	33.26	43
18-Dec-2023 23:00	7.65	14.38	56.73	38.78	42.42
18-Dec-2023 22:45	7.81	14.9	57.88	43.57	41.06
18-Dec-2023 22:30	7.83	15.01	59.75	46.17	42.42
18-Dec-2023 22:15	7.76	15.84	60.06	46.69	43.79
18-Dec-2023 22:00	7.77	16.26	60.27	43.57	42.81
18-Dec-2023 21:45	7.6	16.15	63.29	35.03	44.21
18-Dec-2023 21:30	7.29	16.15	62.98	30.97	45.58
18-Dec-2023 21:15	7.21	16.36	63.19	31.18	45.98
18-Dec-2023 21:00	7.44	16.57	63.4	32.22	44.77
18-Dec-2023 20:45	7.56	18.24	63.71	32.84	44.98
18-Dec-2023 20:30	7.62	17.71	65.06	32.74	48.06

13-Dec-2023 18:45	7.41	21.26	74.33	11.59	45.6
13-Dec-2023 18:30	7.41	21.05	76.42	11.38	32.61
13-Dec-2023 18:15	7.41	21.15	77.35	11.28	32.63
13-Dec-2023 18:00	7.41	21.88	77.56	11.28	33.63
13-Dec-2023 17:45	7.4	22.09	79.85	11.28	35.04
13-Dec-2023 17:30	7.4	22.51	80.9	11.28	34.71
13-Dec-2023 17:15	7.39	23.24	82.46	11.28	35.42
13-Dec-2023 17:00	7.38	23.45	84.34	11.28	39.52
13-Dec-2023 16:45	7.36	24.38	84.44	11.28	42.04
13-Dec-2023 16:30	7.37	24.49	87.15	11.28	44.71
13-Dec-2023 16:15	7.36	25.63	87.67	11.18	60.41
13-Dec-2023 16:00	7.36	25.53	88.19	10.97	37
13-Dec-2023 15:45	7.36	25.63	88.19	10.97	37
13-Dec-2023 15:30	7.36	25.74	88.19	10.97	37.17
13-Dec-2023 15:15	7.36	25.53	88.4	10.97	37.17
13-Dec-2023 15:00	7.36	25.63	88.19	10.97	36.98
13-Dec-2023 14:45	7.37	25.74	88.09	10.97	36.81
13-Dec-2023 14:30	7.36	25.53	88.19	10.97	37
13-Dec-2023 14:15	7.37	25.63	87.56	10.87	37.71
13-Dec-2023 14:00	7.37	24.49	87.56	10.87	37.35
13-Dec-2023 13:45	7.37	24.38	85.69	10.87	41.83
13-Dec-2023 13:30	7.37	23.76	84.44	10.66	37.52
13-Dec-2023 13:15	7.36	23.45	84.02	10.66	34.52
13-Dec-2023 13:00	7.37	23.55	85.06	10.66	42.63
13-Dec-2023 12:45	7.37	23.24	82.25	10.76	43.6
13-Dec-2023 12:30	7.39	22.82	81.11	10.66	34.75
13-Dec-2023 12:15	7.37	22.3	80.69	10.76	84.6
13-Dec-2023 12:00	7.37	21.88	77.98	10.66	41.25
13-Dec-2023 11:45	7.38	21.05	76.42	10.66	40.27
13-Dec-2023 11:30	7.39	20.22	74.02	10.66	40.44
13-Dec-2023 11:15	7.39	19.59	70.48	10.66	59.56
13-Dec-2023 11:00	7.39	18.34	68.5	10.66	100
13-Dec-2023 10:45	7.4	17.82	66.31	10.66	100
13-Dec-2023 10:30	7.41	16.46	62.45	10.66	100
13-Dec-2023 10:15	7.42	15.21	59.54	10.66	100
13-Dec-2023 10:00	7.41	13.96	56.31	10.66	98.92
13-Dec-2023 09:45	7.41	13.13	54.12	10.66	92.4
13-Dec-2023 09:30	7.41	12.82	53.08	10.66	73.6
13-Dec-2023 09:15	7.41	12.4	50.69	10.66	57.1
13-Dec-2023 09:00	7.41	11.67	49.12	10.66	87.02
13-Dec-2023 08:45	7.4	11.67	48.91	10.66	89.42
13-Dec-2023 08:30	7.39	11.57	49.12	10.66	70.23
13-Dec-2023 08:15	7.39	11.57	49.12	10.66	67.44
13-Dec-2023 08:00	7.37	11.57	49.23	10.66	66.98
13-Dec-2023 07:45	7.33	11.67	49.33	10.66	67.09
13-Dec-2023 07:30	7.31	11.57	49.12	10.76	69.14
13-Dec-2023 07:15	7.47	11.67	49.23	16.91	72.44
13-Dec-2023 07:00	7.6	11.67	48.91	27.53	69.08
13-Dec-2023 06:45	7.64	11.57	49.12	27.53	67.52
13-Dec-2023 06:30	7.65	11.36	48.91	27.53	68.05

13-Dec-2023 06:15	7.63	11.57	49.33	27.53	70.87
13-Dec-2023 06:00	7.61	11.67	49.33	27.53	70.34
13-Dec-2023 05:45	7.64	11.67	49.44	27.53	71.52
13-Dec-2023 05:30	7.65	11.78	49.54	27.53	73.52
13-Dec-2023 05:15	7.64	11.88	49.65	27.53	71.1
13-Dec-2023 05:00	7.65	12.2	49.85	27.53	71.94
13-Dec-2023 04:45	7.69	12.09	49.65	27.53	71.88
13-Dec-2023 04:30	7.7	12.3	49.85	27.53	70.98
13-Dec-2023 04:15	7.7	12.71	49.96	27.63	70.38
13-Dec-2023 04:00	7.73	13.13	49.96	27.84	69.25
13-Dec-2023 03:45	7.72	13.03	51.62	27.84	68.23
13-Dec-2023 03:30	7.72	12.61	53.5	27.84	70
13-Dec-2023 03:15	7.74	12.61	53.7	27.84	72.5
13-Dec-2023 03:00	7.75	12.71	53.19	27.74	71.71
13-Dec-2023 02:45	7.78	12.92	52.87	27.74	72.33
13-Dec-2023 02:30	7.79	12.82	52.56	27.53	68.96
13-Dec-2023 02:15	7.8	12.82	53.08	27.53	69.62
13-Dec-2023 02:00	7.83	13.03	53.4	27.53	70.29
13-Dec-2023 01:45	7.82	13.76	53.6	27.53	68.98
13-Dec-2023 01:30	7.83	13.86	57.77	27.53	69.98
13-Dec-2023 01:15	7.84	13.86	57.77	27.32	69
13-Dec-2023 01:00	7.84	13.7	56.62	27.22	69
13-Dec-2023 00:45	7.88	13.86	56.21	27.22	71.5
13-Dec-2023 00:30	7.88	13.96	56	27.01	73.15
13-Dec-2023 00:15	7.89	14.07	56	26.7	72.56
13-Dec-2023 00:00	7.92	14.07	56	26.59	75.14
12-Dec-2023 23:45	7.94	14.07	56.21	26.28	66.65
12-Dec-2023 23:30	7.97	14.17	56.31	25.97	66.65
12-Dec-2023 23:15	7.99	13.96	56.62	25.87	72.04
12-Dec-2023 23:00	8.01	14.28	56.73	25.55	75.58
12-Dec-2023 22:45	8.06	14.9	56.21	25.13	76.6
12-Dec-2023 22:30	8.06	14.9	57.15	25.03	74.75
12-Dec-2023 22:15	8	15.01	58.39	24.61	73.33
12-Dec-2023 22:00	7.53	15.01	59.85	14.2	75.33
12-Dec-2023 21:45	7.39	15.11	59.54	10.34	72.98
12-Dec-2023 21:30	7.39	15.53	59.65	10.45	71.4
12-Dec-2023 21:15	7.39	16.36	60.27	10.45	67.94
12-Dec-2023 21:00	7.39	16.26	61.1	10.45	51.27
12-Dec-2023 20:45	7.39	16.26	63.6	10.55	43.19
12-Dec-2023 20:30	7.4	16.36	62.87	10.34	44.21
12-Dec-2023 20:15	7.4	17.2	63.29	10.45	44.21
12-Dec-2023 20:00	7.4	17.82	63.81	10.55	46.96
12-Dec-2023 19:45	7.39	17.51	67.04	10.45	46.21
12-Dec-2023 19:30	7.4	17.61	66.52	10.34	46.17
12-Dec-2023 19:15	7.4	17.92	66.73	10.34	46.19
12-Dec-2023 19:00	7.4	18.55	69.43	10.34	45.4
12-Dec-2023 18:45	7.4	18.76	70.16	10.34	47.02
12-Dec-2023 18:30	7.4	19.49	70.69	10.34	47.02
12-Dec-2023 18:15	7.39	19.8	71.21	10.34	49.29
12-Dec-2023 18:00	7.39	19.9	73.71	10.34	49.96
					48.29

12-Dec-2023 05:15	7.83	11.46	47.46	26.28	38.46
12-Dec-2023 05:00	7.84	11.36	49.23	26.28	38.25
12-Dec-2023 04:45	7.85	11.57	49.33	26.28	38.08
12-Dec-2023 04:30	7.85	11.78	48.81	26.28	34.67
12-Dec-2023 04:15	7.85	11.78	48.81	26.28	37.36
12-Dec-2023 04:00	7.86	11.57	49.02	26.28	55.81
12-Dec-2023 03:45	7.87	11.67	49.44	26.28	46.04
12-Dec-2023 03:30	7.87	11.88	49.64	26.28	50.83
12-Dec-2023 03:15	7.83	12.92	50.69	26.38	41.44
12-Dec-2023 03:00	7.83	12.71	53.19	26.07	40.91
12-Dec-2023 02:45	7.85	12.71	52.77	25.76	43.77
12-Dec-2023 02:30	7.85	12.82	52.56	25.66	42.94
12-Dec-2023 02:15	7.84	12.92	52.46	25.55	44.07
12-Dec-2023 02:00	7.86	12.92	52.87	25.66	44.29
12-Dec-2023 01:45	7.86	12.92	52.25	25.55	43.31
12-Dec-2023 01:30	7.86	12.92	52.77	25.45	42.81
12-Dec-2023 01:15	7.83	12.82	53.29	25.45	42.21
12-Dec-2023 01:00	7.84	13.34	53.08	25.45	41.64
12-Dec-2023 00:45	7.91	13.65	55.9	25.55	41.1
12-Dec-2023 00:30	7.91	13.65	58.4	25.34	44.54
12-Dec-2023 00:15	7.92	13.76	56.62	25.34	42.83
12-Dec-2023 00:00	7.97	14.07	55.9	25.03	40.9
11-Dec-2023 23:45	7.99	14.07	56.31	25.03	42.04
11-Dec-2023 23:30	8.01	14.17	56.41	25.03	41.06
11-Dec-2023 23:15	8.07	13.96	56.83	24.82	40.85
11-Dec-2023 23:00	8.12	14.9	56.73	24.72	40.64
11-Dec-2023 22:45	8.14	15.11	57.04	24.41	40.27
11-Dec-2023 22:30	8.11	14.9	57.98	24.41	40.25
11-Dec-2023 22:15	8.1	15.01	59.85	23.78	41.04
11-Dec-2023 22:00	8.08	15.21	59.43	21.9	40.66
11-Dec-2023 21:45	7.56	16.46	59.85	13.57	42.81
11-Dec-2023 21:30	7.39	16.36	60.37	9.72	43
11-Dec-2023 21:15	7.39	16.15	63.39	9.72	43
11-Dec-2023 21:00	7.39	16.15	63.08	9.72	43.98
11-Dec-2023 20:45	7.39	16.46	63.19	9.72	44.4
11-Dec-2023 20:30	7.39	17.92	63.6	9.72	44.79
11-Dec-2023 20:15	7.38	17.4	65.16	9.72	45.4
11-Dec-2023 20:00	7.39	17.61	67.04	9.72	45.19
11-Dec-2023 19:45	7.39	17.71	66.73	9.72	44.79
11-Dec-2023 19:30	7.39	17.92	66.78	9.72	45.5
11-Dec-2023 19:15	7.39	18.55	68.18	9.72	44.21
11-Dec-2023 19:00	7.39	18.65	70.58	9.72	44.79
11-Dec-2023 18:45	7.39	18.96	70.17	9.72	44.61
11-Dec-2023 18:30	7.39	19.9	70.48	9.72	44.42
11-Dec-2023 18:15	7.39	19.7	72.46	9.72	43.4
11-Dec-2023 18:00	7.39	20.11	72.77	9.41	44.61
11-Dec-2023 17:45	7.39	21.05	74.33	9.82	36.14
11-Dec-2023 17:30	7.37	21.05	75.89	9.72	31
11-Dec-2023 17:15	7.37	21.88	77.35	9.72	39.23
11-Dec-2023 17:00	7.36	22.2	79.75	9.72	31.71

11-Dec-2023 16:45	7.36	22.3	80.9	9.72	34.37
11-Dec-2023 16:30	7.36	22.61	81.11	9.72	37.39
11-Dec-2023 16:15	7.35	23.24	81.21	9.72	37.98
11-Dec-2023 16:00	7.43	23.24	83.92	9.72	35.52
11-Dec-2023 15:45	7.36	23.55	85.48	9.72	35.94
11-Dec-2023 15:30	7.35	23.55	84.65	9.72	37.69
11-Dec-2023 15:15	7.34	23.55	83.92	9.72	39.9
11-Dec-2023 15:00	7.33	23.55	83.81	9.72	39.31
11-Dec-2023 14:45	7.33	23.55	84.23	9.72	43.83
11-Dec-2023 14:30	7.32	23.55	84.33	9.72	42.33
11-Dec-2023 14:15	7.33	23.24	84.44	9.72	43.04
11-Dec-2023 14:00	7.33	23.13	81	9.62	44.06
11-Dec-2023 13:45	7.34	22.4	80.79	9.72	52.21
11-Dec-2023 13:30	7.34	22.4	80.79	9.51	51.48
11-Dec-2023 13:15	7.35	21.99	78.19	9.41	49.19
11-Dec-2023 13:00	7.35	20.95	77.04	9.72	47.77
11-Dec-2023 12:45	7.36	21.26	75.37	9.62	48.81
11-Dec-2023 12:30	7.36	19.9	73.7	9.41	47.34
11-Dec-2023 12:15	7.36	19.49	71.73	9.41	46.96
11-Dec-2023 12:00	7.37	18.65	70.17	9.41	50
11-Dec-2023 11:45	7.37	17.71	67.14	9.41	51.23
11-Dec-2023 11:30	7.41	17.61	65.06	11.7	71.19
11-Dec-2023 11:15	7.38	16.46	63.29	16.07	64.69
11-Dec-2023 11:00	7.38	15.63	59.65	16.28	53.52
11-Dec-2023 10:45	7.38	14.38	57.04	16.28	46.4
11-Dec-2023 10:30	7.38	13.55	56	16.28	44.29
11-Dec-2023 10:15	7.38	12.82	52.66	16.28	35.12
11-Dec-2023 10:00	7.39	12.19	51.42	16.28	70.85
11-Dec-2023 09:45	7.39	11.57	49.23	16.28	98.77
11-Dec-2023 09:30	7.38	11.99	47.98	16.28	98.79
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11-Dec-2023 08:45	7.7	10.32	45.37	24.51	98.75
11-Dec-2023 08:30	7.38	10.32	45.27	16.28	37.21
11-Dec-2023 08:15	7.37	10.21	44.75	16.07	47.71
11-Dec-2023 08:00	7.76	10.42	44.44	24.3	38.61
11-Dec-2023 07:45	7.34	10.21	45.06	16.18	33.06
11-Dec-2023 07:30	7.76	10.42	45.69	20.34	16.44
11-Dec-2023 07:15	7.31	10.21	45.79	16.28	32.79
11-Dec-2023 07:00	7.29	10.11	46	16.28	25.04
11-Dec-2023 06:45	7.44	10.32	45.79	20.13	34.4
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11-Dec-2023 06:15	7.77	10.42	45.69	27.95	43.81
11-Dec-2023 06:00	7.76	10.42	45.48	27.84	44.19
11-Dec-2023 05:45	7.74	10.42	46	27.84	43.59
11-Dec-2023 05:30	7.73	11.47	46.41	27.84	41.85
11-Dec-2023 05:15	7.73	12.2	46.1	27.84	42.44
11-Dec-2023 05:00	7.76	12.3	46.31	28	44
11-Dec-2023 04:45	7.77	11.88	46.62	27.84	44.63
11-Dec-2023 04:30	7.77	11.67	47.98	27.95	45

11-Dec-2023 04:15	7.8	11.36	49.12	27.84	44.21
11-Dec-2023 04:00	7.81	11.36	49.23	27.95	44.19
11-Dec-2023 03:45	7.77	11.57	48.91	27.95	44.4
11-Dec-2023 03:30	7.79	11.46	49.33	28.05	53.06
11-Dec-2023 03:15	7.84	11.88	49.44	28.05	54.35
11-Dec-2023 03:00	7.82	12.92	51.94	28.16	52.6
11-Dec-2023 02:45	7.82	12.71	52.87	28.05	53.13
11-Dec-2023 02:30	7.8	12.71	52.77	28.16	55.75
11-Dec-2023 02:15	7.86	12.92	52.77	28.16	49.63
11-Dec-2023 02:00	7.86	12.82	53.08	28.16	48.27
11-Dec-2023 01:45	7.88	13.34	53.08	28.16	46.63
11-Dec-2023 01:30	7.88	13.76	54.12	28.16	47.98
11-Dec-2023 01:15	7.87	13.86	57.87	28.16	47.86
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11-Dec-2023 00:15	7.9	14.17	56	28.16	53.44
11-Dec-2023 00:00	7.89	13.96	56.21	28.16	53.5
10-Dec-2023 23:45	7.88	14.49	57.04	28.16	55.62
10-Dec-2023 23:30	7.89	15.01	56.62	28.16	56.21
10-Dec-2023 23:15	7.88	14.9	57.77	28.16	54.27
10-Dec-2023 23:00	7.93	14.8	59.33	28.16	54.98
10-Dec-2023 22:45	7.97	14.9	59.33	28.16	53.37
10-Dec-2023 22:30	7.99	15.11	59.44	28.16	52.96
10-Dec-2023 22:15	8	15.21	59.54	28.16	55.25
10-Dec-2023 22:00	8.01	16.46	59.64	28.16	54
10-Dec-2023 21:45	8.02	16.36	60.58	28.47	54.48
10-Dec-2023 21:30	8	16.36	61.94	28.47	60.48
10-Dec-2023 21:15	8.01	16.36	63.6	28.57	53.9
10-Dec-2023 21:00	8.03	16.57	62.87	28.57	55.54
10-Dec-2023 20:45	8.08	17.82	63.4	28.68	52.52
10-Dec-2023 20:30	8.13	17.72	64.12	28.78	55.27
10-Dec-2023 20:15	8.17	17.3	67.56	28.88	54.1
10-Dec-2023 20:00	7.92	17.4	66.73	24.41	55.29
10-Dec-2023 19:45	7.39	17.51	67.25	15.97	62.06
10-Dec-2023 19:30	7.4	18.55	67.77	15.87	62.96
10-Dec-2023 19:15	7.42	18.55	70.58	15.87	62.41
10-Dec-2023 19:00	7.43	19.07	70.48	15.97	62.54
10-Dec-2023 18:45	7.42	19.59	71.63	15.97	55.17
10-Dec-2023 18:30	7.42	19.9	74.02	15.87	53.19
10-Dec-2023 18:15	7.39	21.36	74.23	15.97	51.75
10-Dec-2023 18:00	7.39	20.95	75.37	15.97	51
10-Dec-2023 17:45	7.38	21.05	77.15	15.97	46.42
10-Dec-2023 17:30	7.52	22.2	77.35	20.14	26.44
10-Dec-2023 17:15	7.39	22.3	80.9	15.97	39.36
10-Dec-2023 17:00	7.37	22.72	80.69	15.97	39.71
10-Dec-2023 16:45	7.37	23.34	82.35	15.97	40.27
10-Dec-2023 16:30	7.37	23.55	84.23	15.76	40.85
10-Dec-2023 16:15	7.36	23.13	83.92	15.97	40.87
10-Dec-2023 16:00	7.36	24.28	84.75	15.87	41.64

10-Dec-2023 15:45	7.36	24.49	84.44	15.66	42.53
10-Dec-2023 15:30	7.36	24.38	84.65	15.97	43
10-Dec-2023 15:15	7.37	24.07	84.85	15.97	41.83
10-Dec-2023 15:00	7.37	23.03	84.44	15.76	43
10-Dec-2023 14:45	7.37	23.55	84.13	15.76	42.42
10-Dec-2023 14:30	7.37	23.55	84.44	15.76	42.81
10-Dec-2023 14:15	7.39	23.34	83.92	15.66	42.04
10-Dec-2023 14:00	7.4	23.13	80.79	15.87	42.02
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10-Dec-2023 13:30	7.39	22.3	80.48	15.66	41.83
10-Dec-2023 13:15	7.38	22.09	80.69	15.66	42.23
10-Dec-2023 13:00	7.36	21.99	77.46	15.66	44.98
10-Dec-2023 12:45	7.35	21.05	77.15	15.66	47.56
10-Dec-2023 12:30	7.34	21.15	74.85	15.66	50.19
10-Dec-2023 12:15	7.34	19.8	73.81	15.76	35.73
10-Dec-2023 12:00	7.82	19.59	71	15.66	22.04
10-Dec-2023 11:45	7.86	18.65	70.38	26.59	21.08
10-Dec-2023 11:30	7.99	17.82	66.83	29.09	21.58
10-Dec-2023 11:15	7.56	17.61	65.38	19.83	60.33
10-Dec-2023 11:00	7.36	16.36	63.29	15.76	32.48
10-Dec-2023 10:45	7.35	15.63	60.06	15.66	44.65
10-Dec-2023 10:30	8.06	14.69	57.98	28.99	58.6
10-Dec-2023 10:15	7.79	13.96	56.52	24.2	59.39
10-Dec-2023 10:00	7.38	13.13	54.02	15.66	57.94
10-Dec-2023 09:45	7.37	12.82	52.98	15.66	34.69
10-Dec-2023 09:30	7.34	12.09	50.37	15.66	35.04
10-Dec-2023 09:15	7.32	11.46	49.23	15.87	33.98
10-Dec-2023 09:00	7.32	11.36	49.02	16.39	31.56
10-Dec-2023 08:45	6.63	11.46	49.23	41.7	0.21
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10-Dec-2023 07:30	6.83	11.46	48.81	40.97	0.09
10-Dec-2023 07:15	6.86	11.36	49.02	41.59	28.75
10-Dec-2023 07:00	6.68	11.67	48.91	40.86	43.79
10-Dec-2023 06:45	6.63	11.67	49.02	40.24	43.19
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10-Dec-2023 06:15	6.83	11.67	49.23	39.61	45.4
10-Dec-2023 06:00	6.7	11.98	49.6	39.25	45.19
10-Dec-2023 05:45	6.76	12.92	49.96	39.4	45.19
10-Dec-2023 05:30	6.72	13.03	50.79	39.19	45.98
10-Dec-2023 05:15	6.91	12.61	52.98	38.99	45.6
10-Dec-2023 05:00	6.74	12.61	53.19	37.95	45
10-Dec-2023 04:45	7.07	12.71	53.19	34.2	45.98
10-Dec-2023 04:30	7.04	12.51	53.4	38.05	47.83
10-Dec-2023 04:15	6.9	12.82	52.77	37.53	45.6
10-Dec-2023 04:00	6.88	12.82	52.25	36.49	45.81
10-Dec-2023 03:45	6.97	12.82	52.56	35.13	46.39
10-Dec-2023 03:30	7.33	12.71	52.56	32.63	47.23

8-Dec-2023 01:15	7.67	17.92	64.02	46.91	44.21
8-Dec-2023 01:00	7.75	17.51	66.94	46.59	44.21
8-Dec-2023 00:45	7.76	17.4	67.56	46.9	43.81
8-Dec-2023 00:30	7.77	17.71	66.41	46.38	43.42
8-Dec-2023 00:15	7.79	17.71	66.31	46.38	45.21
8-Dec-2023 00:00	7.82	17.4	67.04	46.49	45.19
7-Dec-2023 23:45	7.83	18.45	67.04	46.9	45.21
07-Dec-2023 23:30	7.81	18.55	69.12	46.9	45
07-Dec-2023 23:15	7.81	18.55	70.37	46.9	45.6
07-Dec-2023 23:00	7.75	18.65	70.27	46.69	45
07-Dec-2023 22:45	7.55	19.17	70.79	45.13	48.25
07-Dec-2023 22:30	7.62	19.9	70.37	44.82	49.29
07-Dec-2023 22:15	7.64	20.01	70.37	44.61	50.19
07-Dec-2023 22:00	7.66	19.8	70.9	43.05	49.96
07-Dec-2023 21:45	7.71	19.8	72.04	38.78	49.29
07-Dec-2023 21:30	7.76	19.8	73.71	35.55	48.69
07-Dec-2023 21:15	7.77	19.9	73.71	31.59	47.83
07-Dec-2023 21:00	7.81	21.15	74.12	31.59	49.75
07-Dec-2023 20:45	7.81	21.26	74.44	31.59	48.88
07-Dec-2023 20:30	7.81	20.95	75.06	31.7	49.96
07-Dec-2023 20:15	7.82	20.84	77.15	32.01	50.19
07-Dec-2023 20:00	7.86	20.95	77.15	32.32	49.29
07-Dec-2023 19:45	8	21.57	77.25	32.53	50.86
07-Dec-2023 19:30	7.55	22.09	79.85	18.78	48.25
07-Dec-2023 19:15	7.39	22.4	80.59	18.78	49.96
07-Dec-2023 19:00	7.39	22.82	80.9	18.78	50.63
07-Dec-2023 18:45	7.39	23.34	84.02	18.78	51.09
07-Dec-2023 18:30	7.39	23.24	84.33	18.78	51.34
07-Dec-2023 18:15	7.39	24.28	84.75	18.78	53.02
07-Dec-2023 18:00	7.4	24.38	87.25	18.78	51.94
07-Dec-2023 17:45	7.4	25.01	87.67	18.78	53.02
07-Dec-2023 17:30	7.4	25.74	87.77	18.78	52.48
07-Dec-2023 17:15	7.38	26.16	90.59	18.78	49.4
07-Dec-2023 17:00	7.36	26.99	91.63	18.68	47.06
07-Dec-2023 16:45	7.35	26.88	94.85	18.47	49.91
07-Dec-2023 16:30	7.34	26.99	94.44	18.47	54.17
07-Dec-2023 16:15	7.34	26.88	94.54	18.47	52.16
07-Dec-2023 16:00	7.34	27.82	94.54	18.57	45.33
07-Dec-2023 15:45	7.34	28.03	94.86	18.57	48.06
07-Dec-2023 15:30	7.34	27.92	95.06	18.47	53.6
07-Dec-2023 15:15	7.33	28.03	94.44	18.47	54.06
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07-Dec-2023 14:45	7.34	27.2	94.23	18.47	55.73
07-Dec-2023 14:30	7.32	26.99	94.85	18.47	53.36
07-Dec-2023 14:15	7.34	26.88	95.06	18.47	55.92
07-Dec-2023 14:00	7.34	26.99	95.37	18.47	56.46
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07-Dec-2023 13:30	7.36	26.88	91.42	18.47	54.02
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07-Dec-2023 13:00	7.38	25.84	89.86	18.47	54.58

07-Dec-2023 12:45	7.38	25.63	87.98	18.47	69.27
07-Dec-2023 12:30	7.39	25.42	87.67	18.47	50.67
07-Dec-2023 12:15	7.39	24.59	87.15	18.37	64
07-Dec-2023 12:00	7.39	23.76	84.54	18.47	49.15
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07-Dec-2023 11:15	7.39	21.57	77.87	18.47	66.6
07-Dec-2023 11:00	7.39	20.95	75.37	18.47	71.37
07-Dec-2023 10:45	7.38	19.8	72.56	18.47	68.19
07-Dec-2023 10:30	7.39	19.17	69.96	18.47	67.56
07-Dec-2023 10:15	7.39	18.23	68.29	18.47	56.71
07-Dec-2023 10:00	7.39	17.51	67.04	18.47	36.96
07-Dec-2023 09:45	7.4	17.51	64.02	18.47	24.75
07-Dec-2023 09:30	7.61	16.36	63.08	18.47	14.04
07-Dec-2023 09:15	7.4	16.36	63.18	22.84	39.29
07-Dec-2023 09:00	7.4	16.46	60.37	18.47	33.79
07-Dec-2023 08:45	7.4	15.21	59.96	18.47	33.06
07-Dec-2023 08:30	7.38	15.11	59.44	18.47	32.29
07-Dec-2023 08:15	7.37	15.11	59.33	18.47	32.58
07-Dec-2023 08:00	7.36	14.9	59.54	18.78	31.64
07-Dec-2023 07:45	7.23	15.11	59.44	30.34	27.71
07-Dec-2023 07:30	6.96	15.01	59.23	52.53	45.21
07-Dec-2023 07:15	6.92	15.01	59.23	52.74	45.21
07-Dec-2023 07:00	7.01	15.01	59.44	52.63	45.4
07-Dec-2023 06:45	7	15.11	59.44	52.74	44.6
07-Dec-2023 06:30	6.91	15.21	59.23	52.53	44.79
07-Dec-2023 06:15	7.02	15.42	59.75	52.84	44.59
07-Dec-2023 06:00	6.93	15.32	59.65	52.53	46
07-Dec-2023 05:45	6.92	15.26	59.28	52.53	46.38
07-Dec-2023 05:30	7.17	15.53	59.44	53.05	45.79
07-Dec-2023 05:15	7.39	16.36	59.85	53.47	45.42
07-Dec-2023 05:00	7.56	16.57	60.16	53.99	45.79
07-Dec-2023 04:45	7.55	16.36	60.69	53.57	45.79
07-Dec-2023 04:30	7.44	16.26	62.46	53.15	44.82
07-Dec-2023 04:15	7.5	16.05	64.12	53.15	45.19
07-Dec-2023 04:00	7.62	16.36	63.29	53.05	45.98
07-Dec-2023 03:45	7.21	16.26	63.4	52.01	45.6
07-Dec-2023 03:30	7.36	16.36	62.87	52.01	46
07-Dec-2023 03:15	7.57	16.36	63.29	52.22	46.58
07-Dec-2023 03:00	7.67	16.67	63.19	52.63	45.59
07-Dec-2023 02:45	7.68	17.51	63.19	52.53	46
07-Dec-2023 02:30	7.63	18.34	63.6	52.43	45.79
07-Dec-2023 02:15	7.37	18.24	63.6	51.38	45.4
07-Dec-2023 02:00	7.31	17.71	64.44	50.44	46
07-Dec-2023 01:45	7.47	17.51	66.83	49.3	47.62
07-Dec-2023 01:30	7.57	17.3	67.77	49.3	46.39
07-Dec-2023 01:15	7.59	17.51	66.83	49.09	45
07-Dec-2023 01:00	7.63	17.61	66.62	49.3	45.19
07-Dec-2023 00:45	7.52	17.71	66.62	48.78	45.98
07-Dec-2023 00:30	7.64	17.61	67.04	49.09	47.83

ETP VALIDATION REPORT OF DISTILLERY UNIT

आसवनी इकाई की ईटीपी सत्यापन रिपोर्ट

(During Season 2023-24)

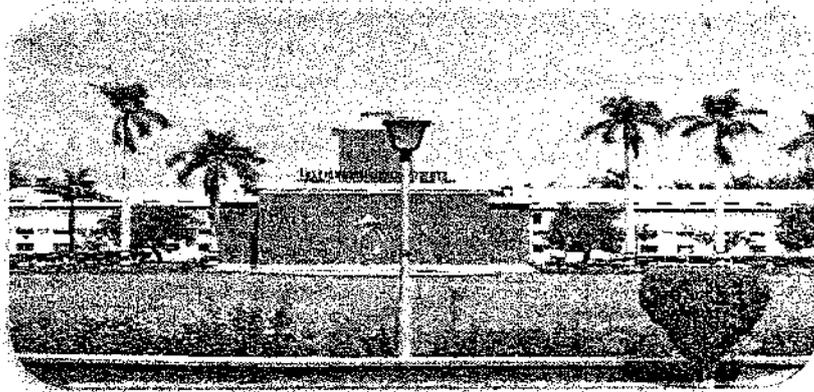
(वर्ष 2023-24)

FOR

M/s Rai Bahadur Narain Singh Sugar
Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह
शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:
निर्मित द्वारा :



NATIONAL SUGAR INSTITUTE

राष्ट्रीय शर्करा संस्थान

Government of India

भारत सरकार

Ministry of Consumer Affairs, Food & Public Distribution

उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण

Department of Food & Public Distribution

खाद्य एवं सार्वजनिक वितरण विभाग

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**REPORT ON VISIT TO DISTILLERY DURING SEASON FOR VALIDATION OF ETP
PERFORMANCE**

1. GENERAL INFORMATION

1	Name and address of the factory	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., (Distillery division) Laksar , Distt. Haridwar ,Uttarakhand	
2	Period of visit	19 th & 20 th December 2023	
3	NSI officials visited	Designation	Contact No & e-mail
	1.Vivek Pratap Singh	JTO (Sugar Tech.)	7895755501 vivek83nsi@gmail.com
	2.Mohit Chauhan	STA	
	Factory officials interacted	Designation	Contact No & e-mail
	1.Shri S.P Singh	Unit Head	
	2.Shi Manish Rathi	AGM Distillery	
4	Year of Commissioning	2014 & 2022	
5	Manufacturing Process	Feed batch type fermentation & MPR	
6	Licensed capacity of Distillery(KLPD)	120 KLPD	
	Present Production in KLPD	100 KLPD	
	Products Manufacture KLPD		
	RS	-	
	ENA	-	
	Absolute Alcohol / Ethanol	100 KLPD	
7	Raw Material requirement per day Molasses (in Qtls)	3382 Qtls B heavy	
9	Status of consents and authorization (Validity/applied)	Valid	
10	Estimated no. of operating days during the season	330 days	
11	Process Details (attach mass balance, water balance & process flow diagram)	Annexure 01	

(Based on 1 month observation-Nov. & Dec. 2023)

2. WATER POLLUTION AND ITS CONTROL

1.	Water Supply Source	Bore Wells	
2.	No. of Bore wells	01	
3.	Water consumption (KLD)	172 KLD	
4.	Log Book Maintained Yes/No	Yes	
5.	One day reading Initial of dated 19.12.2023	50 m ³ /hr 241331-241495	Annexure 02
	Final	166 KLD	
6.	CGWA Permission	Yes	Annexure 03

(Based on 1 month observation- Nov. & Dec. 2023)
3. WASTE WATER GENERATION (KLD)

1.	Stream/section	Quantity, m ³ /day	Disposal/utilization
2.	Spent wash generation	598	Bio-digester+ MEE
3.	Fermenter dilution process	CPU outlet + Fresh water	CPU
4.	Spent lees	120	CPU
5.	Fermenter washing	30	Recycle to fermenter
6.	Process condensate	420	CPU
7.	Floor washing	80	CPU
8.	Cooling tower blow down	80	CPU
9.	Boiler blow down	Not measured in Distillery unit	Sugar unit Boiler used
10.	DM & DA Plant regeneration water	Not measured in Distillery unit	
11.	Others (CO ₂ Plant + RO Reject water)	Not measured in Distillery unit	

(Based on 1 month observation- Nov. & Dec. 2023)
4. BIO-METHANATION PLANT PERFORMANCE

Setting cum cooling tank capacity = 25 M³
 Setting cum cooling tank (Retention Time) = 1 hr.
 Digester design basis= Hydraulic Retention Time = 24 days
 = Organic Loading Rate = 6.0 kg/M³ /Day
 = Volume = 10,000 x 2 M³ & 7,500 M³

Type of Technology = CSTR

Date of observation-	Minimum Performance parameters	Actual Values
Feed rate, M ³ /Day	480 each	300 each
^o Brix, (Inlet/Outlet)	12.0/09.0	12.5/10.0
pH, (Inlet/Outlet)	4.5-7.80	4.5-7.88
COD, mg/L (Inlet/Outlet)	140000-60000	125000-37500
BOD, mg/L (Inlet/Outlet)	35000-1500	31000-3700
COD reduction %	60	70
BOD reduction %	85	88
Biogas generation, NM ³ /Kg of COD consumed	0.5	0.5
Biogas generation, M ³ /Day	51672	28000

Other observations related to Bio-digester

- No. of days of operation of digesters (days/annum) : 365 days

- Re-stabilization method and period required: 45 days
- How digester is maintained during ideal days?- with agitation
- Year of establishment of the digester. 2014
- How temp of digester is maintained? – through PHE
- Total biogas generated (M3/annum) and bagasse/coal saved. – Data not available.
- Whether digester has been revamped? If yes, how many times & for what purpose? – No
- Sludge generation from digester and how the sludge is disposed of? No sludge generation.
- Log Book record supporting biogas plant performance. Yes
- Present Bottle-necks/problems – No.

(Based on 1-month observation- Nov. & Dec. 2023)

5. WASTE MANAGEMENT

	Date-	Quantity	
		KLD	Disposal/utilization
1.	Sludge (Slurry fermentation)	1230 kg/Day	Compost
2.	Boiler Ash	Not measured in Distillery unit	Sugar unit Boiler used
3.	Disposal/utilization	Bio Compost	
4.	Log book maintained. Yes /No	Yes	

(Based on 1 month observation Nov. & Dec.2023)

6. INFORMATION REGARDING MEE

- Settling tank capacity before MEE = 1925 m³
- Year of installation / establishment & commissioning of MEE plant : 2014 & 2022
- Type of technology of MEE. : Multi effect evaporator
- Number of Effects with their HTA and MOC. Number of stand-by bodies and degasser provided.
 - Set 1: - FFE (250 m² x 04 nos) + Forced (264 m² x 02 nos), MOC=SS304
 - Set 2: - FFE (Integrated 336 m² x 03 nos), 2 FFE (350m² x 02 Nos)
+ 2 Forced (350 m² x 02 nos) + 1 stand by 292 m², MOC= SS304
- Designed feed capacity and evaporation duty of MEE (M3/day)= 840 m³ / day each
- Acceptable level of suspended solids, dissolved solids etc. in the feed : 10-11
- No of days of operations. = 330 days
- What is the frequency and duration of cleaning: with in the 02 months.
- Log Book supporting MEE plant performance.: Yes
(Annexure: 04)

(Based on 1 month observation- Nov. & Dec. 2023)

7. FURTHER TREATMENT / DISPOSAL OF CONDENSATE/CONCENTRATE

		Multi effect evaporator		
1.	Type-	840 m ³ /day each		
2.	Capacity	840 m ³ /day each		
3.	No. of Effects	Set 1: - 04 FFE+ 02 Forced Set 2: - 03 FFE (Integrated) and 02 FFE + 02 forced + 01 standby (standalone)		
4.	MEE feed rate	12.427 kg/hr (Set 1)	12.506 kg/hr (Set-2)	Remark
5.	Feed rate @ Sp.Gr.(Approximate)	12.42	12.50	
6.	Solid content in feed/brix	11.0 %	11.0 %	
7.	Water evaporation rate (Minimum)	8.714 kg/hr	8.775 kg/hr	
8.	Concentrate Generation	3.710 kg/hr	3.730 kg/hr	
9.	Solid content in concentrate Generation /brix	37.00 %	38.00 %	
10.	Steam required for water evaporation	2.17 MT	2.14 MT	
11.	Cooling water circulation rate	750 m ³	750 m ³	
12.	Power consumption for Evaporation			
13.	Feed temperature	70-80°C	70-80°C	
14.	Steam pressure/temperature	1.4Kg/cm ² / 125°C	1.4Kg/cm ² / 125°C	
15.	Steam Economy, (Kg water/kg steam)	4:1	4:1	
16.	Operation hour	24 hrs	24 hrs	
17.	Frequency of CIP	Once in 02 month	Once in 10 days	Hydro jet cleaning
18.	Quantity of CIP effluent	NA	NA	
19.	Quantity of process condensate	8714 Ltr	8775 Ltr	
20.	MEE Feed pH TSS TDS	7.1 Not determined Not determined	7.1 Not determined Not determined	
21.	Concentrate Colour Temp pH TSS TDS	Brown 70°C 7.1 Not determined Not determined	Brown 70°C 7.1 Not determined Not determined	
22.	Condensate Colour Temp pH TSS	Clear 70°C 7.8 Not determined	Clear 70°C 7.8 Not determined	

	TDS * COD	Not determined 2200	Not determined 2200	
23.	Whether MEE achieving design efficiency	Yes	Yes	
24.	Whether MEE operated continuously	Yes	Yes	
25.	Details of online flow measuring device installed for MEE inlet	Mass flow meter available	Yes	
26.	Details of online flow measuring device installed for MEE outlet	Mass flow meter available	Yes	
27.	Utilisation of MEE condensate	CPU	CPU	
28.	Utilisation of MEE concentrate	Dryer/Bio-composting	Bio composting permission up to December 2024.	

(Based on one month observation: Nov. & Dec. 2023)

8. MEE OUTPUT CHARACTERISTICS

Particulars	Conc. spent wash	Process Condensate
Quantity, M3/day	178 m ³	420 m ³
pH	7.1	7.8
Temperature, degree C	70 °C	70 °C
BOD, ppm	62000	1000
COD, ppm	250000	2200
Total solids, %	38%	Not determined
Total dissolved solids, %	Not determined	Not determined
Total suspended solids, %	Not determined	Not determined
Ammonical Nitrogen (asN), ppm	Not determined	Not determined

(Based on 1 month observation –Nov. & Dec. 2023)

9. INFORMATION REGARDING CPU

1	Capacity	1050 m ³ /day
2	sources of effluent coming into CPU	Condensate + spent lees + cooling tower blow down+ Excess hot condensate
3	Quantity coming /day	750 m ³ /day
4	Inlet characteristics (Physical)	Hot (70 °C) & slightly yellow colour
5	Out let characteristics(Physical)	35 °C & colour less
6.	Quantity Utilized per day	700 m ³ /day

Date of installation of CPU Unit.: 2014

Name of plant / technology supplier. : MM Enviro. Pune

Type of technology of CPU plant: Conventional

Design capacity of CPU unit (1050 M³/day) and feed characteristics considered.

Sl.	Parameter	
1.	pH	7.8
2.	BOD	1000
3.	COD	2200
4.	TDS	700
5.	TSS	300

Low strength effluents treated through CPU & their quantities: (Process condensate, permeate, spentlees, etc).

Recovery (%) and characteristics of treated water and its further utilization details: 93 %

Is there any reject generated and how it is disposed? No reject

Total fresh water consumption after reuse of treated low strength effluents: 175 m³/day

CPU PERFORMANCE

Particulars	Mixed Influent	Treated effluent
Quantity, M ³ /day	750	700
Colour	Slightly yellow	Colourless
pH	7.80	7.20
Temperature, degree C	40 °C	30 °C
BOD, ppm	1080	20
COD, ppm	2250	100
Total solids, %	Not determined	Not determined
Total dissolved solids, %	700	150
Total suspended solids, %	300	30
Volatile Acids	Not determined	Not determined
Total Alkalinity	Not determined	Not determined

Log Book records supporting CPU performance - Annexure 5

10. INFORMATION REGARDING BIO-COMPOSTING

- 30 days holding tank capacity with dimensions and construction details : Yes
- Bio-compost yard details-Impervious bio-compost yard (PCC-1:3:6 or RCC-1:2:4 or brick on edge) with construction details. : Yes
- Area of impervious bio-compost yard (uncovered and covered) with bio-compost storage area: 14.02 Acres
- Number & type of turning & mixing machine : 02 No's
- Number of Bore well around compost yard : 0
- Number of Piezometers around the compost : 03 No's
- Spent wash available for bio-composting (M3/Annum) and spent wash characteristics.
- Log Book supporting bio-compost plant operations : Yes
- Bio-compost filler material availability (Press mud) : Details enclosed.
- Record of Press mud produced or purchased from outside : Yes
- Average Press mud to spent wash mixing ratio : 1:1.6
- Windrows size (Length x width x height): 56 m x3 mx 1.5 m
- Bio-compost cycle (45 days or 60 days) and number of cycle per annum : 45 days
- Bio-compost analysis report : Enclosed
- Bio-compost sold in loose or bag packing : Loose packing.

1	Active Area for Bio-composting	14.02 acres	
2	Area for press mud Storage	4.0 acres	
	Area for Ready Bio-compost storage	7.02 acres	
3	Finished compost packing facility	Yes	
4	Maturity time in days for one cycle & total cycle in year	45 days	
5	Spent wash storage capacity: Raw SW BMSW MEE	25 m ³ 1925 m ³ 1925+1372+500 m ³	
6	Availability of press mud (own) Quantity required	Own	
7	Utilization of S.W/ Conc. SW in bio-composting	With press mud	
8	Ratio of press mud to spent wash	1:1.6	
	Details of windrows		
	Number	5 Row	
	length	56 meter	
	Height	3.0 meter	
	Width of stacking	1.5 meter	
	Space between the two windrows	3 meter	
10	Equipment's Aero-tillers JCB Tractor	02 01 02	

	Loaders	02	
11	Details of registration required from agriculture department, as per new notification of Compost	Yes	
12	Arrangement for rainy season and details regarding closure of operations for 03 months during monsoon	No operation in monsoon	
13	Details of PTZ cameras provided and connectivity.	2.0	

13. Lagoon

1.	Actual Capacity of Lagoons*	Yes/No	Number	Dimensions (L×B×H)	Storage Capacity (m ³)	Approximate Volume found stored during Inspection (m ³)
	a. MEE Concentrate (for bio-composting)	Yes	02	22x25x3.5 28x14x3.5	1925 1372	1150 1250
	b. MEE Concentrate (for Incineration)	NA	NA	NA	NA	NA
	c. Details of Lagoon (if any) for storage of any other spent wash i.e., BMSW may be provided.	Yes	01	22x25x3.5	1925	750
2.	a. PTZ 360 cameras provided at Lagoon area b. Operating satisfactorily c. Connectivity to SPCB/CPCB	Yes	01	Details of Camera: Not provided User ID and Password for connectivity: Not provided Yes		

ANNEXURES:

Sl.	Description	Remarks
1.	ETP analysis report carried out as per sample taken during the visit.	Yes
2.	ETP performance report, if any analysis is carried out by external laboratory.	Yes
3.	ETP details with flow diagram. (CPU Flow Diagram)	Yes
4.	Status of consents & authorization from CPCB/ SPCB.	Yes
5.	Attach supporting documents /readings/analysis etc. as given above for a period of not less than thirty days.	Yes

- Number and location of mass flow meters installed (minimum two) with photographs: Attached.
- Date on which the online monitoring system was commissioned /connected to the server: Not provided.
- Name and contact details of the vendor who has supplied and commissioned the on-line monitoring system : Axix Nano
- Problems faced in maintaining the continuity of on-line monitoring system: No
- Green belt surrounding bio-compost yard (Photographs) : Attached
- Material and mass balance of your total distillery plant operations including ETPs showing ZLD: Yes
- Also indicate how your distillery unit is achieving steam and power balance: Yes
- Environment Management Cell-Mo Ms and necessary documents: Yes
- EC, Consent to Operate, Directions received and related documents: Enclosed
- Water conservation measures taken report (rain water harvesting etc.) : No

Conclusion and recommendation:

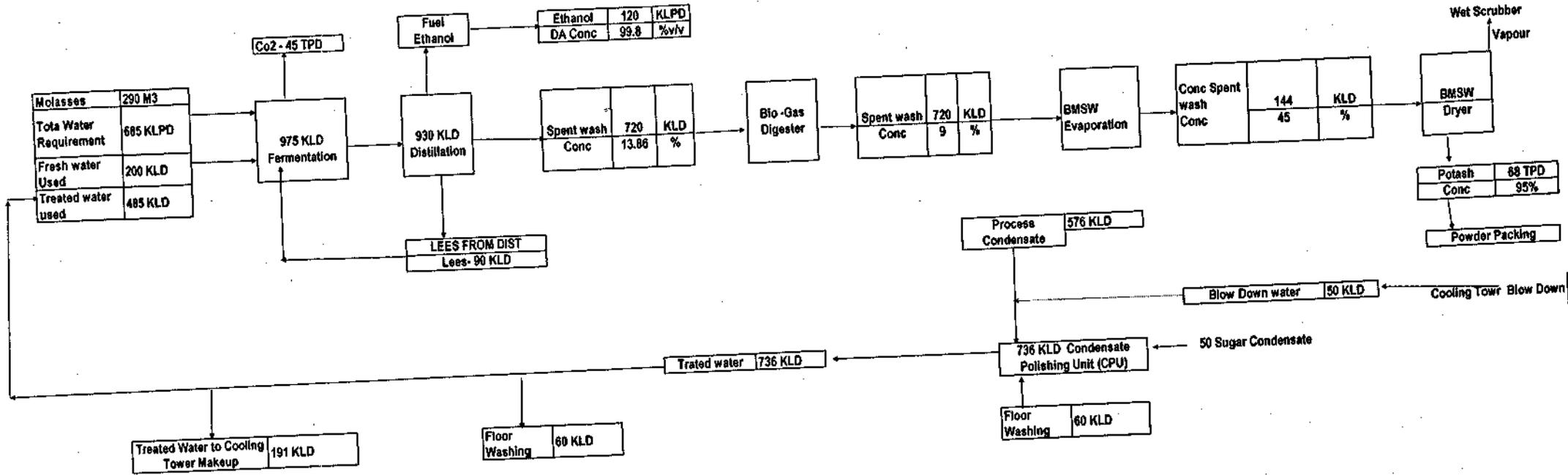
1. The MEE of capacity 840 m³/day to concentrate the generated spent wash are found adequate for 120 KLPD distillery.
2. The factory has condensate polishing unit (Conventional + Anaerobic) of capacity 1050 m³/day which is adequate for 120 KLPD distillery, however to enhance the quality of treated water the tertiary equipment's (MGF and ACF) followed by RO and UV may be installed.
3. The factory has drying of spent wash near about 80 % in spent wash drier followed by bio-methanation and remaining part 20 % of spent wash sent to the bio-composting. However, the factory has also planned for drying the complete concentrated spent wash through drier since January 2024 onward.
4. The factory has concentrated spent wash drier instead of incineration boiler for ZLD purposes.

Vivek
22.01.2024

(Vivek Pratap Singh)
Junior Technical Officer (Sugar Technology)

NATIONAL SUGAR INSTITUTE
An ISO 9001:2015 Certified Institute
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
(Government of India)

WATER AND MASS BALANCE FOR 120 KLPD ZLD DISTILLERY UNIT





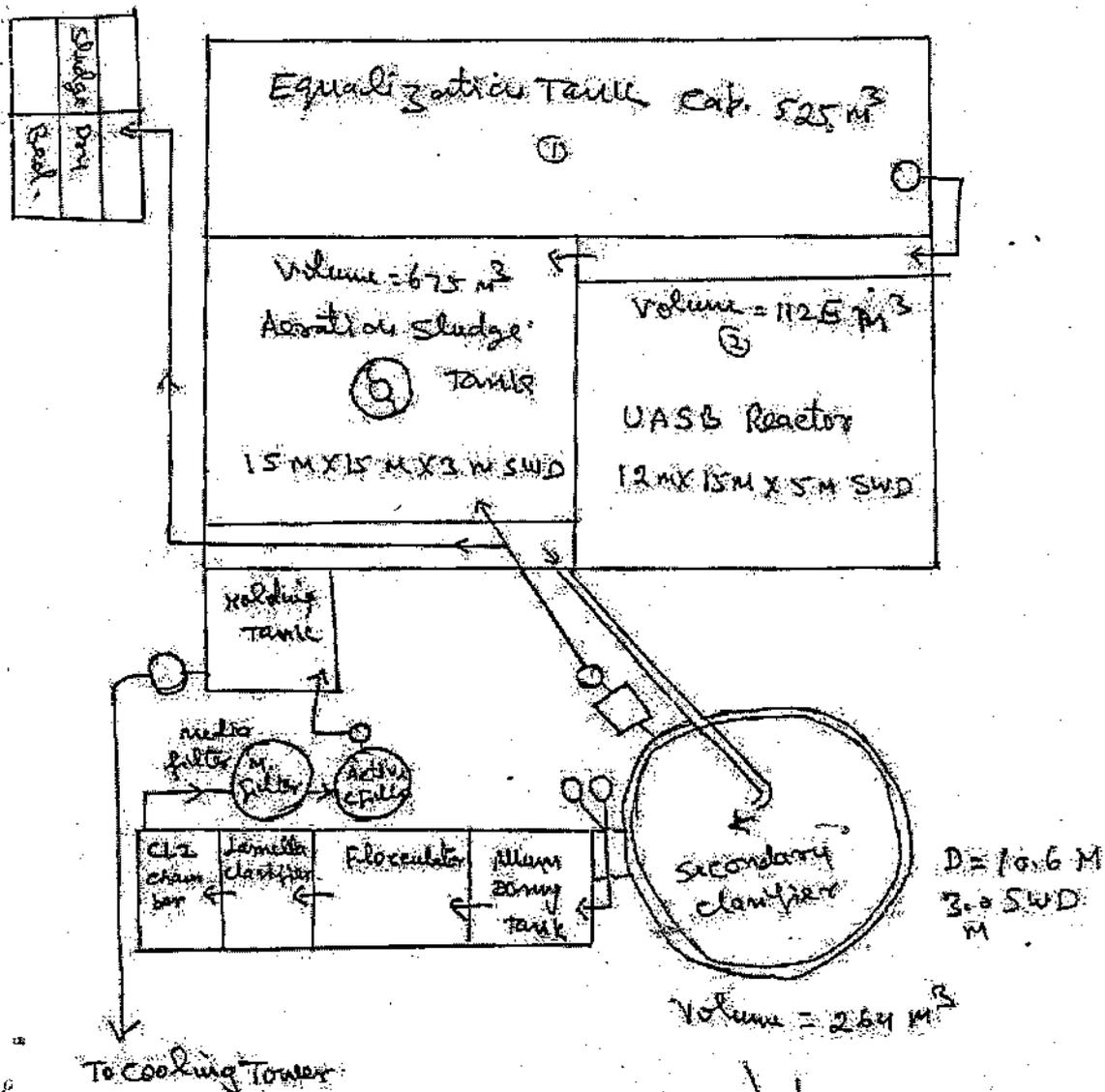
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 CIN: U74899DL1982PLC00298
 TIN : 05002166903

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar - 247663 (Distt. Haridwar) Uttarakhand

Flow Diagram of Condensate Polishing Unit cap. 1050 m³/Day



S.P. SINGH
 Sr. Dy. General Manager (P) Cum
 Factory Manager, Rai Bahadur Narain Singh Sugar Mills Ltd.
 Laksar, Distt. Haridwar (U.K.)
 Distillery Division

CP LAKSAR, DISTILLERY DIVISION
PERFORMANCE

Date	Inlet Characteristic					Outlet Characteristic					Tube Well Reading			Energy Consumption			Sugar Mill Condensate		
	Flow	PH	BOD	COD	TDS	Flow	PH	BOD	COD	TDS	Initial	Final	Consumption	Initial	Final	Energy Consumption	Initial	Final	Sugar Mill Condensate
23/01/2013	670	7.8	170	2230	7.5	640	7.21	25	150	70	235410	235423	177	164.45	165.00	0.55			
23/01/2013	670	7.8	1680	2250	7.6	650	7.19	20	95	75	235423	235433	100	165.00	165.54	0.54			
23/01/2013	670	7.8	1690	2270	7.5	640	7.18	20	150	70	235433	235443	174	165.54	166.09	0.55			
23/01/2013	670	7.8	1670	2240	7.0	645	7.20	25	95	70	235443	235453	174	166.09	166.65	0.56			
23/01/2013	670	7.8	1650	2240	7.5	650	7.22	20	150	70	235453	235463	173	166.65	167.21	0.56	31571	31537	20
23/01/2013	670	7.8	1670	2250	7.0	655	7.20	20	100	70	235463	235473	170	167.21	167.76	0.55	31571	31579	39
23/01/2013	670	7.8	1680	2250	7.0	655	7.18	25	100	70	235473	235483	170	167.77	168.32	0.56	31571	31616	40
23/01/2013	670	7.8	1680	2230	7.05	650	7.19	25	95	75	235483	235493	167	168.32	168.86	0.54	31616	31658	42
23/01/2013	670	7.8	1660	2230	7.05	648	7.22	25	100	70	235493	235503	170	168.86	169.4	0.54	31658	31703	45
23/01/2013	670	7.8	1650	2240	7.0	645	7.20	20	100	70	235503	235513	169	169.4	169.95	0.55	31703	31751	48
23/01/2013	670	7.8	1690	2260	7.10	645	7.21	20	100	75	235513	235523	169	169.95	170.51	0.56	31751	31801	50
23/01/2013	670	7.8	1690	2260	7.05	640	7.19	20	95	70	235523	235533	178	170.51	171.06	0.55	31801	31809	
23/01/2013	670	7.8	1660	2260	7.00	639	7.22	20	90	70	235533	235543	128	171.06	171.60	0.54	31809	31850	49
23/01/2013	670	7.8	1690	2270	7.00	640	7.20	20	90	70	235543	235553	172	171.60	172.15	0.55	31850	31901	50
23/01/2013	670	7.8	1680	2230	7.00	690	7.19	25	95	70	235553	235563	168	172.15	172.66	0.51	31901	31951	50
23/01/2013	710	7.82	1090	2300	7.00	710	7.22	20	100	75	235563	235573	171	172.66	173.14	0.48	31951	32003	52
23/01/2013	725	7.85	1040	2300	7.00	725	7.19	20	100	75	235573	235583	180	173.14	173.60	0.46	32003	32058	55
23/01/2013	732	7.80	1040	2280	7.00	732	7.20	20	100	70	235583	235593	195	173.60	173.99	0.39	32058	32114	58
23/01/2013	749	7.76	1070	2260	7.00	749	7.18	25	105	70	235593	235603	213	173.99			32114	32176	60

Manish

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. (distillery Division)		
Project Address:	Laksar		
Town:	Laksar (np)	Block:	Laksar
District:	Haridwar	State:	Uttarakhand
Pin Code:			
Communication Address:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. Distillery Division, Laksar, Laksar, Haridwar, Uttarakhand - 247663		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-a, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Dehradun, Uttarakhand - 248001		

1. NOC No.:	CGWA/NOC/IND/ORIG/2021/13985		
2. Application No.:	21-4/1506/UT/IND/2021	3. Category: (GWRE 2020)	Safe
4. Project Status:	Existing Project	5. NOC Type:	New
6. Valid from:	26/11/2021	7. Valid up to:	25/11/2024
8. Ground Water Abstraction Permitted:			Total
Fresh Water		Dewatering	
Saline Water		Total	
m ³ /day	m ³ /year	m ³ /day	m ³ /year
500.00	182500.00		
9. Details of ground water abstraction /Dewatering structures	Total Existing No.:0		
			Total Proposed No.:1
			DW DCB BW TW MP MPu DW DCB BW TW MP MPu
Abstraction Structure*			0 0 0 0 0 0 0 0 1 0 0 0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps			
10. Ground Water Abstraction/Restoration Charges paid (Rs.):	365000.00		
11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers		Monitoring Mechanism
		Manual	DWLR** DWLR With Telemetry
		0	1 0
**DWLR - Digital Water Level Recorder		1	

(Compliance Conditions given overleaf)

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18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells/ dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWA for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
 - 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
 - 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
 - 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises falling which the firm shall be responsible for any consequences arising thereupon.
 - 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
 - 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
 - 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is/are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
 - 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
 - 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
 - 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
 - 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
 - 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
 - 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
 - 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
 - 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
 - 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
 - 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
 - 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
 - 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
 - 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- (Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

Annex. 3



LIFE
Lifestyle For
Environment

HEAD OFFICE

Uttarakhand Pollution Control Board

"Gauradevi Paryavaran Bhawan"

46B, IT Park, Sahastradhara Road, Dehradun

E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-U-2/2023/920

Date: 06.10.2023

REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule -6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CAF ID: 9158	Application No. 2775076
CCA (Renewal)	Date:- 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit) located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the Water (Prevention and Control of Pollution) Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981 and the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. Production Capacity:

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M ³ /Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

5. Production Process Infrastructure:

S.no.	Declared by the unit				Permitted by the Board
	Number of fermenters	Capacity of fermenters (M ³)	Type of fermentation technology adopted	Type of Distillation	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	No. of tanks	No. of lined pits*	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kaccha* unlined pits.

6. Water Conservation:

A. Fresh water Consumption

- The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.
- Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.
- The industry shall maintain duly signed logbook of fresh water consumption and utilization.
- The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

- The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation\$, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

- The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

1	Domestic	15 KLD	Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M ³ /Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).

- iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.
- iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.
- v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	28 ^o 44'59"N	78 ^o 01'40"E	Banganga
2.	d/s of Laksar drain	29 ^o 44'36"N	78 ^o 01'53"E	Banganga

- vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester					
S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge	
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers	
Multi Effect Evaporator (MEE)					
S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE	
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.	
Condensate Polishing Unit (CPU):					
**For treatment of MEE condensate and other low-strength effluent					
S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

				cooling and processes.	To be used as manure.
Reverse Osmosis (RO) system					
S.No.	Design Capacity (m3)	No. of stages	Quantity of RO permeate (m3) & purpose utilization	Quantity of RO reject (m3) & mechanism	disposal
1.	The Unit shall establish RO system of appropriate capacity by March, 2024.				

- All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.
- The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.
- The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.
- The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.
- The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

- The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. Details of lagoons

Declared by unit				Permitted By Board
S.no.	No of Lagoons	Dimensions of lagoon	Capacity of lagoon (m3)	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

- For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.
- Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Bio composting_SOP_for_distillery-Final_10.08.2018.pdf).
- The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July -September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

- vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.
- vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

- viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.
- ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.
- x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.
- xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.
- xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, po fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

- i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.
- ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
- iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.
- iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
- v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.
- vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriate TPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

- i. Minimum Solid % in feed for dryer shall be 40-45%.
- ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
- iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.
- iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

- i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

- ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
- iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

- i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	Bagasse-168 TPD	40	Wet Scrubber	PM-150 mg/N M ³
II.	Spray Dryer (45 TPD)	Biogas-1500 M ³ /day			

- ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
- iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
- iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
- v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
- vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
- vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
- viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

- i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		Commercial Area	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

- ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
 iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

- i. Number of authorization and date of issue: As above
 ii. Reference of application (No. and date) : As above.
 iii. The Factory Manager of M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

- iv. The authorization shall be valid for a period ofNA.....
 v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

- The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
- The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
- The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
- Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

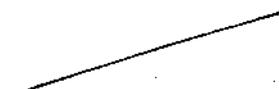
1. Environmental management system:
 - i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
 - ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

- be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect
9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
 10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
 11. The Board reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
 12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
 13. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
 14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
 15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
 16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
 17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
 18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
 19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
 20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.


(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.


Member Secretary

Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading		
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)
01/12/2023	9:00 AM	455738899	455967029	328140	464050507	464378649	328142
02/12/2023	9:00 AM	455967029	455390298	323269	464378649	464701914	323265
03/12/2023	9:00 AM	455390298	455712488	322190	464701914	465024102	322188
04/12/2023	9:00 AM	455712488	456033309	320821	465024102	465344921	320819
05/12/2023	9:00 AM	456033309	456348180	314841	465344921	465659772	314851
06/12/2023	9:00 AM	456348180	456654583	306433	465659772	465974921	305149
07/12/2023	9:00 AM	456654583	456968151	303568	465974921	466288419	303498
08/12/2023	9:00 AM	456968151	457287103	298952	466288419	466603337	299118
09/12/2023	9:00 AM	457287103	457594068	296965	466603337	466918280	297543
10/12/2023	9:00 AM	457594068	457907047	296679	466918280	467233129	295149
11/12/2023	9:00 AM	457907047	458214014	296267	467233129	467548024	297595
12/12/2023	9:00 AM	458214014	458524746	300447	467548024	467862967	299743
13/12/2023	9:00 AM	458524746	458838198	110737	467862967	468177912	111645
14/12/2023	9:00 AM	458838198	459154000	298300	468177912	468492854	298242
15/12/2023	9:00 AM	459154000	459468371	299873	468492854	468807799	299795
16/12/2023	9:00 AM	459468371	459785546	299095	468807799	469122749	299149
17/12/2023	9:00 AM	459785546	459754410	298952	469122749	469437699	298743
18/12/2023	9:00 AM	459754410	460067825	293407	469437699	469752649	293415
19/12/2023	9:00 AM	460067825	460384410	296285	469752649	470067599	296143

Outlet From MEE Mass Flow Meter Reading			Remarks
Initial (Kg.)	Final (Kg.)	Production (Kg.)	
151996223	152093943	97720	
152093943	152189176	95233	
152189176	152284769	95593	
152284769	152379603	94834	
152379603	152472295	92692	
152472295	152562863	90568	
152562863	152653366	90503	
152653366	152743191	89825	
152743191	152832929	89738	
152832929	152921709	88780	
152921709	153010451	88742	
153010451	153100044	89593	Distillery stop at 3:00 PM
153100044	153183682	33638	Distillery start at 9:00 AM
153183682	153222796	89114	
153222796	153312194	89398	
153312194	153400981	88707	
153400981	153490275	89294	
153490275	153578622	88347	
153578622	153667101	89079	

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Manish Rathi
AGM (Distillery)
RENS Sugar Mills Laksar

New Plant

301

Mills Ltd., Laksar (Hardwar)

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Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading		
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)
01/12/2023	09:00 AM	63977679	64286270	308591	66152955	66461550	308595
02/12/2023	09:00 AM	64786270	64595012	308742	66461550	66770789	308739
03/12/2023	09:00 AM	64595012	64903953	308941	66770289	67079624	309335
04/12/2023	09:00 AM	64903953	65212772	308819	67079624	67388439	308815
05/12/2023	09:00 AM	65212772	65520820	307856	67388439	67696292	307853
06/12/2023	09:00 AM	65520820	65820513	299885	67696292	67996384	300092
07/12/2023	09:00 AM	65820513	66118284	297771	67996384	68293912	297528
08/12/2023	09:00 AM	66118284	66412159	293875	68293912	68587454	293542
09/12/2023	09:00 AM	66412159	66703166	291007	68587454	68878203	290749
10/12/2023	09:00 AM	66703166	66993865	290699	68878203	69168651	290448
11/12/2023	09:00 AM	66993865	67280821	286956	69168651	69455799	287148
12/12/2023	09:00 AM	67280821	67591589	310768	69455799	69767141	311342
13/12/2023	09:00 AM	67591589	67922241	330652	69767141	70097410	330269
14/12/2023	09:00 AM	67922241	68222126	299885	70097410	70397551	300141
15/12/2023	09:00 AM	68222126	68513677	291501	70397551	70688874	291323
16/12/2023	09:00 AM	68513677	68762921	249294	70688874	70937972	249098
17/12/2023	09:00 AM	68762921	69036117	273196	70937972	71211161	273189
18/12/2023	09:00 AM	69036117	69334569	298452	71211161	71509512	298351
19/12/2023	09:00 AM	69334569	69631438	302869	71509512	71812301	302789

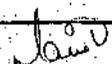
Outlet From MEE Mass Flow Meter Reading			Remarks
Initial (Kg.)	Final (Kg.)	Production (Kg.)	
19690077	19782316	92239	
19782316	19873208	90892	
19873208	19964740	91532	
19964740	20056211	91471	
20056211	20147212	91001	
20147212	20237299	90087	
20237299	20327033	89734	
20327033	20416974	89941	
20416974	20504809	87835	
20504809	20592146	87337	
20592146	20677859	85713	
20677859	20770576	92717	
20770576	20869722	99146	
20869722	20959253	89531	
20959253	21046591	87330	
21046591	21121619	75028	
21121619	21202974	81355	
21202974	21292509	89535	
21292509	21383194	90685	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Ltd.

RAW SPENT WASH 302 BIOMETHANSATION DISTILLERY DIVISION

Date	Raw Spent Wash					After Biomethansation				
	pH	Brix	VFA	COD	BOD	pH	Brix	VFA	COD	COD Reduction o/o
01/12/2023	4.68	12.5	2006	125118	3164	7.72	10.5	3609	52562	58.23%
02/12/2023	4.59	12.4	2105	124612	31243	7.78	11.0	3811	50148	59.75%
03/12/2023	4.55	12.3	2006	123543	31562	7.81	10.5	3609	49598	59.85%
04/12/2023	4.61	12.4	2105	124449	31741	7.86	11.0	3811	48536	60.99%
05/12/2023	4.57	12.5	2006	125159	31805	7.89	11.5	3609	4702	61.79%
06/12/2023	4.59	12.6	2006	126745	31749	7.88	11.0	3609	46898	62.99%
07/12/2023	4.62	12.4	2006	124859	31505	7.86	11.5	3811	45702	64.99%
08/12/2023	4.65	12.2	2006	122243	30988	7.82	11.0	3811	39117	68.00%
09/12/2023	4.58	12.3	2105	123451	30889	7.80	11.0	3811	38010	69.21%
10/12/2023	4.55	12.4	2105	124546	30543	7.84	11.5	3609	37401	69.97%
11/12/2023	4.52	12.6	2006	126305	30619	7.81	11.0	3609	39179	68.98%
12/12/2023	4.58	12.4	2006	124845	30742	7.82	11.5	3811	37625	69.86%
13/12/2023	4.61	12.5	2105	125649	30988	7.86	11.0	3811	37545	70.11%
14/12/2023	4.62	12.3	2105	123459	31145	7.88	11.0	3609	37753	69.42%
15/12/2023	4.59	12.5	2006	125456	31463	7.85	11.5	3609	37459	70.14%
16/12/2023	4.63	12.4	2105	124341	31242	7.82	11.0	3811	37342	69.96%
17/12/2023	4.58	12.2	2105	122348	31746	7.81	10.5	3811	37545	69.29%
18/12/2023	4.61	12.5	2006	125849	31548	7.88	10.5	3811	37813	69.86%
19/12/2023	4.65	12.6	2105	126741	31105	7.82	11.0	3609	37672	70.27%

BOD	BOD Reduction o/o	Biogas Production In hrs.	Biogas Production In day	Remarks
6964	77.99%			
6565	78.98%	1031	24747	
6315	79.99%	1041	25004	
6032	80.99%	1033	24809	
5825	81.68%	1059	25427	
5713	82.00%	1070	25682	
4735	84.97%	1076	25838	
4020	87.02%	1085	26043	
3700	88.02%	1094	26261	
3660	88.01%	1117	26814	
3670	88.01%	1138	27322	
3690	87.99%	1130	27132	
3710	88.02%	1185	28455	
3720	88.05%	1164	27854	
3740	88.11%	1140	27362	
3730	88.06%	1157	27774	
3750	88.18%	1061	25464	
3720	88.20%	1076	25826	
3740	87.97%	1155	27730	
		1180	28331	


Manish Rathi
 AGM (Distillery)
 RBNS Sugar Mills Laksar

MILLS LTD. LAKSAR (DISTT. HARIDWAR)

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Date	Mee Feed	Brix of Mee Feed	Mee Outlet	Brix of Mee Outlet	Feed in Dryer	Rest to Biocompost	Powder Production of Dryer	Opening Balance of Production	Sale of Powder	Closing Balance of Production	Remark
01/12/2023	636737	10.5	189959	37.5	150871						
02/12/2023	632004	11.0	186125	38.0	146127	39000	58326				
03/12/2023	631523	10.5	187125	37.5	147931	39990	56661				
04/12/2023	629634	11.0	186305	38.0	149819	39194	57189				
05/12/2023	622704	11.5	183693	38.5	145689	36906	58496				
06/12/2023	605241	11.0	180655	38.0	144427	38004	57528				
07/12/2023	601026	11.5	180237	38.5	144940	36228	56579				
08/12/2023	592660	11.0	179766	38.0	142927	35297	57527		17470I		
09/12/2023	588292	11.0	177573	38.0	141677	36829	55995				
10/12/2023	585597	11.5	176117	38.5	141492	35096	55217				
11/12/2023	584743	11.0	174455	38.0	138070	34625	56159				
12/12/2023	611085	11.5	182310	38.5	146470	36385	53011				
13/12/2023	441914	11.0	132784	38.0	132784	35838	58135				
14/12/2023	598383	11.0	178645	38.0	134088	-	52018				
15/12/2023	591118	11.5	176736	38.5	140975	44557	52529				
16/12/2023	548247	11.0	163815	38.0	11430	35761	55953				
17/12/2023	571932	10.5	170649	37.5	134929	52385	43652				
18/12/2023	591766	10.5	177882	37.5	134929	35720	52163				
19/12/2023	598932	11.0	181764	38.0	141655	36227	54763				
					145023	35959	56913				
						36741					

Manish Rathi
 AGM (Distillery)
 RBNS Sugar Mills Laksar

RBNS

MEE

OIA MEE

Date	Feed to MEE (Kg.)	Feed Brix	MEE Outlet (Kg.)	Brix Outlet
01/12/2023	320142	10.5	97720	36.5
02/12/2023	323265	11.0	95233	37.0
03/12/2023	322108	10.5	95593	36.5
04/12/2023	320819	11.0	94834	37.0
05/12/2023	314851	11.5	92697	37.5
06/12/2023	305149	11.0	90568	37.0
07/12/2023	303498	11.5	90503	37.5
08/12/2023	299118	11.0	89825	37.0
09/12/2023	297543	11.0	89738	37.0
10/12/2023	295149	11.5	88780	37.5
11/12/2023	297595	11.0	88742	37.0
12/12/2023	299743	11.5	89593	37.5
13/12/2023	111645	11.0	33638	37.0
14/12/2023	298242	11.0	89114	37.0
15/12/2023	299795	11.5	89398	37.5
16/12/2023	299149	11.0	88787	37.0
17/12/2023	298743	10.5	89294	36.5
18/12/2023	293415	10.5	88347	36.5
19/12/2023	296143	11.0	89079	37.0

LAKSAR, DISTILLERY DIVISION
PERFORMANCE

Process Condensate (Kg.)	Working Efficiency	Remarks
230422	70.22%	
228032	70.54%	
226895	70.33%	
225985	70.44%	
222159	70.56%	
214501	70.32%	
212995	70.18%	
209292	69.97%	
207805	69.84%	
206369	69.92%	
208853	70.18%	
210150	70.11%	
78007	69.87%	
209128	70.12%	
210397	70.18%	
210362	70.32%	
209449	70.11%	
205068	69.89%	
207064	69.92%	

Manish
Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

Distillery
Fermentation

Date	Sludge From Fermentation Discard (KL)
01/12/2023	1209
02/12/2023	1264
03/12/2023	1325
04/12/2023	1385
05/12/2023	1245
06/12/2023	1212
07/12/2023	1322
08/12/2023	1304
09/12/2023	1117
10/12/2023	1116
11/12/2023	1166
12/12/2023	1222
13/12/2023	882
14/12/2023	1316
15/12/2023	1182
16/12/2023	1151
17/12/2023	1144
18/12/2023	1302
19/12/2023	1258 23122

Sludge From Fermentation To Bio Compost (KL)	Remarks
1216	
1263	
1325	
1384	
1246	
1215	
1320	
1300	
1115	
1115	
1176	
1225	
882	
1315	
1180	
1152	
1145	
1301	
1258 23122	

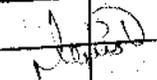
Manish
Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

RAI BAHADUR NARAIN SINGH SUGAR MILLS 309

Date	Initial	Final	Consumption Biocompost	Initial	Final
01/12/2023	379349	379380	39	46021.694	46172.565
02/12/2023	379380	379420	40	46172.565	46310.691
03/12/2023	379420	379467	39	46310.692	46466.625
04/12/2023	379467	379505	38	46466.623	46615.942
05/12/2023	379505	379540	35	46615.942	46761.631
06/12/2023	379540	379575	35	46761.631	46906.050
07/12/2023	379575	379611	36	46906.050	47050.990
08/12/2023				47050.990	47193.935
09/12/2023				47193.935	47335.612
10/12/2023				47335.612	47477.104
11/12/2023				47477.104	47615.174
12/12/2023				47615.174	47761.646
13/12/2023				47761.646	47894.438
14/12/2023				47894.430	48028.518
15/12/2023	379611	379646	35	48028.518	48169.448
16/12/2023	379646	379861	35	48169.493	48280.923
17/12/2023	379861	379896	35	48280.923	48415.057
18/12/2023	379896	379932	36	48415.057	48557.507
19/12/2023	379932	379967	35	48557.507	48702.570

LAKSAR, HARIDWAR DISTILLERY DIVISION

Consumption in Old Dryer-1	Initial	Final	Consumption In New Dryer-2	Remarks
150.071				
146.127				
147.931				
149.319				
145.609				
144.427				
144.940				
142.937				
141.677				
141.492				
138.070				
146.472				
132.784				
134.080				
140.975				
111.430				
134.929				
141.655				
145.023				


Manish Rathi
 AGM (Distillery)
 LBS Sugar Mills Laksar

Web : <http://ncof.dacnet.nic.in>Email : nbdcc@nic.in

0120-2764906, 2764212

Fax : 0120-2764901



भारत सरकार Government of India

कृषि एवं किसान कल्याण मंत्रालय

Ministry of Agriculture & Farmers Welfare

कृषि, सहकारीत एवं किसान कल्याण विभाग

Department of Agriculture, Cooperation and Farmers Welfare

क्षेत्रीय जैविक खेती केन्द्र

REGIONAL CENTRE OF ORGANIC FARMING (HQ-NCOF)

हापुड रोड, कमला नेहरू नगर, गाजियाबाद 201002/Hapur Road, Kamla Nehru

Nagar, Ghaziabad-201002.

नि.सं. Qc/10(22)/2014 RC (HQ) 369

दिनांक : 24/01/2022

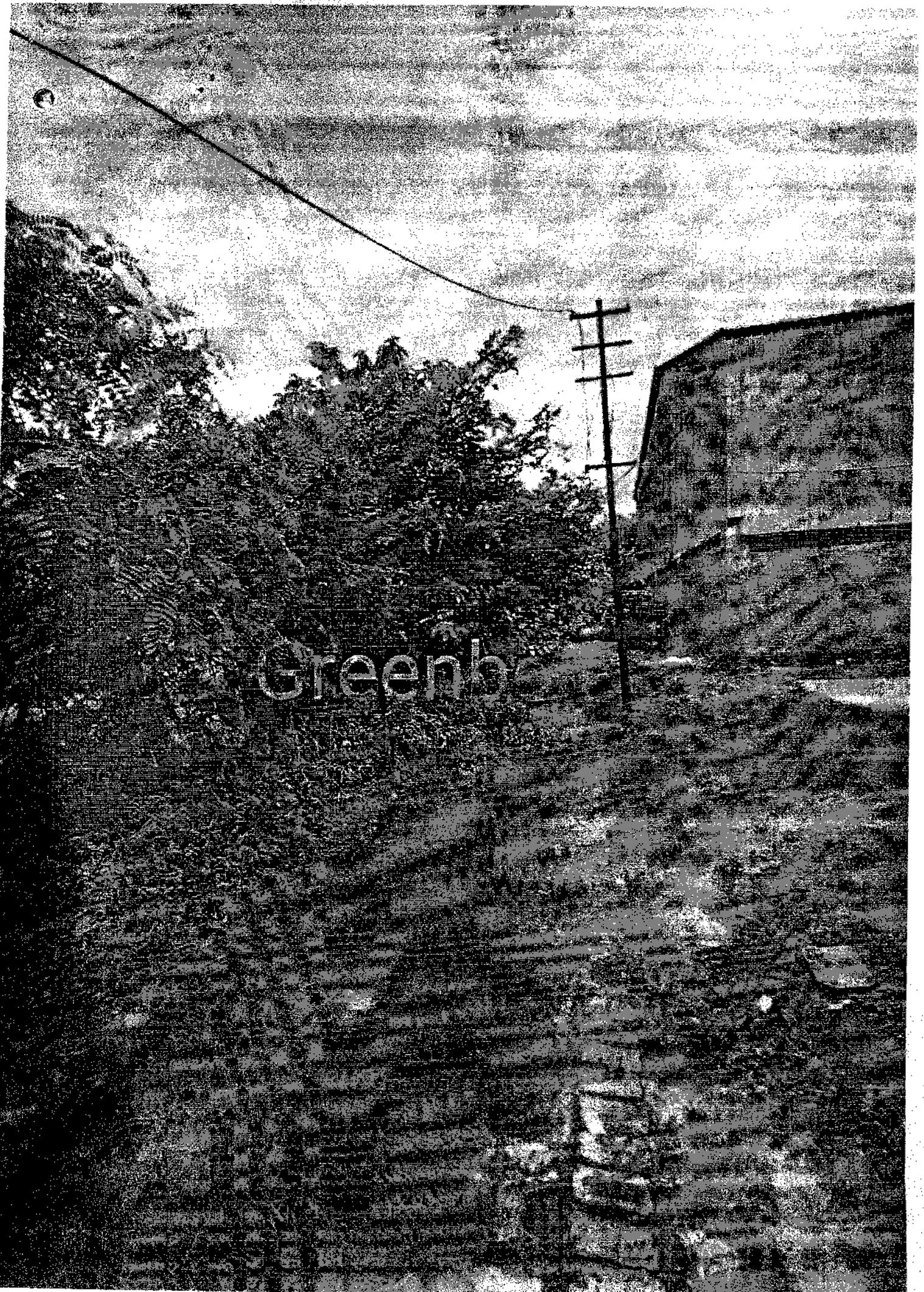
QUALITY TEST REPORT OF SAMPLE : Bio-enriched Organic Manure (62)

1.	Name of the sample sender/ fertilizer inspector	Chief Agriculture Officer Haridwar (UK)
2.	Name of the Organic fertilizer	Bio-enriched Organic Manure
3.	Date of sampling	20-12-2021
4.	Code no of the sample as indicated by inspector	JP-46
5.	Date of receipt of the sample at NCOF, Ghaziabad	26-12-2021

Sl No	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1.	Moisture, Content	34%	Nil	30-40
2.	Colour	Black	Nil	Dark brown to black
3.	Odour	No foul odour	Nil	Absence of foul odour
4.	Particle size	As per standard	Nil	Minimum 90% material should pass through 4.0 mm IS sieve
5.	Total Viable Vount (N.P.K. AND Zn Bacteria) or (N and k Bacteria)	6.0×10^6	Nil	5.0×10^6 (within 3 months from the date of manufacture)
6.	Bulk Density (g/cm^3)	0.72	Nil	<1.0
7.	Total organic carbon, (% by weight)	16%	Nil	14.0 minimum
8.	Total Nitrogen (% by weight)	0.91%	Nil	0.8 minimum
9.	Total Phosphates (P_2O_5 (% by weight)	0.92%	Nil	0.5 minimum
10.	Total Potash (K_2O % by weight)	1.1%	Nil	0.8 minimum
11.	NPK nutrient- Total N, P_2O_5 and K_2O nutrient	3.12	Nil	>3%
12.	C:N ratio	17.2	Nil	<18
13.	pH	6.9	Nil	6.5-8.0
14.	Conductivity as dsm-1	3.5	Nil	Not more than 4.0
15.	Heavy metal content,			(as mg/kg), maximum
a.	Arsenic (as As_2O_3)	9.1	Nil	10
b.	Cadmium (as Cd)	4.6		5.0
c.	Chromium	47.0	Nil	50.00
d.	Copper (as Cu)	268.0	Nil	300.00
e.	Mercury (as Hg)	0.10	Nil	0.15
f.	Nickel (as Ni)	44.0	Nil	50.0
g.	Zinc (as Zn)	976.0	Nil	1000.00
h.	Lead (as Pb)	94.0	Nil	100.00

Result- The sample is Passed as per FCO.

(Dr. A.K. Shukla)

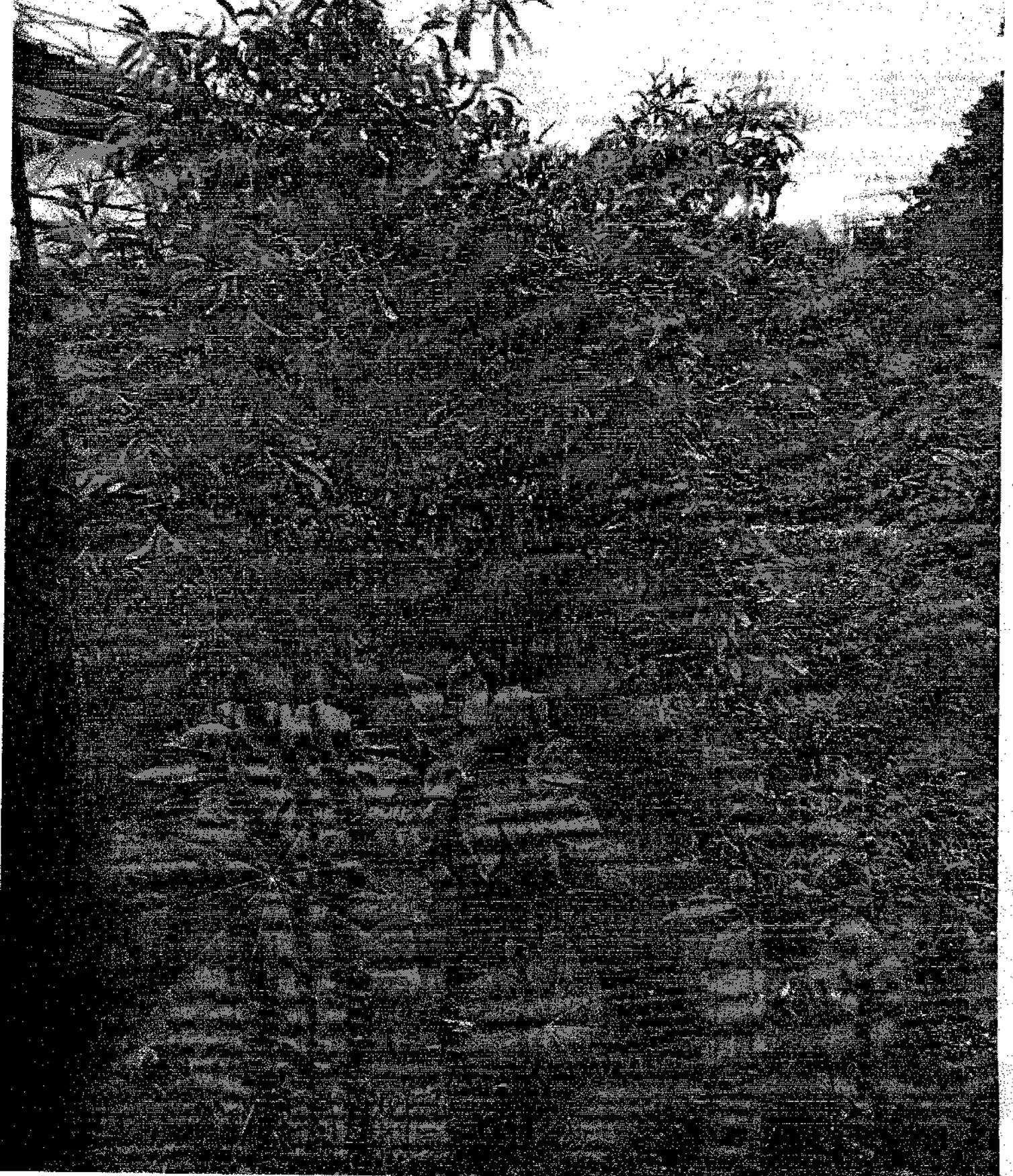


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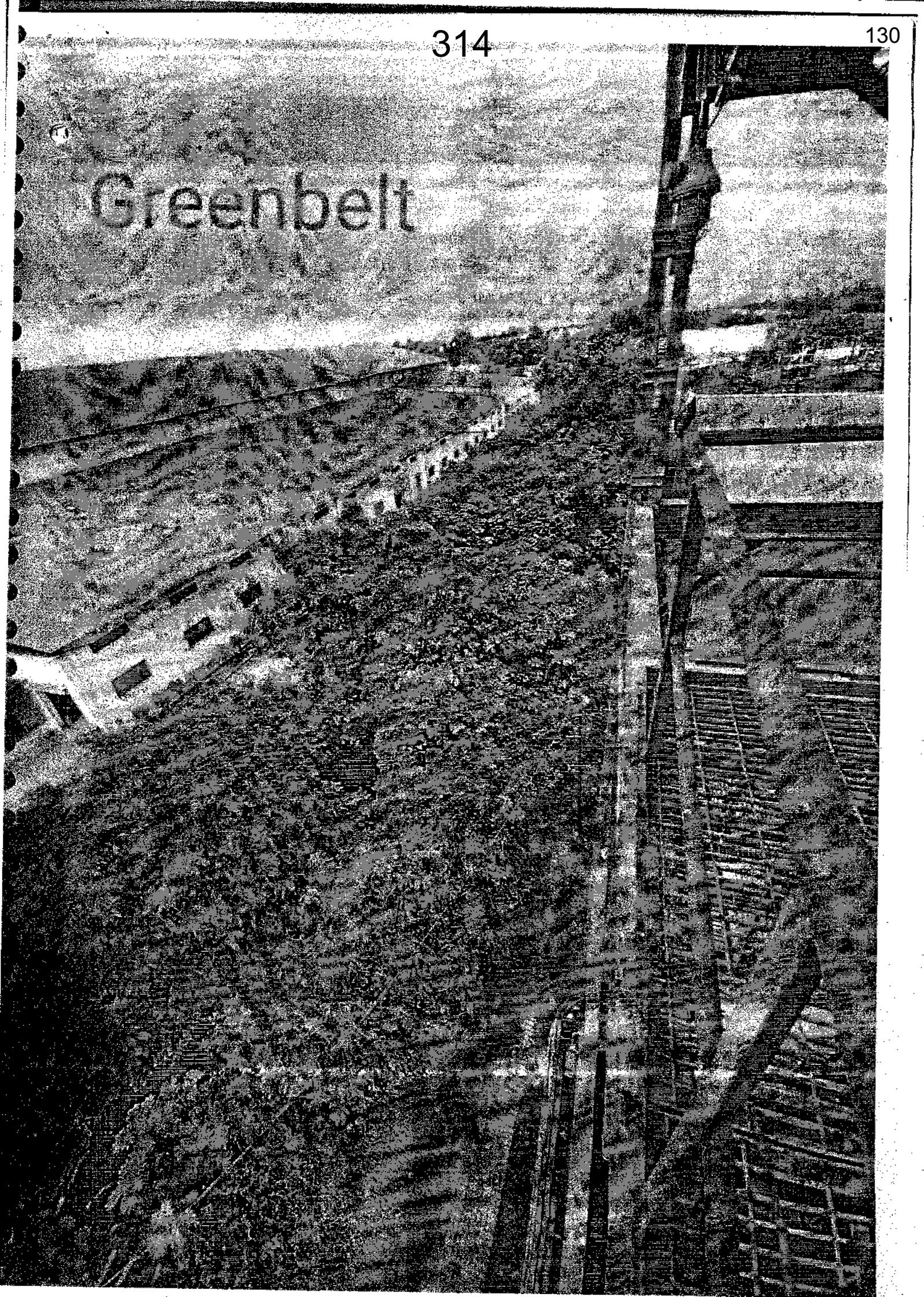


Greenbelt
brochure - 1999

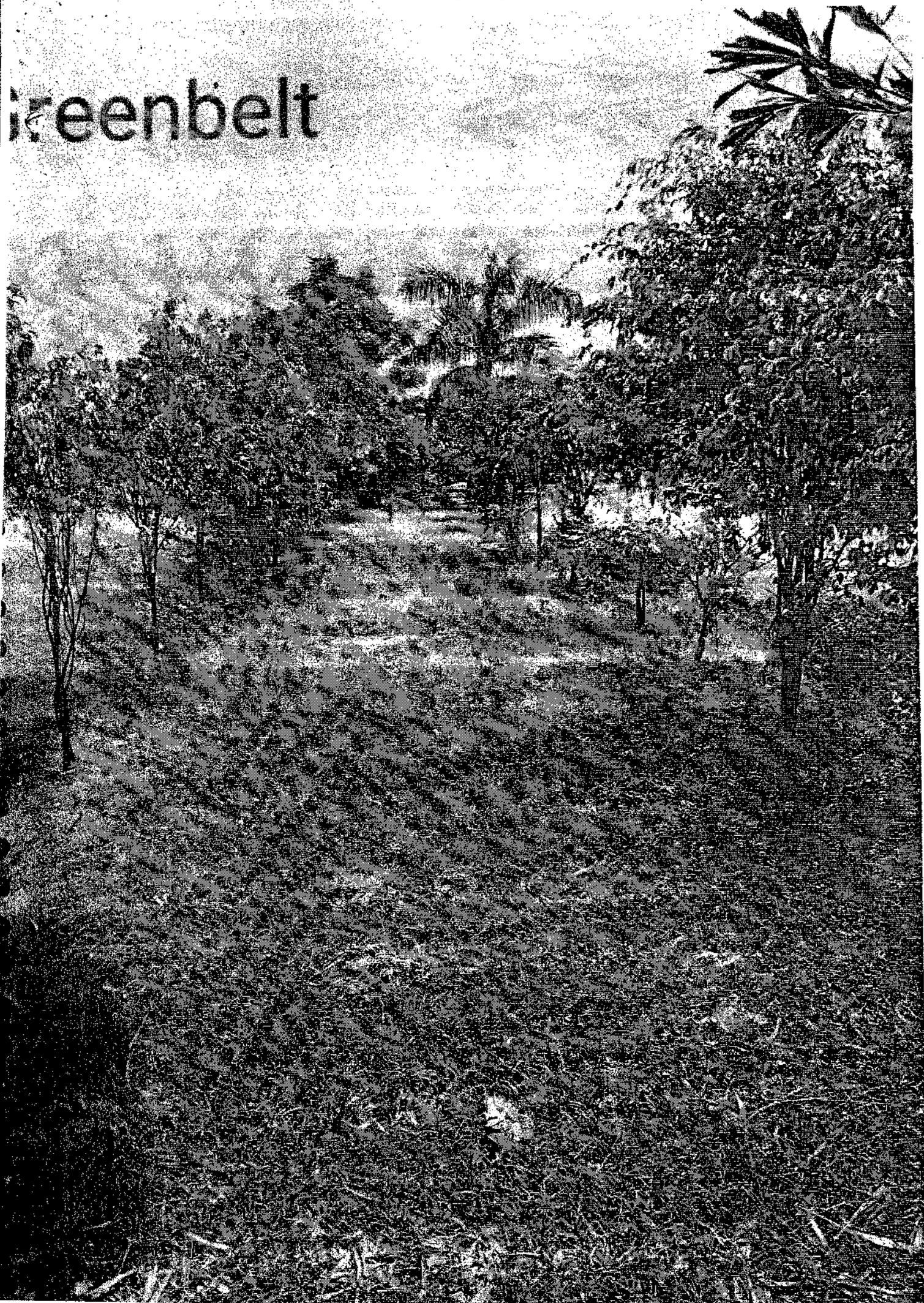
Greenbelt bio-composting yard



Greenbelt



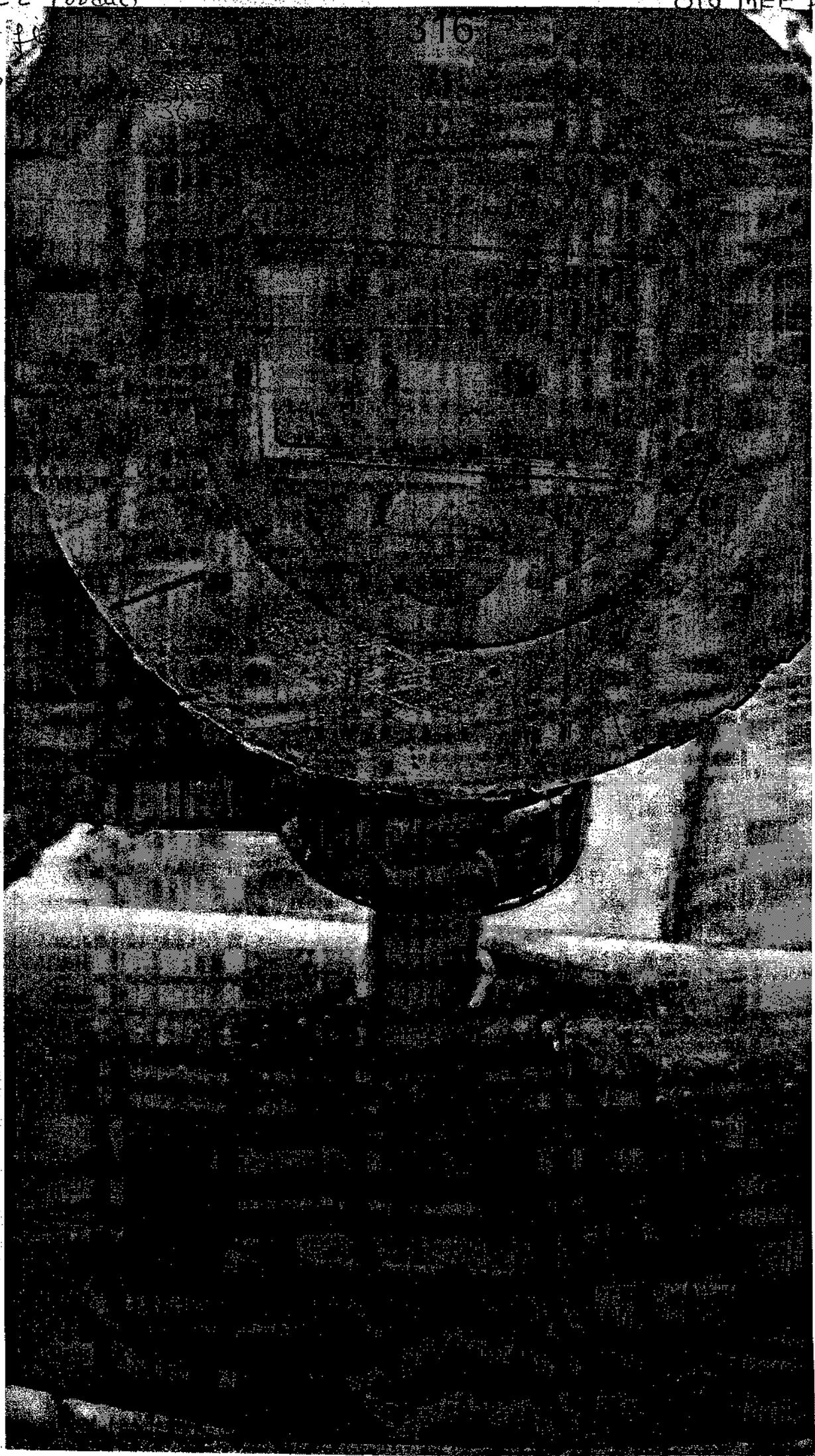
Greenbelt



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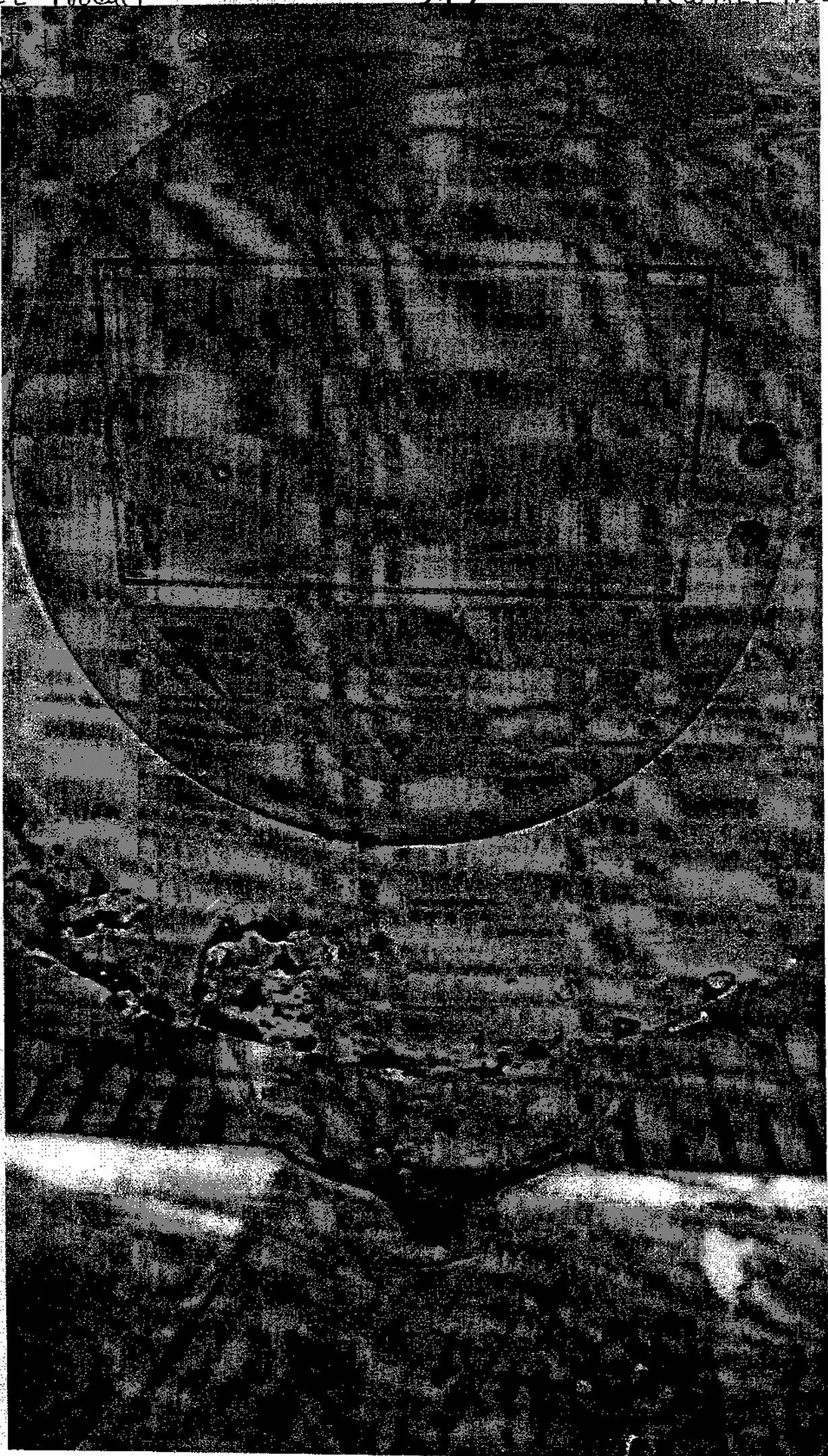
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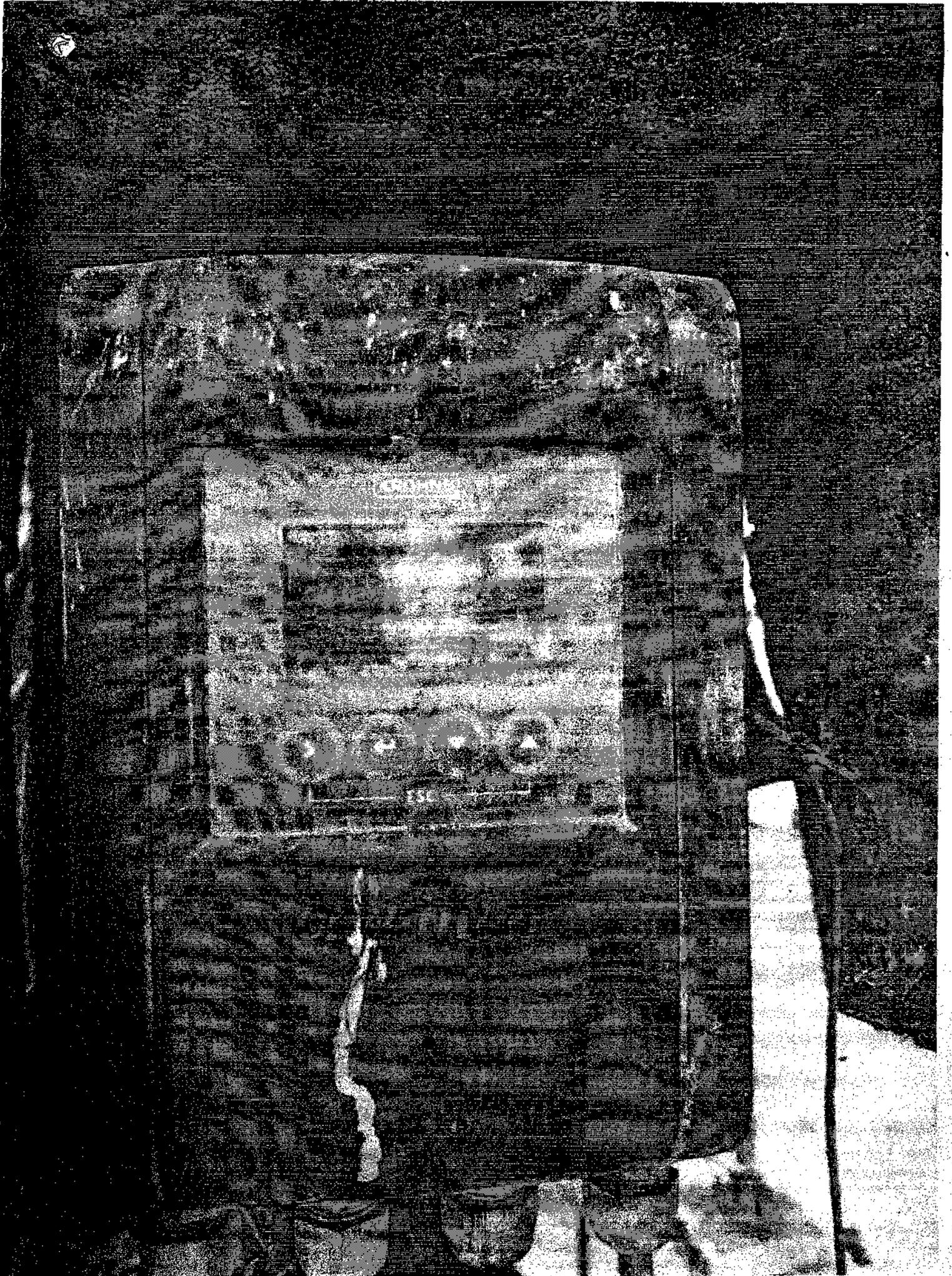
CPU Inlet

Current flow = 19.474

Totalizer = 471009.8671 m³

318

CPU Inlet

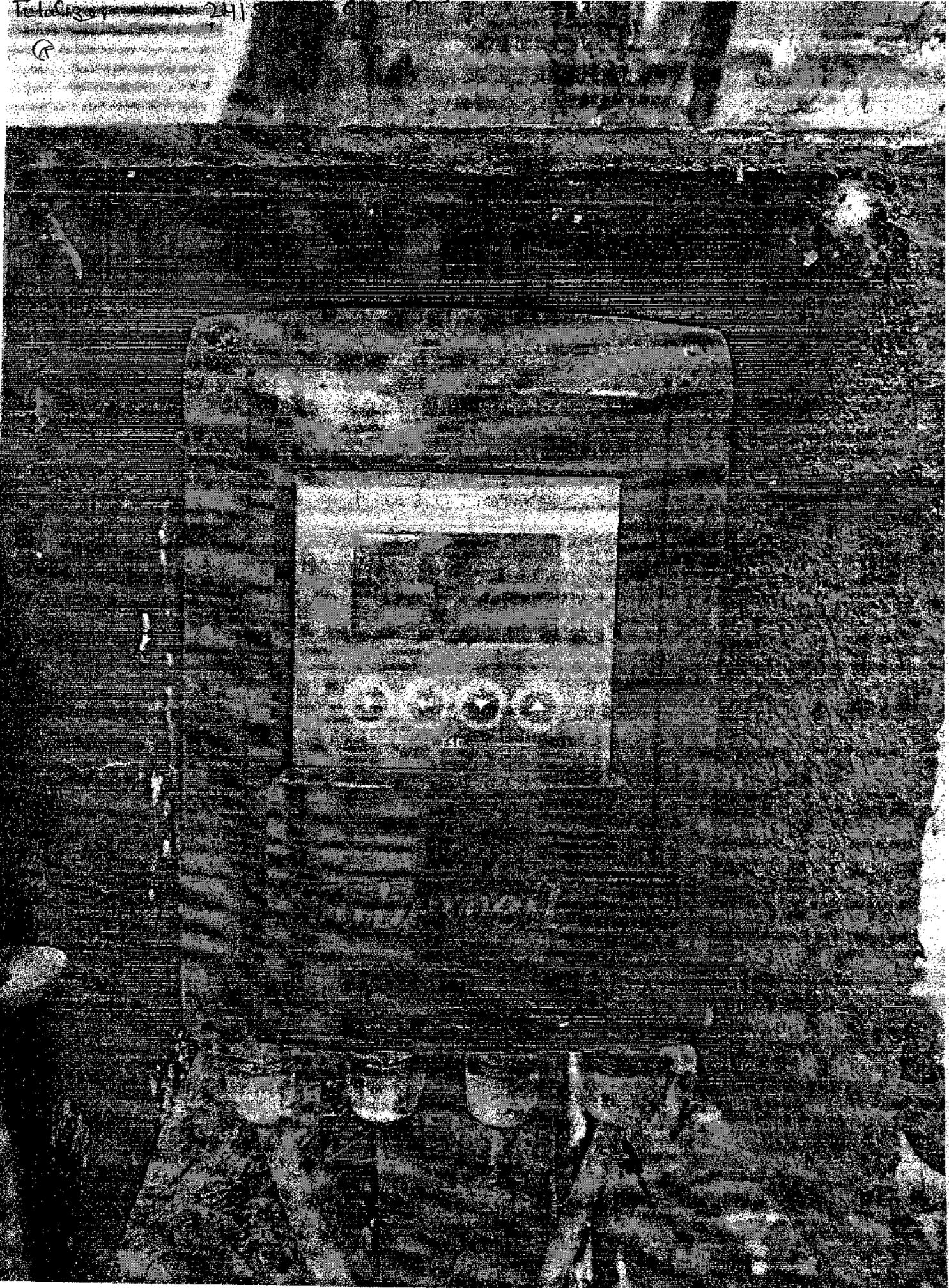


bewell

Current flow: +0.3774

Totalizer 241

Tubewell

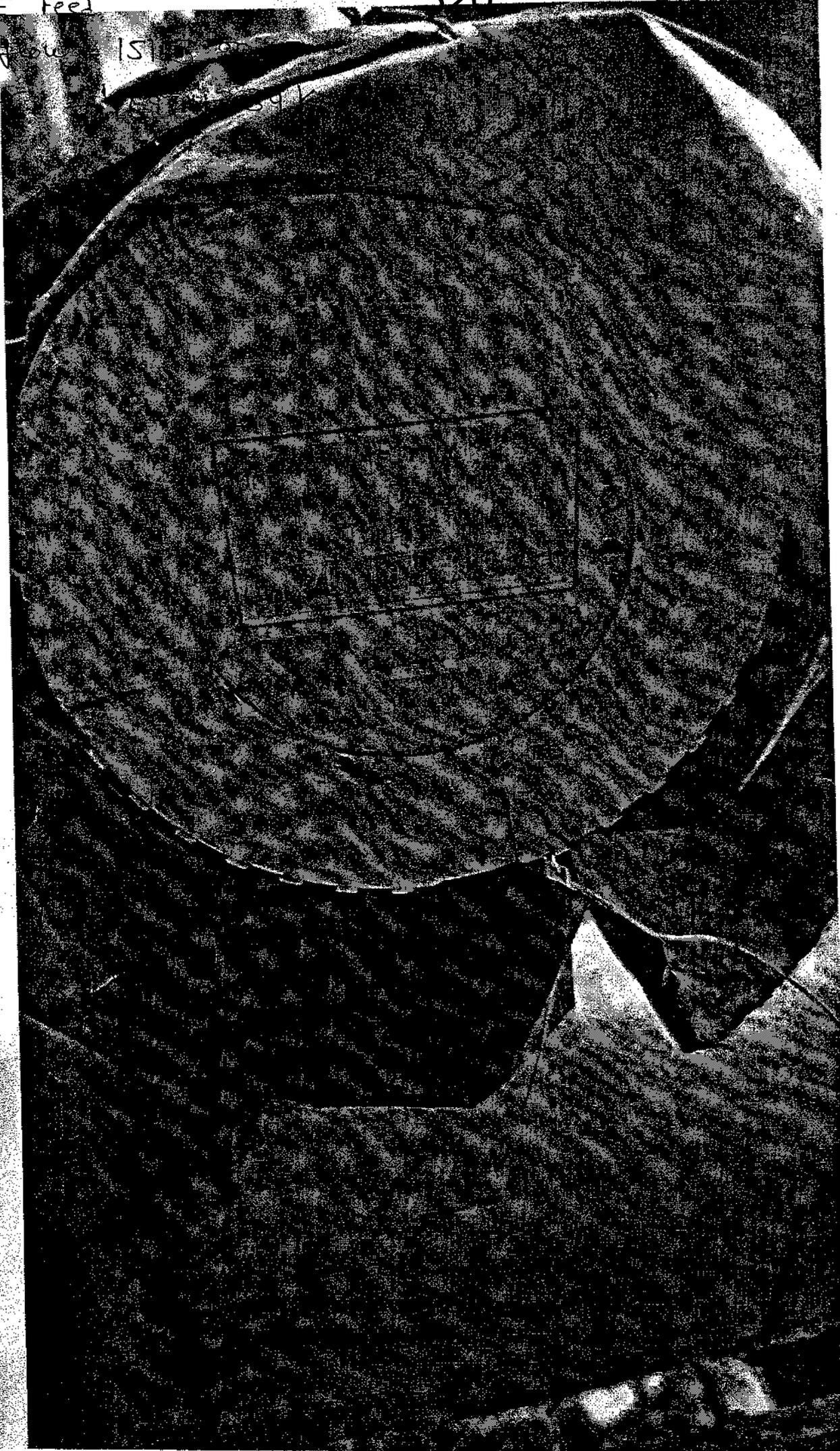


arent flow

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kalize

1500



CPV outlet

Current flow = 28.4

Totalizer = 471017.932 m³

321

CPV outlet

13



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R.B.N.S. SUGAR MILL, LAKSAR (DISTILLERY DIVISION)

Date	1 Windrow			2 Windrow			3 Windrow			4 Windrow			5 Windrow		
	Temp	Moisture	Consumption												
01/12/2023	69°C	48%	7.5	70°C	49%	7.0	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
02/12/2023	70°C	49%	7.5	70°C	50%	7.0	69°C	51%	7.0	70°C	51%	7.0	70°C	52%	7.0
03/12/2023	71°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.5	69°C	50%	7.5	70°C	51%	7.5
04/12/2023	72°C	50%	7.5	69°C	51%	7.0	69°C	50%	7.5	70°C	51%	7.5	71°C	50%	7.5
05/12/2023	71°C	50%	7.0	70°C	52%	7.5	70°C	51%	7.5	71°C	50%	7.0	70°C	51%	7.5
06/12/2023	70°C	51%	7.0	69°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.0	70°C	50%	7.5
07/12/2023	70°C	50%	7.0	69°C	50%	7.5	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
08/12/2023	71°C	51%	7.0	70°C	50%		71°C	50%		70°C	50%		71°C	50%	
09/12/2023	70°C	50%		71°C	51%		70°C	50%		70°C	51%		70°C	51%	
10/12/2023	71°C	51%		70°C	50%		70°C	51%		71°C	50%		70°C	50%	
11/12/2023	70°C	50%		70°C	50%		70°C	51%		70°C	50%		70°C	50%	
12/12/2023	69°C	50%		69°C	50%		71°C	50%		69°C	50%		69°C	51%	
13/12/2023	70°C	51%		70°C	50%										
14/12/2023	70°C	50%		70°C	49%		70°C	48%		70°C	47%		70°C	51%	
15/12/2023	71°C	49%	7.0	70°C	48%	7.5	70°C	47%	7.0	69°C	48%	7.5	69°C	50%	7.5
16/12/2023	70°C	47%	7.0	70°C	47%	7.5	69°C	48%	7.0	70°C	49%	7.0	70°C	51%	7.5
17/12/2023	69°C	46%	7.0	70°C	48%	7.5	70°C	50%	7.0	70°C	51%	7.5	70°C	50%	7.5
18/12/2023	71°C	48%	7.5	71°C	50%	7.0	71°C	52%	7.5	71°C	49%	7.0	69°C	52%	7.5
19/12/2023	70°C	49%	7.0	70°C	49%	7.5	70°C	51%	7.0	70°C	50%	7.0	70°C	50%	7.0


Manish Rathi
 AGM (Distillery)
 RBNS Sugar Mills Laksar

MST OF THE MONTH OF NOV-23	
opening Balance of Molasses =	2214
- Molasses consume =	25684
Molasses Distilled =	22258
closing Balance of Molasses =	5640
opening Balance of wash =	465626
wash Made =	6920646
wash Distilled =	5881602
closing Balance of wash =	1504670
Production in B.L =	666295.30
Production in A.L =	656942.90
Recovery in B.L =	29.94
Recovery in A.L =	29.51

प्रधानी अधिकारी
लक्षर आखनी
परिवार

Manish
Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड, लक्सर, जिला हरिद्वार (डिस्टिलरी यूनिट)

पी0डी0 9

(नियम 782)

लहन तथा उससे प्राप्त शराब का विवरण

प्रयोग की गई वस्तुएं							तैयार माल											कुल तैयार की गई शराब की चैम्पिक मात्रा (ल0प0 गैलनों में)	तैयार माल की प्रतिशत (पूफ में)	प्रति 100 गैलन लहन पर पूफ मक्का के प्रत्येक गैलन के लिए कल्वा के अंश (एडेन्युएशन की डिग्री)	अभिमत
बनाने की तिथि	शुद्धा में भेजे जाने की तिथि	लहन की टंकी की संख्या	प्रत्येक लहन की टंकी में लहन की मात्रा (बल्क गैलनों में)	प्रारम्भिक घनत्व	अन्तिम घनत्व	कल्वा की डिग्री (एडेन्युएशन)	अशुद्ध मक्का की मात्रा ल0प0 गैलनों में	पुनः संख्या	अवगाहन (डिप)	तापमान	सकेत (इन्डिकेशन)	तीव्रता	बल्क गैलन	ल0प0 गैलन में	तैयार शराब की मात्रा जो गोदाम भेज दी गई है।	भेजने की तिथि					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	
01-29																					
04-12-23 10:00	05-12-23 11:00	F	300098	1.076	1.036	40															
04-12-23 12:00	05-12-23 11:00	F	300098	1.077	1.039	38															
05-12-23 02:00	06-12-23 01:00	F	300098	1.075	1.036	39															
05-12-23 10:00	06-12-23 09:00	F4	301770	1.074	1.037	37		AAAR	0.10	15	99.80	99.80	276.36				275.70				
05-12-23 18:00	06-12-23 17:00	F5	301770	1.075	1.036	39		AAAR	566.0	26	100.80	99.80	64238.80				64110.90				
06-12-23 02:00	07-12-23 01:00	F6	301770	1.073	1.035	38		AAAR	564.0	26	100.80	99.80	64353.60				64224.70				
06-12-23 10:00	07-12-23 09:00	F7	300934	1.075	1.038	37		AAAR	565.0	26	100.80	99.80	64093.80				63965.60				
06-12-23 18:00	07-12-23 17:00	F7	300934	1.076	1.039	37		AAAR	566.0	26	100.80	99.80	64240.80				64112.30				
07-12-23 02:00	08-12-23 01:00	F8	173026	1.075	1.034	41		AAAR	377.40	26	100.80	99.80	43071.0				42985.0				
			2586498											300274.40			299673.80			101	
																				101	

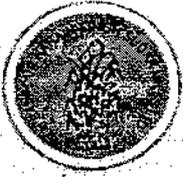
Recovery -4 BL= 29.60

Recovery -4 A+L= 29.54

Manish Rathi

AGM (Distillery)

RBS Sugar Mills Ltd.



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

DISTILLERY UNIT

As per Sugar Mills record steam and Power consumption of the Distillery unit during November, 2023.

1. Electricity: -

Average electricity consumption per hour	=	2800 KW/Hr
Average Electricity consumption per day	=	67200 KW/Day

2. Steam: -

Average Steam consumption per hour	=	24 MT
Average Steam consumption per day	=	576MT

M/s RBNS Laksar (Distillery Div.)

Sample collected during visit

S.No	Particular	pH	TDS (PPm)	TSS (PPm)	COD (PPm)	BOD(PPm)
1	CPU Inlet	4.2	803	100	4000	1500
2	CPU outlet	7.5	605	28	140	30
3	MEE Inlet	4.3	20200	4500	90000	30000
4	MEE Outlet	3.9	82000	15200	200000	66667
5	MEE Condensate	3.8	19	nil	4000	1200
6	Raw Spent Wash	4.1	100000	4100	140000	46667
7	Ground Water	7.2	426	BDL	BDL	BDL

M/K
08/07/24

ग्राम पंचायत केहडा

वि०ख० लक्सर जिला हरिद्वार (उत्तराखण्ड)

प्रधान
मोनिका

मौ० : 8791135081

निवास/कार्यालय

ग्राम केहडा

पो० लक्सर

जिला हरिद्वार (उत्तराखण्ड)

पत्रांक.....12.....

दिनांक.....३१/१०/२२.....

प्रमाणित किया जाता है कि लक्सर से निकलने
वाले नाले के द्वारा डाक के पास पिछले एक
वर्ष से ठीक पानी से कोई प्रकली नहीं गयी है।

M. प्रधान
ग्राम पंचायत केहडा
वि०ख० लक्सर (हरिद्वार)

ग्राम पंचायत पोडोवाली

वि०ख० खानपुर जिला हरिद्वार (उत्तराखण्ड)

प्रधान
शशि चौधरी
W/o दिनेश कुमार
मो० : 7830125522

निवास/कार्यालय
ग्राम + पो० पोडोवाली
जिला हरिद्वार (उत्तराखण्ड)

दिनांक...५-११-२०२३...

पत्रांक.....

प्रमाणित किया जाता है हमारे ग्राम सभा के पास
से बंदने वाले नाले में पिछले तीन वर्षों से मजसूर
शुगर मिल रायबहादुर शुगर मिल के पानी से जोड़
गइली सब जीव नष्टु नही भरा है

शशि चौधरी
ग्राम प्रधान ५-११-२०२३
ग्राम पंचायत पोडोवाली
वि०ख० खानपुर (हरिद्वार)

मो० न० - 9536130810

सत्यमेव जयते

मो० न० - 9412912121

ग्राम पंचायत कान्हेवाली रायसिंह

ब्लॉक खानपुर, जिला हरिद्वार

ग्राम प्रधान
श्रीमति नीलम वर्मा
पत्नि राजू वर्मा

निवास:
ग्राम कान्हेवाली रायसिंह
वि०ख० - खानपुर जिला हरिद्वार उत्तराखण्ड

पत्रांक -

दिनांक - 04/11/2023

प्रमाणित किया जाता है कि हमारी ग्राम पंचायत के पास से
बहने वाले नाले में पिछले दो वर्षों से लगभग शुष्क स्थिति
राम दासपुर नारायण सिंह के पानी से कोई मद्दली या जलीय
जिव नहीं बरा है.

नीलम वर्मा
04/11/2023
प्रधान
ग्राम पंच० कान्हेवाली रायसिंह
वि०ख० खानपुर (हरिद्वार)



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-U-2/2023/920

Date: 06.10.2023
REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule -6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CAF ID: 9158	Application No. 2775076
CCA (Renewal)	Date:- 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit) located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the Water (Prevention and Control of Pollution) Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981 and the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. Production Capacity:

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M ³ /Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

Clean Environment and Healthy Life Style
स्वच्छ पर्यावरण व स्वस्थ जीवन शैली

5. Production Process Infrastructure:

S.no.	Declared by the unit				Permitted by the Board
	Number of fermenters	Capacity of fermenters (M ³)	Type of fermentation technology adopted	Type of Distillation	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	No. of tanks	No. of lined pits*	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kacchal* unlined pits.

6. Water Conservation:**A. Fresh water Consumption**

- The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.
- Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines-process, domestic and boiler.
- The industry shall maintain duly signed logbook of fresh water consumption and utilization.
- The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

- The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation\$, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

- The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

1	Domestic	15 KLD	Septic Tank & Soak Pit s.
2	Industrial (Spent wash)	720 M ³ /Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).

- iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.
- iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.
- v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	28 ⁰ 44'59"N	78 ⁰ 01'40"E	Banganga
2.	d/s of Laksar drain	29 ⁰ 44'36"N	78 ⁰ 01'53"E	Banganga

- vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester					
S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge	
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers	
Multi Effect Evaporator (MEE)					
S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE	
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.	
Condensate Polishing Unit (CPU):					
**For treatment of MEE condensate and other low-strength effluent					
S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

				cooling and processes.	To be used as manure.
Reverse Osmosis (RO) system					
S.No.	Design Capacity (m3)	No. of stages	Quantity of RO permeate (m3) & purpose of utilization	Quantity of RO reject (m3) & disposal mechanism	
I.	The Unit shall establish RO system of appropriate capacity by March, 2024.				

- All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.
- The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.
- The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.
- The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.
- The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

- The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. Details of lagoons

Declared by unit				Permitted By Board
S.no.	No of Lagoons	Dimensions of lagoon	Capacity of lagoon (m3)	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

- For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.
- Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Bio composting_SOP_for_distillery-Final_10.08.2018.pdf).
- The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July –September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

- vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.
- vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

- viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.
- ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.
- x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.
- xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.
- xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, no fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

- i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.
- ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
- iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.
- iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
- v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.
- vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriate TPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

- i. Minimum Solid % in feed for dryer shall be 40-45%.
- ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
- iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.
- iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

- i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

- ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
- iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

- i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	Bagasse-168 TPD	40	Wet Scrubber	PM-150 mg/N M ³
II.	Spray Dryer (45 TPD)	Biogas-1500 M ³ /day			

- ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
- iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
- iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
- v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
- vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
- vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
- viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

- i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L _{eq}			
Industrial Area		Commercial Area	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

- ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

- i. Number of authorization and date of issue: As above.
ii. Reference of application (No. and date) : As above.
iii. The **Factory Manager of M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.** is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

- iv. The authorization shall be valid for a period ofNA.....
v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

- The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
- The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
- The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
- Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. Environmental management system:
 - i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
 - ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The **Board** reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.


(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.


Member Secretary

N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

FINAL FORM/ REPORT
अंतिम फार्म/रिपोर्ट
(Under Section 173 Cr.P.C.)
(दण्ड प्रक्रिया संहिता धारा 173 के अन्तर्गत)

IN THE COURT OF : अपर सिविल जज जूनियर डीवीजन कोर्ट सं0 1 मु0नगर (के न्यायालय में)

1. District (जिला): मुजफ्फर नगर P.S. (थाना): भोपा Year (वर्ष): 2023
FIR No.(प्र.सू.रि.सं.): 0076 Date(दिनांक): 16/03/2023

2. Final Report / Charge Sheet No.(अंतिम रिपोर्ट/आरोप पत्र संख्या.): 01

3. Date(दिनांक): 28/06/2023

4. S.No.(क्र.सं.)	Acts(अधिनियम)	Sections(धाराएँ)
1	भा दं सं 1860	277
2	वन्य जीव (संरक्षण) अधिनियम, 1972	51

5. Type of Final Form/Report(अंतिम फार्म/रिपोर्ट का प्रकार): अंतिम पत्र

6. If FR Unoccurred(यदि अंतिम रिपोर्ट अचटित):

7. If Charge sheet(यदि आरोप पत्र दाखिल किया): मूल

8. Name of I.O. at the time of charge sheet(आरोप पत्र दाखिल करते समय जाँच अधिकारी का नाम): SATYANARAYAN

Rank (पद): SI (Sub-Inspector)

No. (सं.):

9. (a) (क) Name of complainant / informant (शिकायतकर्ता/इतिला देने वाले का नाम):

श्री अंकित सिंह

(b) (ख) Father's/Husband's Name (पिता/पति का नाम) :

10. Details of Properties/Articles/Documents recovered/seized during investigation and relied upon:

(जाँच के दौरान बरामद/जब्त सम्पत्ति/वस्तु/दस्तावेज का विवरण जिन्हें आधार बनाया गया हो):

S.No	Property Description	Estimated Value (in Rs.)	Police Station Property Register No.	From whom/ where revered or seized	Disposal
(क्र.सं.)	(सम्पत्ति का विवरण)	(अनुमानित मूल्य (रु.में))	(थाना सम्पत्ति रजिस्टर सं.)	(कहाँ/किससे जब्त अथवा बरामद की गई)	(निराकरण)

11. Particulars of accused persons charge-sheeted(आरोप पत्र दाखिल अभियुक्तों का विवरण):

12. Particulars of accused persons - not charge sheeted(suspect) (आरोप पत्र दाखिल न किए गए(संदिग्ध)अभियुक्तों का विवरण):

S. No.(क्र.सं.): 1

(i) Name(नाम): आरबीएनएस डिस्टलरी लक्सर हरिद्वार उत्तराखण्ड के संचालक

Whether verified(क्या सत्यापित है?): हाँ

(ii) Father's/Husband's Name (पिता/पति का नाम) :

(iii) Date/Year of birth(जन्मतिथि/वर्ष): 1993

(iv) Sex (लिंग): पुरुष

(v) Nationality (राष्ट्रीयता): भारत

(vi) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue(जारी करने का स्थान):

(vii) Religion (धर्म):

(viii) Whether SC/ST/OBC (अनु.जाति/अनु.जनजाति/अन्य पिछड़े वर्ग):

(ix) Occupation (व्यवसाय):

(x) Address(पता):

S.No.(क्र.)	Address Type (पता का प्रकार)	Address(पता)
1	वर्तमान पता	लक्सर हरिद्वार उत्तराखण्ड, लक्सर, हरिद्वार, उत्तराखण्ड, भारत
2	स्थायी पता	लक्सर हरिद्वार उत्तराखण्ड, लक्सर, हरिद्वार, उत्तराखण्ड, भारत

Whether verified(क्या सत्यापित है?): हाँ

(xi) Suspicion approved(संदेह अनुमोदित): नहीं

(xii) Status of the accused (suspect)(अभियुक्त (संदिग्ध) की स्थिति): गिरफ्तार नहीं

(xiii) Under Acts & Sections(अधिनियम एवं धाराएँ):

(xiv) Any Special remarks including reasons for not charge sheeting(आरोपपत्र दाखिल न करने के कारण सहित कोई विशेष अभ्युक्ति): साक्ष्य के अभाव में

13. Particulars of witnesses to be examined(पूछताछ किए जाने वाले गवाहों का विवरण):

S. No. (क्र. सं.)	Name (नाम)	Father's/Husband's name (पिता/पति का नाम)	Date/Year of birth (जन्मतिथि/ वर्ष)	Occupation (व्यवसाय)	Address (पता)	Type of evidence to be tendered (प्रस्तुत किए जाने वाले साक्ष्य का प्रकार)
1	श्री अंकित सिंह		1983		वर्तमान पता: क्षेत्रीय अधिकारी उ0प्र0, मुजफ्फरनगर, नियंत्रण बोर्ड 6 वी नई मण्डी, नई मण्डी, मुजफ्फर नगर, उत्तर प्रदेश, भारत स्थायी पता: क्षेत्रीय अधिकारी उ0प्र0, मुजफ्फरनगर, नियंत्रण बोर्ड 6 वी नई मण्डी, नई मण्डी, मुजफ्फर नगर, उत्तर प्रदेश, भारत	शिकायतकर्ता
2	विवेचक व0उ0नि0 सत्यनारायण टहिया पीएनओ 892512256				वर्तमान पता: थाना भोपा, भोपा, मुजफ्फर नगर, उत्तर प्रदेश, भारत स्थायी पता: थाना भोपा, भोपा, मुजफ्फर नगर, उत्तर प्रदेश, भारत	अनुसंधान साक्षी

14. If FR is false (F.R. false), indicate action taken or proposed to be taken u/s 182/211 I.P.C :

(यदि अन्तिम रिपोर्ट झूठी है तो भा.द.सं. की धारा 182/211 के अन्तर्गत की गई अथवा प्रस्तावित कार्रवाई का विवरण):

15. Result of Laboratory analysis (प्रयोगशाला में किए गए विश्लेषण का परिणाम):

16. Brief facts of the case (मामले से संबंधित संक्षिप्त तथ्य):

श्रीमान जी मुकदमा उपरोक्त श्री अंकित क्षेत्रीय अधिकारी उ0प्र0 नियन्त्रण बोर्ड 6 वी नई मण्डी मु0नगर द्वारा दिनांक 16.3.23 को अन्तर्गत धारा 277 भादवि0 व धारा 51 वन्य जीव संरक्षण अधि0 बनाम आर.बी.एन.एस डिस्टलरी लक्सर हरिद्वार उत्तराखण्ड के संचालक के विरुद्ध पंजीकृत कराया। विवेचना मुझ व0उ0नि0 को सुपुर्द की गयी विवेचना के दौरान यह तथ्य प्रकाश में आये कि दिनांक 9.3.23 को शुक्रताल गंगा घाट पर प्रवाहित होने वाली गंगा नदी में प्रदूषित जल का प्रवाहित होता पाये जाने पर गंगा समिति शुक्रताल के पदाधिकारी द्वारा उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर को सूचना दी गयी सूचना के आधार पर प्रदूषण नियन्त्रण बोर्ड के क्षेत्रीय अधिकारी वादी मुकदमा श्री अंकित सिंह द्वारा शुक्रताल घाट का निरीक्षण करते हुये दिनांक 10.3.23, 11.3.23, 12.3.23, 13.3.23 को शुक्रताल घाट व घाट से पूर्व सोनाली नदी एवं वाण गंगा नदी के संगम स्थान के जल के नमूने एकत्रित कर परीक्षण किया गया तो संगम से पूर्व वाण गंगा नदी के जल में डीओ की मात्रा बहुत ही कम पायी गयी तथा दिनांक 14.3.23 को उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर के क्षेत्रीय अधिकारी व उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड रुडकी जिला हरिद्वार के क्षेत्रीय अधिकारी की संयुक्त टीम द्वारा पुनः अलग अलग नदी व नाले के जल का नमूना एकत्रित कर परीक्षण किया गया तथा आरवीएनएस सुगर मिल/डिस्टलरी का निरीक्षण कर उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर के क्षेत्रीय अधिकारी श्री अंकित सिंह द्वारा आरवीएनएस सुगर मिल/डिस्टलरी लक्सर के द्वारा प्रदूषित जल प्रवाहित करने के सम्बन्ध में लिखित तहरीर के आधार पर उक्त मुकदमा पंजीकृत कराया गया। विवेचना के दौरान उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर के क्षेत्रीय अधिकारी वादी मुकदमा श्री अंकित सिंह व टीम के बयान दर्ज कर तथा जल नमूने की परीक्षण रिपोर्ट संलग्न की गयी तथा उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड रुडकी जनपद हरिद्वार के क्षेत्रीय अधिकारी श्री सुभाषचन्द्र पवार व टीम के बयान अंकित कर तथा जल नमूने की परीक्षण रिपोर्ट संलग्न की गयी तथा मुझ विवेचक द्वारा आरवीएनएस सुगर

मिल/डिस्टलरी का भौतिक निरीक्षण कर मील में नियुक्त अधिकारी/कर्मचारियों के बयान अंकित किये गये तथा पाया कि सुगर मिल/डिस्टलरी लक्सर के परिसर व किनारे किनारे कच्चा लक्सर ड्रेन (नाला) निकलता है सुगर मिल परिसर में नाले के पास पानी शुद्धीकरण का ईटीपी प्लान्ट लगा है उक्त लक्सर ड्रेन में लक्सर शहर का घरेलू प्रदूषित पानी बहता हुआ अनेक गांव से ग्राम पोढीवाली से ग्राम ईदरीशपुर के पास 25 कि०मी० की दूरी तय करते हुये वाण गंगा नदी में उक्त लक्सर ड्रेन का पानी आकर मिलता है। उ०प्र० व उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के अधिकारियों द्वारा लिये गये जल नमूनों का परीक्षण कलर, पीएच, डीओ की मात्रा का किया गया। परीक्षण के दौरान इस बात का ध्यान नहीं रखा गया कि वाण गंगा में आये प्रदूषित जल में कौन सा तत्व/रासायन था जिससे पानी प्रदूषित हुआ जल के परीक्षण में तत्व/रासायन की जांच नहीं की गयी और न ही आरोपित आरवीएनएस सुगर मिल/डिस्टलरी के वेस्ट पानी का नमूना एकत्रित किया गया। जिससे सुगर मिल/डिस्टलरी के पानी की जांच नहीं हो पायी जबकि आरवीएनएस सुगर मिल/डिस्टलरी द्वारा प्रदूषित जल को लक्सर ड्रेन (नाला) में छोड़ा जाना वादी मुकदमा द्वारा एफआईआर में अंकित कराया है। उ०प्र० व उत्तराखण्ड की संयुक्त टीम द्वारा किये गये निरीक्षण के उपरान्त प्रेषित रिपोर्ट में विरोधाभास है। वादी मुकदमा द्वारा एफआईआर में यह अंकित करना कि आरवीएनएस सुगर मिल/डिस्टलरी उद्योग ही लक्सर ड्रेन (नाला) पर स्थित है और इन उद्योगों द्वारा ही प्रदूषित पानी का निकास लक्सर ड्रेन में किया जाता है जबकि उल्लेखनीय है कि लक्सर ड्रेन (नाला) लक्सर शहर के घरेलू उत्प्रवाह को भी साथ लेकर लक्सर शहर से 25 कि०मी० की दूरी पर स्थित ग्राम ईदरीशपुर के समीप वाण गंगा नदी में प्रदूषित पानी आकर मिलता है। जो लगातार वाण गंगा नदी के पानी को प्रदूषित करता है जबकि उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के क्षेत्रीय अधिकारी द्वारा की गयी संयुक्त जांच रिपोर्ट में अंकित किया है कि उ०प्र० प्रदूषण नियन्त्रण बोर्ड का यह कहना कि शुक्रताल घाट पर उत्तराखण्ड राज्य में उद्योगों द्वारा रंगीन उत्प्रवाह निस्तारण से जल की गुणवत्ता प्रभावित हुयी है उचित एवं प्रमाणिक नहीं है साथ ही संयुक्त निरीक्षण के दौरान भी नदी की जल गुणवत्ता पर किसी भी प्रकार के प्रभावित होने का प्रमाणिकता दर्शित नहीं हुयी और न ही निरीक्षण के समय लिये गये नमूनों में दर्शित हुयी है। आरवीएनएस सुगर मिल/डिस्टलरी से वेस्ट प्रदूषित पानी लक्सर ड्रेन में छोड़े जाते समय के जल के नमूनों की जांच तत्वो/रासायन के आधार पर तथा वीडियो/फोटो आदि संकलित नहीं किये गये है तथा कोई चश्मदीद गवाह भी जांच रिपोर्ट में अंकित नहीं है तथा आरवीएनएस सुगर मिल/डिस्टलरी के विरुद्ध कोई प्रमाणिक एवं टैक्नीकल साक्ष्य उपलब्ध नहीं है। मौखिक रूप से यह कहना कि घटना क्रम के दौरान प्रदूषित जल आरवीएनएस सुगर मिल/डिस्टलरी द्वारा छोड़ा गया है पर्याप्त साक्ष्य नहीं है। अतः बयान वादी, निरीक्षण घटना स्थल, उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा एकत्रित जल के नमूनों एवं उ०प्र०/उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड संयुक्त टीम द्वारा एकत्रित जल के नमूनों की जांच रिपोर्ट आदि संकलित साक्ष्यों के आधार पर तमामी विवेचना से एम/एस आरवीएनएस सुगर मिल लि० लक्सर एवं एम/एस आरवीएनएस डिस्टलरी लक्सर के विरुद्ध अन्तर्गत धारा 277 भादवि० व धारा 51 वन्य जीव संरक्षण अधिनियम को न्यायालय में अभियोग चलाये जाने के पर्याप्त साक्ष्य नहीं पाये गये है। साक्ष्य के अभाव में मुकदमा उपरोक्त की विवेचना द्वारा अन्तिम रिपोर्ट सं० 35/23 समाप्त की जाती है। महोदय से अनुरोध है कि अन्तिम रिपोर्ट स्वीकृत करने की कृपा करे।

17. Refer Notice served (जारी किए नोटिस): नहीं

Date(दिनांक):

(Acknowledgement to be placed)(पावती नत्थी करें):

18. Despatched on (प्रेषण की तिथि): 28/06/2023

19. No. of enclosures (संलग्नको की संख्या):

20. List of enclosures : As annexed (संलग्नको की सूची):

21. Name and address of the accused, who have not been challaned, whether caught or not: (नाम और पता अभियुक्त, जो चालान नहीं किये गए हैं। चाहे पकड़े गए हो या नहीं पकड़े गए हों):

21क. Suspected accused name, address and age / संदिग्ध अभियुक्त का नाम, पता और आयु :

21ख. The absconding accused name, address and age / फरार अभियुक्त का नाम, पता और आयु :

22. Names and addresses of the accused, who have been challaned

(अभियुक्तों के नाम पते जिनका चालान किया गया हो) :

22क. Name, address and age of the accused on bail

(जमानत या जाती मुचलके पर अभियुक्त का नाम, पता और आयु) :

22ख. Mafarur accused name, address and age / मफरर अभियुक्त का नाम, पता और आयु :

23. Case property (including weapons) with details of where and when they were recovered and the details of recovering officer and also whether they were sent to the magistrate or not. (माल (हथियार सहित) जो पाये गये हो इस विवरण के साथ कि कहाँ और कब पकड़ा गया और किसने पकड़ा और वह मजिस्ट्रेट के पास भेजा गया या नहीं।) :

24. Result of trial (मुकदमे का परिणाम) :

25. Complete Punishment (पूर्ण सजाएँ) :

25क. Date (दिनांक) :

25ख. Place (स्थान) :

25ग. Punishment (सजा) :

N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

Forwarded by Officer in charge
(प्रभारी अधिकारी द्वारा अग्रेषित)

Name (नाम): PS BHOPA

Rank (पद): I (Inspector)

No.(सं.): 9454404061

**Signature of Investigating Officer submitting final
report/charge sheet**

(अंतिम रिपोर्ट/आरोप पत्र दायर करने वाले जाँच अधिकारी के हस्ताक्षर)

Name (नाम): SATYANARAYAN

Rank (पद): SI (Sub-Inspector)

No.(सं.):



349
क्षेत्रीय कार्यालय

Annexure R/6:

165

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार



पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0- 147(53)/2024/1544

दिनांक: 17.02.2024

पंजीकृत डाक द्वारा

सेवा में,

आर0बी0एन0एस0 शुगर मिल (डिस्टिलरी यूनिट)
लक्सर, जिला- हरिद्वार।

विषय:- मा0 एन0जी0टी0 में योजित O.A. No. 495/2023 Mohd Amjad & Anr. Vs. State of U.P.
Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन के सम्बन्ध में।

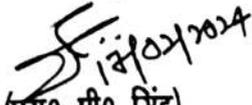
महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0 में योजित O.A. No. 495/2023 Mohd Amjad & Anr. Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड व उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड व अन्य के द्वारा स्थलीय निरीक्षण दिनांक 13.12.2023 एवं 14.12.2023 को किया गया। निरीक्षण के समय निम्न तथ्य प्रकाश में आये:-

1. The unit shall install flow meters at the abstraction points on both the bore wells of sugar and distillery unit.
2. The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-compositing and entire spent wash shall be totally disposed through spray dryer.
3. The unit shall consume the concentrate spent wash stored in lagoons of capacity 1925m³ and 1375 m³ in dryer in environmentally sound manner thereafter, unit shall dismantle all the 02 lagoons.
4. After completion of the bio-compositing cycle. The unit shall sell all the bio-compost and after that the unit shall clean the bio-compost area and shall submit photographic evidence to UKPCB.

अतः आपको निर्देशित किया जाता है कि उपरोक्त कमियों का निराकरण करते हुए अपना स्पष्टीकरण अविलम्ब 15 दिनों के भीतर अनुपालन आख्या सहित केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड मुख्यालय, देहरादून एवं क्षेत्रीय कार्यालय, रुड़की को प्रेषित कराना सुनिश्चित करें। अन्यथा आपके विरुद्ध जल व वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के तहत विधिक कार्यवाही की संस्तुति सक्षम स्तर पर कर दी जाएगी। जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग का होगा।

भवदीय,


(एस0 पी0 सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

पत्राक सं०: जी.एम./1097

दिनांक - 23.02.2024

श्रीमान क्षेत्रीय अधिकारी,
 क्षेत्रीय कार्यालय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
 सिंचाई परिकल्प भवन परिसर,
रूडकी-247667

विषय :- मा० एन०जी०टी० में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड व उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड व अन्य के द्वारा स्थलीय निरीक्षण दिनांक 13.12.2023 एवं 14.12.2023 को किया गया। निरीक्षण के सम्बन्ध में बिन्दुवार compliance निम्न है:-

1. The Unit already installed Borewell water flow meter at the sugar mill and distillery unit at water using point. However we shall install flow meter at the abstraction point upto end of March, 2024. Both flow meter purchase order already placed (copy enclosed)
2. After December, 2023, Unit is not disposing fresh concentrated spent wash through bicomposting. Unit is totally concentrated spent wash is disposing through spray drier.
3. The Unit will consume all the concentrate spent wash stored in Lagoons through Dryer. The Unit shall dismantle the lagoon upto June, 2024.
4. The Unit sell all the Bio compost upto June, 2024 after that unit shall clean the Biocompost area and send the photographic evidence to UKPCB.

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

संलग्नक- उपरोक्तानुसार

प्रतिलिपि - श्रीमान सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरी देवी, पर्यावरण भवन, 46 बी, आई.टी.पार्क, सहस्रधारा रोड, देहरादून



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RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD., LAKSAR, HARIDWAR, U. K. 167

(All disputes subject to Haridwar Jurisdiction Only)
Mobile No.9837791038(Purchase)

E-Mail: edprbns@yahoo.com

PURCHASE ORDER

GST NO. 05AAACR0924M1ZH

TIN NO 05002166908
CIN:U74899DL1932PLC000298

PO No. RBNS/DMP-1/2023-24/13381 /233/

Dated: 19/02/2024

M/S ALFA MECH ENGINEERING COMPANY,
PLOT NO 75 A, RAJENDRA NAGAR INDUSTRIAL AREA,
MOHAN NAGAR, SAHIBABAD,
GHAZIABAD UTTAR PRADESH
Ph. 9599023691

Dear Sir,

Please refer to our Prev. Order No.RBNS/BOILING HOUSE/2023-24/13276/1148 Dt.22.1.2024 ,We are pleased to place our order with you as under

Sr. No.	Item Code Indent No.	Item Name/Specifications	Qty.	Unit	Rate
1	13020700	ELECTROMAGNETIC FLOW METER SIZE-150MM	2	NO	@Rs 49,750/NO ✓
	240200091	ANVITRON MAKE ELECTRO MAGNETIC FLOW METER, SIZE 150 MM (6"), MODEL MAG510, MOUNTING REMOTE DISPLAY WITH 10 MTR CABLE, HOUSING DIE CAST ALUMINIUM, PROTECTION CLASS : IP 67, POWER SUPPLY : 85-240 VAC, 50 HZ, OUTPUTS : 4-20 MA, AS PER CURRENT FLOW RATE, LARGE BACK LIT GRAPHIC LCD DISPLAY,DISPLAY PARAMETERS : INSTANTANIOUS FLOW RATE, TOTALIZED FLOW AND DIAGNOSTIC MESSAGE, FLOW RANGE PROGRAMMABLE, ELECTRODES - SS 316L, FLOW TUBE SS 304, SENSOR LINER : PTFE, GROUNDING RING - SS 316, FLANGES AND COIL HOUSING CS, PRESSURE RATING 10 KG/CM2, PROCESS TEMPERATURE AMBIENT (10'C-40'C), ACCURACY : +/- 0.5%, PROCESS CONNECTION ANSI 150# FLANGED WITH CALIBRATION CERTIFICATE FOR BOTH TUBEWELL			

Terms & Conditions:

Price	- EX- GODOWN MOHAN NAGAR ✓
GST	- EXTRA AS APPLICABLE
PACKING & FORWARDING	- NIL
Delivery	- IMMEDIATE
PAYMENT	- AFTER RECEIPT OF MATERIAL
WARRANTY	- ONE YEAR FROM THE DATE OF SUPPLY FOR ANY MANUFACTURING DEFECT

If you have registration under MSMED ACT 2006 then you have to submit a photo copy of the same for our record.

Please ensure compliance of GST, e.g. timely payment disclosure of true and correct information in GST return. In case any credit, refund or benefit on account of GST charged by you is denied or delayed to RBNS due to non compliance by you. RBNS would be entitled to recover an equal amount from you including tax losses, interest and penalty etc.

If above terms & conditions are acceptable to you then sign the duplicate copy of this order as a token of your acceptance.

If this PO is not acknowledged within 3 days then it shall be assumed auto acknowledged.

Thanking You,

Yours faithfully,



Incl -



Tell : 091-11-41513656, 41513658
 Fax : 091-11-41513659
 E-mail : rbns@airtelmail.in
 CIN : U74899DL1932PLC000298

Rai Bahadur Narain Singh Sugar Mills Ltd.

Regd. Office : 2, Kasturba Gandhi Marg, New Delhi-110001

Head Office : B- 40, Second Floor, B-Block, Connaught Place, New Delhi-110001.

Factory : Lhaksar - 247 663, Distt. Haridwar, Uttarakhand Tel : 01332-254653, 254518 Fax : 01332-254655, 254460

To,

**All Directors,
 RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD.**

Dear Sir/ Madam,

Notice is hereby given that an **Meeting of the Board of Directors** of the Company will be held on **Monday, 30th day of October, 2023 at 11:45 AM through Video Conferencing/Other Audio visual means (VC/OAVM).**

AGENDA

1. To confirm minutes of the last Board meeting held on 27th September, 2023. **(Enclosed - Annexure No. 1)**
2. To discuss and review the report received from M/s V.R. Gupta Aggarwal & Co., LLP, Chartered Accountant in respect of Kisan Seva Kendra matter (KSK) as recommended by the Audit Committee of Directors. **(Enclosed - Annexure No. 2)**
3. Any other item with the permission of the Chair.

You are therefore, requested to make it convenient to attend the meeting on the above mentioned date, time and place.

For Rai Bahadur Narain Singh Sugar Mills Ltd.

Nidhi Arora
Nidhi Arora
Company Secretary



Place: New Delhi

Date: 20.10.2023

Encl.: As above

MINUTES OF THE THIRD BOARD OF DIRECTORS MEETING OF
RAI BAHADUR NARAIN SINGH SUGAR MILLS LIMITED FOR THE
FINANCIAL YEAR 2023-24 HELD ON WEDNESDAY 27TH DAY OF
SEPTEMBER 2023 AT 11:00 AM THROUGH VIDEO CONFERENCING
MODE

ATTENDANCE

MR. HARDEV SINGH AKOI, CHAIRMAN
MR. ADIL SINGH AKOI, MANAGING DIRECTOR

DIRECTORS

MR. HARIPAL SINGH GILL
MR. INDER PRATAP SINGH
MR. TEGBIR SINGH MANN
MS. HINNAH KAUR

INDEPENDENT DIRECTORS

MR. INDERJIT SINGH SEKHON
MR. V. S. TANDON

IN ATTENDANCE

MR. VIVEK AGARWAL, CHIEF FINANCIAL OFFICER
MR. ALOK LOHIA, GENERAL MANAGER (F&A)
MS. NIDHI ARORA, COMPANY SECRETARY

LEAVE OF ABSENCE

Mr. Raidev Singh Akoi, Director was unable to attend the meeting due to his pre-occupation therefore leave of absence granted to him by the Chairman.

1. ATTENDANCE:

The Company Secretary noted the attendance of all present Directors.

2. CHAIRMAN OF THE MEETING

Mr. Hardev Singh Akoi took the Chair and called the meeting to order. The Chairman informed to the Board members that Board Room at Head Office, B-40 Second Floor, Connaught Place, New Delhi-110001 would be considered as venue of the meeting for the purpose of compliance under the Companies Act, 2013.

3. QUORUM

The quorum being present, the Chairman proceeded with the agenda of the meeting.

4. TO CONFIRM MINUTES OF THE LAST BOARD MEETING HELD ON 27TH JUNE, 2023.

The Chairman read the minutes of the previous meeting held on 27th June 2023 for confirmation, the draft copy of the same was already sent to all Directors.

The Chairman informed the Board that the minutes of the previous meeting of Board of Directors held on 27th June 2023 are confirmed by all the present Directors, thereby the following resolution was passed unanimously:

RESOLVED THAT minutes of the meeting of the Board of Directors of the Company held on 27th June, 2023 be and are hereby approved and the Directors noted the same.

5. TO TAKE NOTE OF THE RESOLUTION PASSED BY CIRCULATION FOR FILING APPLICATION WITH MINISTRY OF CORPORATE AFFAIRS FOR EXTENTION OF TIME LIMIT FOR CONDUCTING AGM.

The Chairman informed the Board that since last Board meeting the Directors have passed a resolution via circulation on August 29, 2023 with respect to filing application to Ministry of Corporate Affairs for extension of time limit for holding Annual General Meeting. We got the extension for holding Annual General Meeting for three months i.e. upto 30.12.2023. In accordance with the provisions of the Companies Act, 2013, this circular resolution now need to be noted by the Board. Thereafter, copy of the following circular resolutions, were noted by the Board of Directors.

RESOLVED THAT the Company's factory being situated in the riverine area with rivers salani, Baan Ganga and Ganga, we have faced extreme natural calamity in the form of severe flood situation in the factory premises and surrounding area of Lhaksar, District Haridwar, Uttarakhand, causing all-time high water logging in the factory campus, IT department, Accounts department, other departments which badly affected our computers including server, resulted into delay in compiling data, preparing financials and auditing of accounts, therefore consent of the Board of Directors be and is hereby accorded to make an application and apply with the Ministry of Corporate Affairs, Registrar of Companies, NCT of Delhi & Haryana, pursuant to the provisions of Section 96 and other applicable provisions, if any, of the Companies Act, 2013, for seeking its approval to grant extension of time for holding Annual General Meeting for the Financial Year 2022-23 for a period of three months i.e. on or before 30th December, 2023, from the last date on which the Annual General Meeting of the Company should have been held.

FURTHER RESOLVED THAT Mr. Adil Singh Akoi, Managing Director and/or Mr. Hardev Singh Akoi and/or Mr. Haripal Singh Gill, and/or Mr. InderPratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/or Ms. Hinnah Kaur Directors of the Company and/or Ms. Nidhi Arora, Company Secretary of the Company be are hereby severally authorized on

behalf of the Company to represent, make, sign/digitally sign and file the requisite application, e-forms and/or any require documents with the Ministry of Corporate Affairs, Registrar of Companies, NCT of Delhi and generally to do all acts, deeds and things that may be necessary, proper, expedient or incidental for the purpose of giving effect to the aforesaid resolution.

6. **TO RE-APPOINT M/S. S.S. KOTHARI & MEHTA CO., CHARTERED ACCOUNTANTS AS INTERNAL AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24 AS RECOMMENDED BY THE AUDIT COMMITTEE. (ENCLOSED CONSENT AS ANNEXURE 1)**

The Chairman displayed before the present Board the consent letter received from M/s S.S. Kothari & Mehta Co. Chartered Accountants for re-appointment as Internal Auditors of the Company.

Ms. Nidhi Arora, Company Secretary informed the Board that the said re-appointment is recommended by the Audit Committee of Directors.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT M/s S.S. KOTHARI MEHTA & CO., Chartered Accountants be and is hereby re-appointed as Internal Auditor of the Company at the same remuneration as of last year of Rs. 6.00 Lacs (Rupees Five Lacs only) plus applicable taxes and out of pocket expenses incurred in relation to Internal Auditing for the Financial year 2023-24.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

7. **TO RE-APPOINT M/S KCG & ASSOCIATES, COMPANY SECRETARIES AS SECRETARIAL AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24(ENCLOSED CONSENT AS ANNEXURE 2)**

The Chairman displayed before the present Board the consent letter received from M/s KCG & Associates, Company Secretaries as Secretarial Auditors of the Company for the Financial year 2023-24.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT pursuant to provision of Section 204 of the Companies Act 2013 (as amended or re-enacted from time to time) read with Rule No 9 of the Companies (Appointment and Remuneration of Managerial Personnel) Rules 2014 the consent of the Board be and is hereby accorded to re-appoint M/s KCG & Associates, Company Secretaries for conducting a Secretarial Audit of the company for the financial year ended 31.03.2024 at the same remuneration as of last year of Rs. 80,000/- (Rupees eighty thousand only) plus all applicable taxes and actual out of pocket expenses incurred with regards to Secretarial Auditing.

FURTHER RESOLVED THAT Ms. Nidhi Arora, Company Secretary of the Company be and is hereby authorized to provide the necessary assistance for conducting the aforesaid Secretarial audit.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

8. TO RE-APPOINT MR. H. K. GOEL AS COST AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24 AS PER RECOMMENDATION OF THE AUDIT COMMITTEE MEETING AND RECOMMEND HIS REMUNERATION TO THE SHAREHOLDERS OF THE COMPANY FOR THEIR APPROVAL, IN THE COMING ANNUAL GENERAL MEETING.

The Chairman displayed before the Board the consent letter for re-appointment of Mr. H.K. Goel as Cost auditors of the Company for the Financial year 2023-24.

Ms. Nidhi Arora, Company Secretary informed the Board that the said re-appointment is recommended by the Audit Committee of Directors.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT subject to the approval of the Central Government, Mr. H. K. Goel, Cost Accountant, 31, Community Centre, Ashok Vihar, Delhi-110052 be appointed as Cost Auditor of the Company for Cost Auditing of Sugar, Electricity generated through Co-generation and Distillery products in accordance with Section 148 of the Companies Act, 2013 and all other applicable provisions (including any statutory modification(s) or re-enactment thereof, for the time being in force), for the year ended 31st March, 2024 at the same remuneration as of last year i.e. Rs. 1,00,000/- (Rupees one lacs only) per annum, plus applicable taxes and actual out of pocket expenses incurred with regards to Cost Auditing subject to ratification by the shareholders in the ensuing Annual General Meeting.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary of the Company be and are hereby authorized to deal with this matter and to do all such acts and things as may be required to give effect to the above resolution and to digitally sign and file the necessary forms/e-forms with Ministry of Company Affairs NCT of Delhi & Haryana.

9. **TO DISCUSS, CONSIDER AND APPROVE AVAILMENT / RENEWAL OF WORKING CAPITAL LIMIT AGAINST PLEDGE OF SUGAR STOCK AND/OR WAREHOUSING RECEIPT FINANCING SCHEME AGAINST SUGAR/SUGARCANE/ MOLASSES MAXIMUM UP TO RS. 300.00 CRORES (RUPEES THREE HUNDRED CRORES ONLY) FROM ANY ONE BANK OR MORE BANKS AND TO AUTHORIZE FOR EXECUTION OF DOCUMENTS/OPENING OF BANK ACCOUNT WHEN THE SAME WILL BE SANCTIONED/ RENEWED BY THE BANKS.**

The Chairman informed the Board that the requirement of total working capital limit will be the same i.e. Rs. 300.00 crores as of last year and no further enhancement is required in the same.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT the Company do hereby avail and execute the required documents when the working capital limit up to Rs. 300.00 Crores (Rupees Three Hundred Crores) against pledge/hypothecation of sugar stock or by Warehouse Receipt Financing will get sanctioned /renewed by anyone or more Banks incl. Indian Bank, Punjab National Bank, Uttarakhand State Co-operative Bank Ltd., State Bank of India, Punjab & Sind Bank, The Nainital Bank Ltd., HDFC Bank Ltd. and/ or any other Bank for payment of farmers sugarcane dues for the Company for the Sugar Season 2023-24, this working capital limit of Rs. 300.00 Crores (Rupees Three Hundred Crores) is independent to existing approved limit for working capital loan, the total availed working capital limit will not be exceeded Rs. 300.00 crores (Rupees Three Hundred Crores) at any point of time.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi and/or Mr. Adil Singh Akoi and/or Mr. Haripal Singh Gill and/or Mr. Inder Pratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/ or Ms. Hinnah Kaur Directors and/or Mr. S.P. Singh, General Manager of the company be and are hereby severally authorized on behalf of the Company to take such steps as may be necessary for obtaining approvals, statutory, contractual or otherwise, in relation to the above and to negotiate and settle all matters arising out of and incidental thereto and to sign and to execute deeds, applications, documents and writings that may be required, on behalf of the Company and generally to do all

such acts, deeds, agreement, undertaking, matters and things as may be necessary, proper, expedient or incidental for giving effect to this resolution.

RESOLVED FURTHER THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and / or Mr. Raidev Singh Akoi, Director and / or Ms. Hinnah Kaur, Director and/ or Mr. S.P. Singh, General Manager of the Company, be and are, hereby, requested to execute and sign Letter/s of Acknowledgment of Debt and Balance confirmation in favour of Indian Bank, Punjab National Bank, Uttarakhand State Co-operative Bank Ltd., State Bank of India, Punjab & Sind Bank, The Nainital Bank Ltd., HDFC Bank Ltd., and/ or any other Bank to the above said cash credit facilities.

FURTHER RESOLVED THAT the common seal of the Company be affixed to the stamped engrossed agreement and such other documents as may be required to be executed under the common seal of the company in favour of Banks to avail the aforesaid Working Capital / Warehouse Receipt Financing in the presence of any one of Mr. Hardev Singh Akoi and/or Mr. Adil Singh Akoi and/or Mr. Haripal Singh Gill and/or Mr. Inder Pratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/ or Ms. Hinnah Kaur, Directors and/or Mr. S.P. Singh, General Manager and/ or Ms. Nidhi Arora, Company Secretary of the company who shall sign the same in token thereof.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

FURTHER RESOLVED THAT the Board of Directors and/or Ms. Nidhi Arora, Company Secretary of the company be and are hereby severally authorized to certify the true copy of the resolutions and forward the same to the Bank/s for their record and necessary action.

The Chief Financial Officer further informed the Board as per RBI guidelines every borrowers having total fund based and non-fund based exposure between Rs.100.00 Crores and Rs.500.00 Crores are required to renew a Legal Entity Identifier (LEI) 20 digit unique code every year.

The matter was discussed and the following resolution was passed unanimously:

RESOLVED FURTHER THAT any one of the following officials of the Company, be and is hereby authorized to sign all agreements, power of attorney, documents, writings, applications/online applications, indemnities, undertakings, correspondence and such other documents, as may be required from time to time, for the purpose of obtaining/renewing Legal Entity Identifier and to do and perform all such acts, deeds and things and deal with all such matters and take all such steps as may be necessary for the purpose of updating, modifying, renewing, porting or availing any other services with respect to the Legal Entity Identifier.

Sr. No	Name of Authorized Official:	Email id for submission online LEI Form
1	Mr. S.P. Singh, General Manager	edprbns@rbnssugar.com; edprbns@yahoo.com
2.	Mr. Kailash Chander Joshi, General Manager(HO & Sales)	rbns@rbnssugar.in

The Chairman further informed the Board that a separate bank account is required to be open for said working capital facility. The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT a Current Account name and style as “**Rai Bahadur Narain Singh Sugar Mills Ltd.- A/c**” be opened with Punjab National Bank, Uttarakhand State Co-operative Bank, State Bank of India, Punjab & Sind Bank, Indian Bank, The Nanital Bank Ltd., HDFC Bank Ltd. or any other bank or **any one or more Bank or any Branch** in the State of Delhi, Lhaksar, Roorkee, Dehradun in the Uttarakhand and that the bank be instructed to honour all Cheques or orders drawn and accepted and act upon receipt for money(s) deposited or owned by the bank on any account or accounts at any time or times kept or to be kept in the name of the Company, provided such cheques or orders are signed by any one of the following Directors/Authorizes signatories:

1. Mr. Hardev Singh Akoi, Chairman, or
 2. Mr. Adil Singh Akoi, Managing Director, or
 3. Mr. S.P. Singh, General Manager jointly with
- jointly with any one of the following:**

Mr. Vivek Agarwal, Chief Financial Officer

Or

Mr. Yogesh Kumar Agarwal, DGM (F&A)

Or

Mr. S.K. Sinha, General Manager (Engg.)

Or

Mr. Kailash Chander Joshi, General Manager (HO & Sales)

FURTHER RESOLVED that the mode of operation would be Singly by Mr. Hardev Singh Akoi, Chairman or Mr. Adil Singh Akoi, Managing Director **Mr. S.P. Singh, General Manager (in every instance)** and the second will be one out of Mr. Vivek Agarwal, Chief Financial Officer or Mr. Yogesh Kumar Agarwal, DGM (F&A) or Mr. S.K. Sinha, General Manager (Engg.) or Mr. Kailash Chander Joshi, General Manager (HO & Sales).

FURTHER RESOLVED THAT specimen signatures of the aforesaid signatories be provided to the bank if any new signatory is introduce.

FURTHER RESOLVED THAT said resolution be communicated to the bank and shall remain in force until notice in writing is given to the bank by the Mr. Hardev Singh Akoi, Chairman or Mr. Adil Singh Akoi, Managing Director of the Company.

FURTHER RESOLVED THAT the copy of the above resolution be submitted to the bank by the Company Secretary of the Company at an appropriate time.

10. TO DISCUSS THE WORKING OF THE FACTORY.

The Chairman informed the present Board that note on the working of the factory and detail of outstanding long term and short term loan of the company already emailed to all the Directors.

The present Board was concerned over the effects of floods in Lhaksar and the surrounding area and its effect on sugarcane crop and repair & maintenances. The General Manager informed that sugarcane crop was party affected which was closely monitored. Efforts also made to timely complete off season repairs & maintenance.

The present Board also discussed timeline for start of the sugar season 2023-24, expected increase in sugarcane price, trends of sugar sale prices, availability of cane and total expected crushing during the ensuing sugar season. Progress of capacity optimization and technology up-gradation was also discussed.

The present Board appreciated the efforts of Mr. S.P. Singh, General Manager and his team for managing the factory in tough timing caused due to natural calamity.

The present Directors noted the same.

11. VOTE OF THANKS

There being no other matter the meeting was terminated with a vote of thanks to chair.

CHAIRMAN